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IN THE NATIONAL GREEN TRIBUNAL, NEW
DELHI

INDEX

IN

RESPONSE AFFIDAVIT BY COMMISSIONER,
MUNICIPAL CORPORATION DEHRADUN

Original Application No. 477/2022

Rajendra Gangsari

Applicant

Versus

State of Uttarakhand and
Ors.

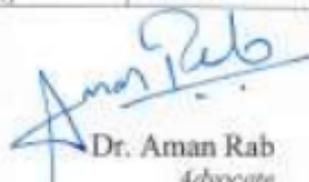
Respondents

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Dated: 21st February, 2024



Dr. Aman Rab
Advocate
(Counsel for respondent no. 4)

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 IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI
RESPONSE AFFIDAVIT BY COMMISSIONER,
MUNICIPAL CORPORATION DEHRADUN

Original Application No. 477/2022

Rajendra Gangsari

Applicant

Versus

State of Uttarakhand and Ors.

Respondents:



AFFIDAVIT of Gaurav Kumar, aged about 38 years, S/o Shri Sunil Kumar Singhal, presently posted as Commissioner, Municipal Corporation, Dehradun.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

- 1) That the deponent is presently posted as the Commissioner, Municipal Corporation, Dehradun and is competent to sign and swear the instant affidavit.

That the above noted O.A. was listed for hearing on 18.01.2024, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

"6. The Commissioner, Municipal Corporation, Dehradun is present today through virtual mode,



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hence he is directed to submit Action Taken Report by the Municipal Corporation, Dehradun indicating the steps taken at the ground level by the Municipal Corporation, Dehradun in last six months to remediate the situation and the extent of success which has been achieved in that direction. He is also directed to file his personal affidavit indicating the time bound plan to remediate the legacy waste and to ensure that the waste generated daily is treated the same day and also indicating the capacity needed/available for 100 % treatment of daily generated waste and leachate..."

- 3) That in compliance of the aforesaid order of this Hon'ble Tribunal, following steps were undertaken:-

Actions taken in last six months

- 4) That since 26.11.2022, M/s Green Clean Waste Management Pvt. Limited SPV M/s National Federation of Farmers' Procurement Processing and retailing Cooperative of India Ltd. (NACOF) has been entrusted with the responsibility of overseeing the operation and maintenance of the Sheeshumbada Processing Plant by the Municipal Corporation, Dehradun. The following steps enumerated below have been taken at the Sheeshumbada Processing Plant by M/s Green Clean Waste Management Pvt. (SPV M/s NACOF India Ltd):-

- a) Overhauling of machinery located at the plant such as Trommels machinery conveyor structure along-with belts and



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gear-box, Shredder machinery conveyor Structure, and conveyor belt, compost conveyor structure, belt and mesh etc. In this connection, copy of the bills of repair is being marked and filed as Annexure No.1 to this affidavit.

- b) An adequate quantity of enzyme is sprayed every day on the solid waste at the time of arriving for processing and around the Sheeshambada Processing Plant. In this connection, copy of the log-book of the enzyme spray is being marked and filed as Annexure No.2 to this affidavit.
- c) Tests are conducted quarterly on the Groundwater and Ambient air quality, in and around the Sheeshambada Processing Plant, adhering to the Solid Waste Management Rules-2016 and Central Pollution Control Board standards, by laboratories certified by NABL (National Accreditation Board for Testing and Calibration Laboratories), MOEF, and ISO. In this connection, copy of the lab report is being marked and filed as Annexure No.3 to this affidavit.
- d) For disposal of Refuse Derived Fuel (RDF) generated at the Sheeshambada Processing Plant and Sanitary Landfill Site, the Operating company Green Clean Waste Management Pvt. Ltd. (SPV M/s NACOF India Ltd.) has entered into an agreement with M/s J.K. Cement Ltd. in Rajasthan, M/s Shree Cement Ltd. in Rajasthan, M/s Ambuja cement in Himachal Pradesh, Ultratech Cement in Rajasthan and M/s Birla Cement at Santna M.P. It is pertinent to mention that till 14.02.2024 the operating company has successfully disposed of approximately 6436.60 metric tons of RDF, with ongoing



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waste directly from the topping floor to the sanitary landfill, leaving over 2.90 lakh tonnes of unprocessed RDF at the plant. In furtherance to the various other non-compliances by Ramkey, the Municipal Corporation Dehradun had no option but to terminate their services. Consequently, Ramkey has intimated for the initiation of Arbitration Proceedings. Thus it is essential to have the RDF scientifically evaluated before proper disposal as it shall serve as evidence in the arbitration proceedings.

- 6) That timely monitoring of the Sheeshambada Processing Plant is being done by the Municipal Commissioner/ Chief City Health Officer/ Area Authority, Uttarakhand Pollution Control Board, Dehradun. In this connection, photographs of the inspection are being marked and filed as Annexure No.7 to this affidavit.

Actions taken to process the Legacy Waste accumulated at the Sanitary Landfill site at the Sheeshambada Processing Plant:-

- a) Vide letter bearing no. 2771(H), dated 01.05.2023, Municipal Commissioner, Nagar Nigam Dehradun, requested the Director, Urban Development Directorate to grant financial and administrative approval to dispose of the Legacy waste accumulated at the sanitary Landfill Site at the Sheeshambada Processing Plant. In this connection, copy of letter dated 01.05.2023 is being marked and filed as Annexure No.8 to this affidavit.
- b) In the meeting held on 21.07.2023 under the Chairmanship of Chief Secretary, Urban Development Department, Government of Uttarakhand, instructions were given to get the Quantification/Estimation and Quality analysis of the



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 stored RDF/Mixed waste (legacy waste) collected at the sanitary landfill site of Sheeshambada Processing Plant from IIT Roorkee.

- c) That the Municipal Commissioner, Nagar Nigam Dehradun, vide letter no. 1379(H), dated 18.09.2023, instructed IIT, Roorkee to proceed with the Quantification/Estimation and quality analysis of stored RDF/mixed waste at the processing plant site. In this connection, copy of letter dated 18.09.2023 is being marked and filed as Annexure No. 9 to this affidavit.
- d) That vide email dated 31.01.2024, IIT Roorkee presented its Quantification/Estimation and quality analysis report of the legacy waste collected at the Sheeshambada Processing Plant. In furtherance, vide letter bearing No.2072 (H), dated 14.02.2024, Municipal Corporation directed the Planning Manager, PIU Public Works Department, Smart City to prepare DPR/RFP for disposal of Legacy waste in the Sanitary Landfill Site. In this connection, copy of, is being marked and filed as Annexure No.10 to this affidavit.

Actions taken to increase the capacity of the Sheeshambada Processing Plant:-

- a) That Municipal Commissioner, Nagar Nigam Dehradun, vide letter bearing no. 2755 (H) dated, 28.04.2023 and letter bearing no. 179/ ST/2023 dated, 29.04.2023 wrote to Director, Urban Directorate proposing a grant of financial aid to procure 75 MM Trommel, 30 TPH Ballistic Separator, and 25 TPH Shredder to increase the capacity of the Sheeshambada Processing Plant. In this connection, copy of letter dated 28.04.2023 and 29.04.2023



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are being marked and filed as Annexure No.11 (colly) to this affidavit.

b) Vide letter bearing no.1446 (H) dated 26.09.2023, Municipal Corporation, submitted the Detailed Project Report (DPR) to the Directorate of Urban Development, Uttarakhand. In this connection, copy of letter dated 26.09.2023 is being marked and filed as Annexure No.12 to this affidavit.

c) Vide letter bearing no. 177422/ IV(3)/ 2023- 12(11SWM) 2023 dated 26.12.2023, Additional Secretary, Urban Development Section-3, Uttarakhand Government released the meeting minutes. These minutes included the approval granted to the Municipal Corporation, Dehradun, to enhance the capacity of the Sheeshambada Processing Plant. In this connection, copy of letter dated 26.12.2023 is being marked and filed as Annexure No.13 to this affidavit.

d) Vide letter bearing no. 662/ ST/ 2024 dated 01.02.2024, Municipal Corporation wrote a letter to the Project Manager, PIU Public Works Department, Smart City Ltd. Dehradun for the work of purchase and installation of new machines. In furtherance, the Planning Manager, PIU Public Works Department, Smart City initiated the e-tender on 06.02.2024. In this connection, copy of the letter dated 01.02.2024 and 06.02.2024 is being marked and filed as Annexure No.14 (colly) to this affidavit.



- 7) That the following steps were taken for the construction of a storm water drain in the northern direction of the Sheeshambada Processing Plant:-

a) Vide letter bearing no. 69/ST/2023, dated 06.02.2023 Municipal Corporation wrote to District Magistrate, Dehradun to protect the property and walls of the Sheeshambada Processing Plant from the rainwater coming from the Forest Department land, located in the northern direction of the plant. Disaster Management should be directed to construct a trench or storm water drain on one side of the Forest Department land, facilitating the direct flow of rainwater into the river. In this connection, copy of the letter dated 06.02.2023 is being marked and filed as **Annexure No. 15** to this affidavit.

b) Vide letter bearing no.227/ J.A.P.P. dated 29.05.2023, the District Magistrate, Dehradun provided approval for the establishment of storm water drain on the side of the Forest Department land situated to the north of the Sheeshambada Solid Waste Management Plant. The approval was granted with specific conditions. In this connection, copy of letter dated 29.05.2023 is being marked and filed as **Annexure No.16** to this affidavit.

c) In accordance with the instructions given by the government, the Executive Engineer, Irrigation Division Vikasnagar, Dakpathar, Dehradun submitted a revised work plan for a 700-meter gabion wire crete, at a cost of Rs 115.38 lakh and requested to allot the said work to the Forest Department.

d) The inspection took place on 23-01-2024, involving the participation of the Municipal Commissioner from the Municipal Corporation, Dehradun, the Irrigation Department from Dakpathar and Vikasnagar, the Forest Department, and the



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Deputy District Magistrate from Vikasnagar. Post-inspection, the Executive Engineer from the Irrigation Department received instructions to commence the work. In this connection, pictures of the inspection is being marked and filed as Annexure No.17 to this affidavit.

Action taken to increase the processing capacity of the Leachate Treatment Plant at the Sheeshambada:-

a) A Joint inspection of the Sheeshambada Processing Plant was conducted on 15 and 16 June, 2023 by the committee constituted in compliance with the order dated 25-04-2023 passed by the Honourable National Green Tribunal. A comprehensive inspection report was subsequently submitted, revealing that there is production of leachate which is beyond the capacity of the Leachate Treatment Plant (LTP). Therefore, it was suggested to increase the capacity of the leachate treatment plant by 50 KLD or more using modern technology.

b) Vide letter bearing no. 664/ ST/ 2024 dated 01.02.2024 Municipal Corporation, Dehradun's office wrote to the Project Manager, PIU- Public Works Department, Smart City Ltd., Dehradun, to provide a new leachate treatment plant of 50 to 100 KLD. Additionally, instructions were given to undertake the procurement and installation of new machinery as per the technical specifications outlined in the government order. In furtherance, the Planning Manager, PIU Public Works Department, Smart City has initiated the e-tender on 19.02.2024. In this connection, copy of letter dated 01.02.2024 and notice of e-tender dated 19.02.2024 is being marked and filed as Annexure No.18 (colly) to this affidavit.



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c) Arrangements have been made for the collection of leachate from the legacy waste at the landfill site of the Sheeshambada Processing Plant, channeling it into the leachate pond using pumps. Additionally, efforts are underway to treat the leachate through CDRO (Circular Disc Reverse Osmosis) and MEE (Multiple Effect Evaporation) processes. In this connection, copy of the log book is being marked and filed as Annexure No.19 to this affidavit.

8) The Action Plan of the Municipal Corporation is mentioned below:-

a) Time-bound plan of the Sheeshambada Processing Plant is being marked and filed as annexure no Annexure No.20 to this affidavit.

9) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.


Deponent



Verification:-

I, Gaurav Kumar, do hereby solemnly affirm and verify on oath that the contents of the above affidavit in paragraph nos. 1 are true to my personal knowledge and those in paragraph nos. 2 to 9(P) and are based on the perusal of records. Nothing material has been concealed and no part of it is untrue. So, help me God.



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[Signature]
Deponent

Place: Dehradun

I, Dr. Amn Rab, Advocate, do hereby declare that the person making this affidavit and alleging himself to be the deponent is the same person known to me from the perusal of the Aadhar Card No. 4389 5954 5955 of deponent Gaurav Kumar which he produced before me in this case.

[Signature]
Dr. Amn Rab
Advocate
Enroll. No. - UK No. 365/2007

Solemnly affirmed before me on this ^{9th} day of February, 2024 at Dehradun at about ² AM/PM by the deponent who has been identified by the aforesaid person. ✓

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.



[Signature]

Notary

S.No. - 903/24

This affidavit is sworn before me by
Shri. Gaurav Kumar
who is identified by Shri. _____
at Dehradun on _____

[Signature]
21/2/24
(Rajeshwar Singh Negi)
Advocate & Notary, Dehradun

(12)

Blue Machinery Repairing (Uttarakhand)
Duplicate for Transporter

TAX INVOICE
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S. K. ENGG. WORKS

Plot No-269, Sector-05, IMT Manesar, Gurgaon, Haryana 122051
GSTIN : 06B4KPS049K1E2
Tel : +91-8860057882 email : info@skenggworks.com

Ambarure - 1

Invoice No. : 2025-24/25 Date : 22-05-2023 Place of Supply : Hoshiyarpur, (23) Reverse Charge : N GSTIN No. : Transport Vehicle No. : HR05EP421	Station : E-way Bill No. : 3A1C04U 38559 P.O. NUMBER : P.O. DATE : BDO/CHALLAN : VENDOR CODE :
--	---

Billed To : Carbin Systems Waste Management Indore, MP	Billed To : PACOP INDIA LTD. GETHRAJUR, UTTARAKHAND
GSTIN / UIN : 33MAGC2941K123	GSTIN / UIN : 05AAABND88F12P

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	Amount(₹)
1.	COAXIAL Association Charges from Olan to Bar (one lot) 60 A/Pel 30 Buss 1x 5/8 Pulley 1x 5/8 Pulley 2x metal belt SHP 2x belt ref (with Pulley)	8438	1.00	Nos.	2,99,750.00	2,99,750.00
Add : Freight & Forwarding Charges @ 10.00 %						35,970.00
Grand Total						₹ 3,35,720.00

HSN/SAC Tax Rate Taxable amt. Total amt. Invoice No.
 8438 10% 3,35,720.00 3,69,740.00 56141/00

Repees Three Lakh Sixty Six Thousand Six Hundred Eighty Five Only

Bank Details : INDIAN OVERSEAS BANK - A/C - 18360308080100, SPIC - 10648001008, IMT MANESAR

Name & Address :
 C & L

 1. 100% of 10% e-a will be charged if the payment is not made with in the stipulated time.
 2. Subject to Transporter's Application only.

Author's Signature :

 For S. K. ENGG. WORKS
 Authorized Signatory



For GREEN CLEAN WASTE MANAGEMENT PVT. LTD.
(Signature)
 Authorized Signatory

(Signature)

Machinery Repairing Invoice (13)

Original for Recipient

TAX 448

S. K. ENGG. WORKS

Flat No-203, Sector-03, 3rd Milestone Gurgaon Haryana 122051
 GSTIN : 06BAEP5849EK1Z2
 Tel : +91-8803262779 email : info@skenggworks.com

Invoice No : 2023-24156
 Dated : 21-05-2023
 Place of Supply : Madhya Pradesh (23)
 Reverse Charge : N
 OR/IR No :
 Transport Vehicle No : BY HAND

Station :
 S-Way Bill No :
 P.O. NUMBER : Verbal
 P.O. DATE :
 POC/CALLER :
 VENDOR CODE :

Billed to :
 Earths Sustainable Waste Management,
 Indore, MP

Shipped to :
 Earths Sustainable Waste Management,
 SACOP INDIA LTD,
 Dehanded, Uttarpradesh

GSTIN / UEN : ESAAABSH0498F1ZP

GSTR / UEN : 23NGCE941AK1Z1

Description of Goods	HSN/SAC Code	Qty	Unit	Price	Amount (₹)
1. Labour Charge Line 2 Transit Conveyer Issue	920599	1.00	Units	18,000.00	18,000.00
				@ 20.00 %	18,000.00
					3,794.30
Grand Total				1.00 Units	21,794.30

HSN/SAC	Tax Code	Taxable amt	IGST amt	Total Tax
920599	09%	18,000.00	1,794.30	1,794.30

Represents Twenty One Thousand Two Hundred Forty Only

Bank Details : INDIAN OVERSEAS BANK - A/C - 16580008000100, IFSC - IOBI0001854, 3rd Mile Gurgaon

Terms & Conditions
 I.S.O.E.

1. Interest @ 25% p.a. will be charged if the payment is not made within the stipulated time.
 2. Subject to Vendor's Jurisdiction only.

Supplier's Signature :

For S. K. ENGG. WORKS

 Authorized Signatory



For EARTH SUSTAINABLE WASTE MANAGEMENT PVT. LTD.

Authorized Signatory

KEY ENGINEERS

Suppliers of: Ink, Toner, MISC, Cartridges, Strips & Machinery Parts of Ecodata of Rolling Ink, Fuji Xerox & Pantum
 1742, Anand Vihar, Circular Road, South Civil Line, Near Siddhartha Bangpuri Hall, New Delhi-110054 (U.P.)
 Ph: 8794791638, 9827061982 - E-mail: asy@keyengineers.com

Name & Address of Buyer (Billed to)		Name & Address of Consignee (Shipped to)	
M/s Earthy & Sustainable Waste Management Pvt Ltd. House No 115, Anand Vihar Road Indore MP GSTIN: 23AACCE9V4K123 State: MP State Code: 23		M/s Kotak India Ltd. Near Jhansi' Za University Dabraodun Uttarpradesh GSTIN: 03AAABV0928F129 State: UP State Code: 03	

Invoice No. **600** State U. P. Code 03 Date **27/07/23**

S. No.	DESCRIPTION OF GOODS	HSN CODE	QTY.	UNIT	RATE PER UNIT	AMOUNT
1	Colour Cartridge No-2	8487	2	pc	9000	18000/-
2						
3						
4						
5						
6						
7						
8						
9						
10						
11						
12						
13						
14						
15						

SECURITY CHECK
 No. 50
 Date: 27/07/23
 Key

E-Way Bill Ref. No.:	TOTAL	18000/-
C.R. No.:	Freight/Carriage Charges	-
Transport:	Less Discount (if any)	-
Vehicle No.:	Total Value Before Tax	18000/-
Total (in words):	COST @ 9%	-
	GST @ 9%	-
	IGST @ 18%	3240/-
	Reverse	-
	TOTAL AMOUNT OF INVOICE	21240

1. All amounts in any order to be paid in cash or by bank transfer only.
 2. Payment of 5% GST will be charged if bill is not paid on presentation.
 3. Payment for above goods in cash or by bank transfer.
 4. Delivery of all the goods to be made by the transporter of the consignee.
 5. Reverse goods to be made by the transporter.

Bank Details
KOTAK MAHENDRA BANK
 Any Branch Road, Meerut (U.P.)
 A/c. No.: 9827061982
 IFSC Code: KMDL0001001

KEY ENGINEERS
 Anand Vihar, New Delhi
 Prop. / Auth. Signatory



For: **KEY ENGINEERS**

Anand Vihar
 Authorised Signatory

IN : DVACSPAO725E12J
 IN : ACSPA0725E

TAX INVOICE

ORIGINAL FOR RECEIPT

KEY ENGINEERS

(15)

Suppliers of: Hvt, Bolt, Nuts, Copper Strips & Machinery Items of Electrical & Rolling Mills, Furnaces & Pumps etc.
 1742, Anand Vihar, Circular Road, South Civil Line, Near Siddhartha Banquet Hall, Anand Nagar - 251001 (U.P.)
 Ph.: 279971626, 9837961082 • E-mail: ayudha0005@gmail.com

Name & Address of Buyer (Billed To)	Name & Address of Consignee (Billhead To)
M/s Eastman Sustainable Waste Management Pvt. Ltd. House No 37B, Anna Nagar Road Indore MF GSTIN: 23AAACE9414R12J State: MF State Code: 23	M/s Nocol India Ltd. Near Hingirji University Dehradun Uttarakhand GSTIN: 05AAABG0492129 State: UK State Code: 05

Invoice No: **801** State U.P. Code 08 Date: **27/07/2022**

S. No.	DESCRIPTION OF GOODS	HSN CODE	QTY.	Weight (KGS)	RATE PER	VALUE
1	UCP 213 Bearings	8483	2	kg	1800/-	3600/-
2	UCT 113 Bearings	8483	3	kg	1500/-	4500/-
3						
4						
5						
6						
7						
8						
9						
10						
11						
12						
13						
14						
15						

SECURITY CHECK
 No. 449
 Date: 27/07/2022
 Signature

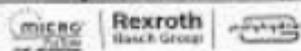
E-way Bill Ref. No. _____
 G. R. No. _____ Date _____
 Transport _____
 Vehicle No. _____
 Total ₹ (in words) **9605/-**

TOTAL	8140/-
Freight/ Cartage Charges	---
Less Discounts (if any)	---
Total Value Before Tax	8140/-
CGST @ 5	---
SGST @ 5	---
IGST @ 16	1465/-
Asses	---
TOTAL AMOUNT OF INVOICE	9605/-

- All figures if any stated with percentage authentication.
- Amount if any not in charge of tax is not paid or provision.
- Amount if any not in charge of tax is not paid or provision.
- Amount if any not in charge of tax is not paid or provision.
- Amount if any not in charge of tax is not paid or provision.

Bank Details
 NOTAR BANKERS BANK
 A/c No. 282757081
 IFSC Code: ANBR0000001

For **KEY ENGINEERS**
 Signature
 Prop. Auth. Signature



INDIAN CLEARING & FORWARDING PVT. LTD.
 Signature
 Authorized Signatory

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Art Tech Engineering Solutions
 GULA NO. 1, P. NO. 416, STAR BANK STORE, ADH
 KUCAL, KARVALI
 WINDWARD INFRASTRUCURE 421300
 INDIA
 GSTIN 27070918009124

TAX INVOICE

W	INVOICE NO: 100-000018	Date of Supply: 01/06/2024
Tax 1%	103-10-0000	
Due Date	100-10-0000	
Bill To	Buy To	
EARTHARE-SUSTAINABLE WASTE MANAGEMENT PRIVATE LIMITED HOUSE NO 118, MARIAPURVA ROAD, SIDDHIVHAR Colony, Indore, Madhya Pradesh, 472012 India GSTIN 27070918009124		Head Office Unit-in from the company's subsidiary, relative Debit/Debit Debit/Debit India GSTIN 27070918009124

S	Item & Description	UNIT/PCS	QTY	Rate	GST		Amount
					%	Amnt	
1	REPLICATED SCRAPER FOR 10/17% SWR30000	000475	100	21,000.00	18%	3,780.00	21,000.00
Sub Total							21,000.00
GST 18 (18%)							3,780.00
Total							24,780.00
Balance Due							24,780.00

Total in Words: Indian Rupee Twenty-Four Thousand Seven Hundred Eighty Only

Thanks for your business.

Company Name: ART TECH ENGINEERING SOLUTIONS
 Account No: 512210045100270
 POC Code: 51702000971
 Branch: Shivnagar [IND]

ART TECH ENGINEERING SOLUTIONS

Art Tech Engineering Solutions
 Authorised Signature

Terms & Conditions
 1) If invoice amount not paid within due date, interest will be charged at the rate of 18.18 per An. 10% per day on the unpaid amount from the due date. 2) No part of Goods/Services shall be returned after 7 days from receipt of Goods/Services. 3) All Compressive Warranty will be as per terms of equipment manufacturer.



For EARTHARE-SUSTAINABLE WASTE MANAGEMENT PVT. LTD.

Shredder (Machinery) Repairing (19)

Shamli- 247776 (U.P.)

✉ sageglobal@yahoo.in 🌐 www.sageglobal.in

☎ 01398-270055

GSTIN: 09AIAPS2115E12M



Your Order	Date
Buyer's GSTIN 05-AABND4981FLZF	Vehicle no. UK07 CA 9288
GR No.	Date

M/s - Nacof India Ltd,
Sheeshambada Waste Management Plant
Infront of Zee Himgiri University, Selaqui, Dehradun
Uttarakhand - 248197

State Code : 05

Dear Sir,
Please receive the following goods dispatched.

S. No.	Particulars	Quantity
1	Shredder Gear Box being return after Re-paring / Replacement	01 No.

HSN/SAC CODE - 8475
YOUR CHALLAN No. - NACOF/05/132 DATED - 24-09-2023
App. Value - Rs. 3,00,000.00 (IGST-0%)




For GREER CLEAN WASTE MANAGEMENT PVT. LTD.


 Authorized Operator


 Proprietor/ Auth.


 Manager/ Engineer

Buyer's Signature
This is a Computer Generated Challan
Buy Receipt of goods

455



Code: 20557x2e2e8f5a1f6a0d75c1f564e0c1
 Job No: 1221601064557
 Job Date: 11-Dec-22

Whisper Parts & Hardware - 2022-01 - (Item 1-4)- (2)
 DELAKU, DEHRADUN
 7159 2668211 9412000200 9412054639
 8912003375 8219955375
 GST No: URAAFJPG2084C1Z0
 State Name: Uttarakhand, Code: 02
 E-Mail: whisper.parts.hardware@gmail.com
 Telephone: (0512) 92

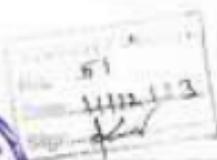
Agro Green Clean Solution Pvt Ltd
 Khatwada
 Sahasrabadi
 Dehradun
 State Name: Uttarakhand, Code: 02
 State: 024 90

Agro Green Clean Solution Pvt Ltd
 Khatwada Road
 P.O. 90400, Township
 Dehradun
 State Name: Uttarakhand, Code: 02
 State: 024 90

Order No:	EPH00021902-24	Date:	11-Dec-22
Delivery Addr:		Main Terms of Payment:	Upd
Reference No. & Date:		Other References:	
Buyer's Order No:		Order:	
Delivery Doc No:		Delivery Note No:	
Deposited Balance:		Overpayment:	
Bill of Lading (B/L) No:		Subcontract:	
Terms of Delivery:		Material Vendor No:	

Sl	Description of Goods	QTY	Unit	Rate	per	Tax %	Amount
1	KHW_Pipes (72049990)	100	14.28 Kg	61.00	Kg		6,960.00
2	Mx Channel (72165009)	8500	16.38 Kg	34.00	Kg		2,435.00
							15,300.00
							2,771.88
							0.18
							18,172.00
							8.00

GST
Amount Off



Thousand One Hundred and Twenty Two Only

Variable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
8,966.20	18%	1,613.92	1,203.92
8,433.10	18%	1,517.96	1,518.00
Total		3,131.88	2,771.88

Total Amount (In words): **Indian Rupee Two Thousand Seven Hundred Seventy One and Ninety eight paise Only**

Company's Name: **APJPG2084C**

Company's Bank Details:
 Bank Name: **PUNJAB NATIONAL BANK**
 C/No: **127910300162**
 Branch & P.O. Code: **DEHRADUN, DEHRADUN & PUNJAB NATIONAL BANK**
 All Rights Reserved & Hardware - 2022-01 - (Item 1-4)- (2)

By **EMIT DIGITAL MARKETING PVT LTD**

Authorized Signatory

Machinery Repairing (Conveyors)

(21)

456

INCO/COJU

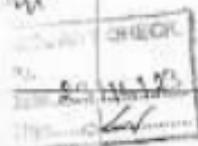
NEW BHARAT CONVEYORS BELT JOINTER

Repair and joint of all type Conveyor Belt (Sugar Mill, Paper Mills, Chemicals Fertilizers, Stone Crushers etc.)
Process by Electric Automatic Machine (Cold & Hot)

22/12/23

Visit of Factory Green Clear Waste Management PVT
(LTD)

करीय वेल	लम्पट	एक एम	रु	टोल
(1)	(1)	1200	7200	7200
(1)	Loging Puly	Belt and Joint	8800	8800
				16000/-



16000/-
S. K. Sharma

Green Clear Waste Management Pvt. Ltd., Dist. Muzaffarpur, U.P.

For GREEN CLEAR WASTE MANAGEMENT PVT. LTD.

[Signature]
Authorized Signatory

[Signature]

Machine Repairing.

457

(22)

koskar
care

pulse

24 X 7 KOEL CARE Helpline : 8806534433/1800233344

INTERNAL DELIVERY CHALLAN

Employee Name	ANIL BASHIL GM GLOBAL VISION POWER SOLUTIONS PVT LTD	
Address	56-90 TRANSPORT NAGAR (DEHRA DUN) Dist. JALPAIGURI DEHRA DUN - 711100 (W) 218017	Delivery Challan No. 004803060180448
Contact Number	97297878	Delivery Challan Date: 03/06/2021
GSTIN CN	06NF0018701L2 027480190027C89807	

OFFER INFO

Invoice ID: 1001477	App Code: 011710	Order No: 171910	SR Number: 17191710	TAXES				TOTAL								
Sl. No.	Part No.	Description of Goods/Service	UNIT PRICE	Qty	Unit	Single Part Cost	Total	Freight	Subtotal	Tax (%)	Net Amt	Rate (%)	Net Amt	Rate (%)	Net Amt	
1	1102102308	PLUG TOP	500000	1	NO	500000	500000	0.00	500000		500000	18	590000		590000	
Total							500000	0.00	500000		500000		590000		590000	
Net Total							488000	Taxes Paid Through TDS/Trade of Party Does not apply as Party Not Tax								
Total Value (INR)																
Description																
Comments																

From & Location	Authorized KOEL CARE Service Center GLOBAL VISION SOLUTIONS PVT LTD KOEL CARE Helpline Email ID: KOEL.Helpline@pulse.in
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Always Use KOEL CARE Genuine Spare Parts for Optimum performance of Engine



Scanned with



Authorized Signatory
[Signature]

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Line No. 1 (75mm) Trommel

458



New conveyor structure change (conveyor, roller, belt etc)



Line No.1 Repair and Maintenance Work



FOR GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

[Handwritten Signature]
Authorized Signatory

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Line No. 2 (75mm) Trommel

(2A)

459



New conveyer belt install



For GREEN CLAR WHITE MANAGEMENT PVT. LTD.

Authorized Signatory

460
Line No. 3 (25mm) Trommel



New material for 25 mm line



New conveyor change (conveyor belt, roller etc)



FOR GREEN CLEAN WASTE MANAGEMENT PVT. LTD

[Handwritten Signature]
Authorized Signatory

[Handwritten Signature]

Line No. 4 (4 mm) Trommel



4mm Trommel Mesh change



Material for trommel line-4



A handwritten signature in blue ink, consisting of a stylized, cursive script.

For GREEN CLEAN WATER MANAGEMENT PVT. LTD

A handwritten signature in blue ink, appearing to be a cursive name.

Authorized Signatory

Shredder (10TPH)

(27)

462



Old feeding conveyor



Old conveyor



Old Shredder



GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

[Handwritten Signature]
Authorized Signatory

[Handwritten Signature]

463

Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Jan. 2024



Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg = 1 Liter

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray (b/w 12:00 - 13:00)		3rd Spray (b/w 16:00 - 17:00)		4th Spray (b/w 19:00 - 20:00)		Total Enzyme Used(Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
1	01/01/24	1. Sachin-L 2. Ravi	260 kg	1. Sachin-L 2. Ravi	290 kg	1. Mande kam 2. Samrudhin	260 kg	1. Mande kam 2. Samrudhin	260 kg	1050
2	02/01/24	1. Sachin-L 2. Ravi	210 kg	1. Sachin-L 2. Ravi	300 kg	1. Sachin-L 2. Samrudhin 3. Ravi	280 kg	1. Mande kam 2. Samrudhin	300 kg	1090
3	03/01/24	1. Sachin-L 2. Ravi	440 kg	1. Sachin-L 2. Ravi	270 kg	1. Mande kam 2. Samrudhin 2. Sachin-L	380 kg	1. Mande kam 2. Samrudhin	280 kg	1370
4	04/01/24	1. Sachin-L 2. Ravi	290 kg	1. Sachin-L 2. Ravi	410 kg	1. Mande kam 2. Samrudhin 3. Sachin-L	310 kg	1. Mande kam 2. Samrudhin	380 kg	1440



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Green Clean Waste Management Private Limited

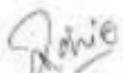
Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg = 1 Litre

S.No	Date	1st Spray (btw 9:30 - 10:30)		2nd Spray (btw 12:00 - 13:00)		3rd Spray (btw 16:00 - 17:00)		4th Spray (btw 19:00 - 20:00)		Total Enzyme Used (Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
5	05/01/24	1. Sachin-L 2. Ravi	50 kg	1. Sachin-L 2. Ravi	410 kg	1. Sachin-L 2. Ravi	480 kg	1. Sachin-L 2. Sambuddhi	300 kg	1210
6	06/01/24	1. Sachin-L 2. Ravi	300 kg	1. Sachin-L 2. Ravi	330 kg	1. Sachin-L 2. Ravi	320 kg	1. range kam 2. Sambuddhi	270 kg	1110
7	07/01/24	1. Shakti b 2. Ravi	240 kg	1. Shakti b 2. Ravi	280 kg	1. range kam 2. Sambuddhi	260 kg	1. range kam 2. Sambuddhi	300 kg	1130
8	08/01/24	1. Sachin-L 2. Ravi	570 kg	1. Sachin-L 2. Ravi	390 kg	1. range kam 2. Sambuddhi	190 kg	1. range kam 2. Sambuddhi	370 kg	1490




 HPE Sign



Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg = 1 Litre

S.No	Date	1st Spray (btw 9:30 - 10:30)		2nd Spray (btw 12:00 - 13:00)		3rd Spray (btw 16:00 - 17:00)		4th Spray (btw 19:00 - 20:00)		Total Enzyme Used (Litrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
9	09/01/24	1. Sachin-L 2. Pavi	420 kg	1. Sachin-L 2. Pavi	240 kg	1. Munge Ram 2. Sachin-L	190 kg	1. Sachin-L 2. Samsuddin	230 kg	1130
10	10/01/24	1. Sachin-L 2. Pavi	310 kg	1. Arjun 2. Pavi	490 kg	1. Munge Ram 2. Samsuddin 3. Sachin-L	430 kg	1. Munge Ram 2. Samsuddin	200 kg	1420
11	11/01/24	1. Sachin-L 2. Pavi	240 kg	1. Sachin-L 2. Pavi	170 kg	1. Munge Ram 2. Samsuddin	190 kg	1. Munge Ram 2. Samsuddin	250 kg	850
12	12/01/24	1. Sachin-L 2. Pavi	240 kg	1. Sachin-L 2. Pavi	230 kg	1. Munge Ram 2. Samsuddin 3. Sachin-L	460 kg	1. Munge Ram 2. Samsuddin	210 kg	1170



Rishi
MPE Sign



Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg - 1 Liter

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray (b/w 12:00 - 13:00)		3rd Spray (b/w 16:00 - 17:00)		4th Spray (b/w 19:00 - 20:00)		Total Enzyme Used (Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
13	13/01/24	1. Sachin-L 2. Ravi	370 kg	1. Sandeep 2. Ravi	370 kg	1. Mandeep 2. Samsuddin 3. Sachin-L	460 kg	1. Mandeep 2. Samsuddin	240 kg	1440
14	14/01/24	No Spraying Due to Driver	0	1. Sakib 2. Samsuddin	270 kg	1. Mandeep 2. Samsuddin	440 kg	1. Mandeep 2. Samsuddin	440 kg	1150
15	15/01/24	1. Sachin-L 2. Ravi	340 kg	1. Sandeep 2. Ravi	380 kg	1. Mandeep 2. Samsuddin 3. Sachin-L	340 kg	1. Mandeep 2. Samsuddin	220 kg	1280
16	16/01/24	No Spraying due to Coating problem	0	1. Arjun 2. Ravi	360 kg	1. Sachin-L 2. Samsuddin	310	1. Sachin-L 2. Samsuddin	330 kg	990




 IPE Sign.





Green Clean Waste Management Private Limited

Seeshambuda, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg = 1 Liter

S.No	Date	1st Spray (btw 9:30 - 10:30)		2nd Spray (btw 12:00 - 13:00)		3rd Spray (btw 16:00 - 17:00)		4th Spray (btw 19:00 - 20:00)		Total Enzyme Used (Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
17	17/01/24	1. Arjun 2. Ravi	210 Kg	1. Sachin-L 2. Ravi	190 Kg	1. Mandeep 2. Samrudhin	730 kg	1. Mandeep 2. Samrudhin	210 kg	1340
18	10/01/24	1. Arjun 2. Ravi	360 kg	1. Arjun 2. Ravi	230 kg	1. Arjun 2. Samrudhin 3. Sachin-L	520 kg	1. Mandeep 2. Samrudhin	240 kg	1450
19	19/01/24	1. Sachin-L 2. Ravi	220 kg	1. Arjun 2. Ravi	210	No spray due to tanker spray shaft broken	0	No spray due to tanker spray shaft broken	0	830
20	20/01/24	No spray due to tanker spray shaft broken	0	No spray due to tanker spray shaft broken	0	1. Mandeep 2. Sachin-L	300 kg	1. Mandeep 2. Samrudhin	240	620



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Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg = 1 litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray (b/w 12:00 - 13:00)		3rd Spray (b/w 16:00 - 17:00)		4th Spray (b/w 19:00 - 20:00)		Total Enzyme Used (Litrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
21	21/01/24	1. Arjun 2. Ravi	550 Kg	1. Arjun 2. Ravi	420 Kg	1. Munge Ram 2. Samsuddin 3. Sachin-L	570 Kg	1. Munge Ram 2. Samsuddin	300 Kg	1820
22	22/01/24	No spray due to starting problem	0	1. Arjun 2. Ravi	490 Kg	1. Munge Ram 2. Ravi	290 Kg	1. Munge Ram 2. Samsuddin	300 Kg	960
23	23/01/24	1. Sachin-L 2. Ravi	490 Kg	No spray due to Enzyme preparation in Tanker	0	1. Munge Ram 2. Samsuddin	290 Kg	1. Munge Ram 2. Samsuddin	360 Kg	1070
24	24/01/24	1. Sachin-L 2. Ravi	570 Kg	No spray due to tanker tyre puncture	0	1. Munge Ram 2. Samsuddin	190 Kg	1. Munge Ram 2. Samsuddin	400 Kg	1090



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Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

ENZYME SPRAY REPORT

Note: 1kg = 1 Litre

S.No	Date	1st Spray (btw 9:30 - 10:30)		2nd Spray (btw 12:00 - 13:00)		3rd Spray (btw 16:00 - 17:00)		4th Spray (btw 19:00 - 20:00)		Total Enzyme Used (Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
25	25/01/24	No Spray due to Tanker Starting Problem	0	1. Archish 2. Ravi	380 kg	1. Munge Ram 2. Samrudhin	510 kg	1. Munge Ram 2. Samrudhin	530 kg	1120
26	26/01/24	1. Sachin-L 2. Ravi	380 kg	1. Sachin-L 2. Ravi	230 kg	1. Munge Ram 2. Samrudhin 3. Sachin-L	340 kg	1. Munge Ram 2. Samrudhin	370 kg	1320
27	27/01/24	1. Sachin-L 2. Ravi	270 kg	1. Sachin-L 2. Ravi	360 kg	1. Munge Ram 2. Samrudhin 3. Sachin-L	310 kg	1. Munge 2. Samrudhin	230 kg	1190
28	28/01/24	1. Shakti b 2. Ravi	260 kg	1. Shakti b 2. Ravi	450 kg	1. Shakti b 2. Ravi	270 kg	no spray due to driver	0	980



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Green Clean Waste Management Private Limited

Seeshambada, Selaqui, Dehradun Uttarakhand Pin Code - 248197

(36)

ENZYME SPRAY REPORT

Note: 1kg = 1 Liter

S.No	Date	1st Spray (btw 9:30 - 10:30)		2nd Spray (btw 12:00 - 13:00)		3rd spray (btw 16:00 - 17:00)		4th Spray (btw 19:00 - 20:00)		Total Enzyme Used (Litrs)
		Person	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
29	24/01/24	No spray due to Sanyone preparation	0	1. Sachin L 2. Ravi	500 kg	1. Mande Ram 2. Sachin L	400 kg	1. Mande Ram 2. Sachin L	250 kg	1150
30	30/01/24	1. Sachin L 2. Ravi	420 kg	1. Sachin L 2. Ravi	240 kg	1. Sachin L 2. Samsuddin	480 kg	1. Mande Ram 2. Samsuddin	400 kg	1510
31	31/01/24	1. Sachin L 2. Arish	500 kg	No spray due to Bio-Sanyone preparation	0	1. Mande Ram 2. Samsuddin 3. Sachin L	200 kg	No spray due to Pain	0	810



IPE Sign




ITS TESTING LABORATORY PRIVATE LIMITED



Laboratory: A-114, Sector-46, Phase-2 Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001: 2015 & ISO 45001: 2018 Certified Laboratory)

Recognised by MDEF & CC| Ministry of Environment, Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, itslab@gmail.com, info@itslab.in, itslab@gmail.com

+91 9011658800, 9387903112, 09958889784, 07210089334

Report Code: W-201223-01 Page 1 of 3

TEST REPORT

Water Sample Analysis

Report Code: W-201223-01	Issue Date: 25/12/2023
Name and Address of Customer	M/S. NALCO OF INDIA LIMITED SHESHAMPURADA, NEAR HIMGIRI ZEE UNIVERSITY, SHERPUR, SELAQUI, DEHRADUN- 248197 UTTARAKHAND
Sample Description	1. Ground Water Sample ✓
Sampling Location	1. Village-Near Main Gate From Borewell No-01
Sample Drawn On	1. 20/12/2023
Sample Drawn By	1. ITS Lab Representative
Sample Quantity	1. 2.0 Liter in Pet Bottle for Chemical & 1001 ml For Microbiological in Sterilized Glass Bottle.
Sample Received On	1. 20/12/2023
Analysis Duration	1. 20-12-2023 To 25-12-2023
Test Specification To Be Used	1. IS:10500:2012

TEST RESULTS

1. ORGANOLEPTIC & PHYSICAL PARAMETERS:

S. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Colour	IS-3025(P-944)	~5.0	Plum	5	15
2.	Taste	IS-3025(P-7 & 8)	Agronomic		Agronomic	-
3.	Turbidity	IS-3025(P-10)	<1.0	NTU	5	5
4.	pH value	IS-3025(P-11)	6.58	-	6.5-8.5	-
5.	Total Dissolved Solids (TDS)	IS-3025(P-18)	200	mg/l	500	500

2. GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

1.	Calcium (as Ca)	IS-3025(P-40)	17.60	mg/l	75	200
2.	Chloride (as Cl)	IS-3025(P-72)	53.8	mg/l	250	1000
3.	Fluoride (as F ⁻)	IS-3025(P-60)	0.24	mg/l	1.0	1.5
4.	Total Hardness (as CaCO ₃)	IS-3025(P-21)	~1.7	mg/l	0.7	1.0
5.	Iron (as Fe)	IS-3025(P-53)	0.007	mg/l	0.3	No Restriction
6.	Magnesium (as Mg)	IS-3025(P-49)	11.73	mg/l	30	100
7.	Nitrate (as NO ₃ ⁻)	IS-3025(P-24)	2.06	mg/l	45	No Restriction
8.	Arsenic (as As)	Arnes K of IS-11428	~0.1	mg/l	0.2	1.0
9.	Sulphate (as SO ₄)	IS-3025(P-24)	13.0	mg/l	200	400
10.	Sulphide (as H ₂ S)	IS-3025(P-28)	~0.00	mg/l	0.05	No Restriction
11.	Alkalinity (as CaCO ₃)	IS-3025(P-23)	126	mg/l	200	500
12.	Total Hardness (as CaCO ₃)	IS-3025(P-21)	180	mg/l	200	500

Checked by



Signature

Authorized Signatory

ITS TESTING LABORATORY PRIVATE LIMITED



Laboratory: A-114, Sector-03, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001: 2015 & ISO 45001: 2018 Certified Laboratory)

Recognized by MOEF & CC (Ministry of Environment, Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, itslab@gmail.com, info@itslab.in, itslab@gmail.com

+91 9911859808, 9105780312, 89908848764, 87210888634

Report Code: W-201225-01 Page 2 of 3

S. No	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
11	Aluminum (as Al)	IS: 3025 (P-55)	<0.01	mg/l	0.03	0.2
14	Total Arsenic	IS: 3025 (P-34)	<0.1	mg/l	0.5	No Relaxation
13	Boron (as B)	IS: 15302	<0.1	mg/l	0.7	No Relaxation
16	Bromine (as Br)	IS: 3025 (P-57)	<0.1	mg/l	0.3	1.0
17	Chlorine (as Cl)	IS: 3025 (P-26)	<1.0	mg/l	4.0	No Relaxation
18	Copper (as Cu)	IS: 3025 (P-42)	<0.05	mg/l	0.05	0.5
19	Manganese (as Mn)	IS: 3025 (P-59)	<0.1	mg/l	0.1	0.1
20	Mercury (H)	IS: 3025 (P-39)	<0.0	mg/l	0.5	No Relaxation
21	Selenium (as Se)	IS: 3025 (P-56)	<0.01	mg/l	0.01	No Relaxation
22	Silver (as Ag)	Annex J IS: 15428	<0.01	mg/l	0.1	No Relaxation
23	Zinc (as Zn)	IS: 3025 (P-49)	0.04	mg/l	5.0	1
26	Phenolic Compound (as CaHOH)	IS: 3025 (P-43)	<0.001	mg/l	0.001	0.002
27	Oilier	IS: 3025 (P-61)	Agreeable	-	Agreeable	Agreeable

3. Parameters Concerning Toxic Substances:

S. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
2	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
3	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
4	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
5	Nickel (as Ni)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
6	Nickel (as Ni)	Annex L of IS-15428	<0.01	mg/l	0.02	No Relaxation
7	Poly nuclear Aromatic	APHA 6448	<0.001	mg/l	0.001	No Relaxation
8	Poly chlorinated biphenyl	APHA 6630	<0.0001	mg/l	0.0007	No Relaxation
9	Aromatic (as Ac)	IS: 302 (P-37)	<0.01	mg/l	0.01	0.05
10	Total Chromium (as Cr)	IS: 302 (P-52)	<0.0	mg/l	0.05	No Relaxation
11	Bromofuran	APHA 6232	BDL(0.01)	mg/l	0.01	No Relaxation
12	Dibromochloromethane	APHA 6232	BDL(0.01)	mg/l	0.01	No Relaxation
13	Bromodichloromethane	APHA 6232	BDL(0.01)	mg/l	0.01	No Relaxation
14	Chlorofuran	APHA 6232	BDL(0.01)	mg/l	0.01	No Relaxation

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Authorized Signatory



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-03, Phase-II Noida, Gautam Budh Nagar - 201305 (U/P)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognised by NDEP & CC/ Ministry of Environment Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, its100@gmail.com, info@itslab.in, itsclab@gmail.com

+91 991689600, 9305783112, 09950849764, 97210888634

Report Code: W-211123-01, Page 3 of 3

4. RESIDUAL ANALYSIS:

S.No.	Parameter	Test Method	Result	Unit	Limit (ppb)	Permissible Limit in absence of other water source
1.	Alackie	USEPA-525.2	BDL(0.05)	ppb	25 min	No Relaxation
2.	Arsenic	USEPA-523.2	BDL(0.05)	ppb	5 min	No Relaxation
3.	Baria	USEPA-508	BDL(0.01)	ppb	0.03 min	No Relaxation
4.	Bardia	USEPA-508	BDL(0.01)	ppb	0.03 min	No Relaxation
5.	DOT (o,p & p,p-isomers of DDT, DDE & DDD)	USEPA-508	BDL(0.05)	ppb	1.0min	No Relaxation
6.	Alpha BCT	USEPA-508	BDL(0.01)	ppb	0.01min	No Relaxation
7.	Beta HCH	USEPA-508	BDL(0.01)	ppb	0.04min	No Relaxation
8.	Delta HCH	USEPA-508	BDL(0.01)	ppb	0.05min	No Relaxation
9.	Gamma HCH (Lindane)	USEPA-508	BDL(0.05)	ppb	2.0min	No Relaxation
10.	Endosulfan (a, b and sulphate)	USEPA-508	BDL(0.05)	ppb	0.4min	No Relaxation
11.	Monocrotophos	USEPA-508	BDL(0.05)	ppb	1.0min	No Relaxation
12.	Fifone	USEPA-1657A	BDL(0.05)	ppb	3.0 min	No Relaxation
13.	Chlorpyrifos	USEPA-875.2	BDL(0.05)	ppb	30 min	No Relaxation
14.	Phorate	USEPA-525.2	BDL(0.05)	ppb	2.0 min	No Relaxation
15.	2,4-Dichlorophenoxy Acetic acid	USEPA-515.1	BDL(0.05)	ppb	30 min	No Relaxation
16.	Butoxyde	USEPA-814A	BDL(0.05)	ppb	125 min	No Relaxation
17.	Isoproturon	USEPA-332	BDL(0.05)	ppb	0 min	No Relaxation
18.	Malathion	USEPA-814B	BDL(0.05)	ppb	180 min	No Relaxation
19.	Methidathion	USEPA-814D	BDL(0.05)	ppb	0.2 min	No Relaxation

5. MICROBIOLOGICAL REQUIREMENT:

RESULTS				
S. No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1.	Coliforms in 100 ml	IS-15187:2016	Absent	Absent/100 ml
2.	Faecal Coliforms	IS-15187:2016	Absent	Absent/100 ml

Remarks - Based on above tested parameters, water sample meet as per IS-10500:2012. Tap water is fit for drinking purpose.

BDL - Below Detection Limit.

The detection limit of individual pesticide is 0.01ppb/l

Checked by

Authorized Signatory





ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

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TEST REPORT

Water Sample Analysis

Report Code: W-201223-02

Issue Date: 25/12/2023

Name and Address of Customer

M/S SACOF OF INDIA LIMITED
SHESHAMBADA, NEAR HEMGU ZEE UNIVERSITY,
SHERPUR, GELAQU, DEHRADUN- 248197
UTTARAKHAND

Sample Description

: Ground Water Sample ✓

Sampling Location

: Village-Rajroad From Borewell ✓

Sample Drawn On

: 20/12/2023

Sample Drawn By

: ITS Lab Representative

Sample Quantity

: 2.0 Liter in Pet Bottle for Chemical & 300 ml
For Microbiological in Sterilized Glass Bottle.

Sample Received On

: 20/12/2023

Analysis Duration

: 20/12/2023 To 25/12/2023

Test Specification To Be Used

: IS:10500:2012

TEST RESULTS

1. ORGANOLEPTIC & PHYSICAL PARAMETERS:

S. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	Colour	IS-3025 (P-04)	<5.0	Pluvu	5	15
2	Taste	IS-3025 (P-7 & 8)	Agreeable		Agreeable	
3	Turbidity	IS-3025 (P-10)	<1.0	NTU	1	1
4	pH value	IS-3025 (P-11)	6.83	-	6.5-8.5	-
5	Total Hardness (TDS)	IS-3025 (P-14)	322	mg/l	100	500

2. GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS:

1.	Calcium (as Ca)	IS-3025 (P-40)	32.86	mg/l	75	200
2.	Chloride (as Cl)	IS-3025 (P-32)	12.09	mg/l	250	1000
3.	Fluoride (as F)	IS-3025 (P-46)	0.32	mg/l	1.0	1.5
4.	Free Residual Chlorine	IS-3025 (P-28)	>0.1	mg/l	0.2	1.0
5.	Iron (as Fe)	IS-3025 (P-51)	0.999	mg/l	1.0	No Restriction
6.	Magnesium (as Mg)	IS-3025 (P-46)	15.55	mg/l	30	100
7.	Nitrate (as NO ₃)	IS-1825 (P-24)	2.88	mg/l	45	No Restriction
8.	Arsonic surface Disorganics (as MBAS)	Arson & of IS-17424	<0.1	mg/l	0.2	1.0
9.	Sulphate (as SO ₄)	IS-3025 (P-24)	16.04	mg/l	200	400
10.	Sulphide (as H ₂ S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Restriction
11.	Hardness (as CaCO ₃)	IS-3025 (P-21)	344	mg/l	200	500
12.	Total Hardness (as CaCO ₃)	IS-3025 (P-21)	344	mg/l	200	500

Checked



Signature

Authorised Signatory



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S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
13	Aluminium (as Al)	IS: 3025 (P-33)	<0.01	mg/l	0.01	0.2
14	Total Arsenic	IS: 3025 (P-34)	<0.1	mg/l	0.5	No Relaxation
15	Boron (as B)	IS: 15182	<0.1	mg/l	0.7	No Relaxation
16	Boron (as B)	IS: 3025 (P-37)	<0.1	mg/l	0.5	1.0
17	Chlorides (as Cl ⁻)	IS: 3025 (P-38)	<1.0	mg/l	4.9	No Relaxation
18	Copper (as Cu)	IS: 3025 (P-43)	<0.05	mg/l	0.05	1.5
19	Manganese (as Mn)	IS: 3025 (P-50)	<0.1	mg/l	0.1	0.7
20	Miscel Td	IS: 3025 (P-39)	<0.7	mg/l	0.7	No Relaxation
21	Selenium (as Se)	IS: 3025 (P-36)	<0.01	mg/l	0.01	No Relaxation
22	Silver (as Ag)	Apex J IS: 15428	<0.05	mg/l	0.1	No Relaxation
23	Zinc (as Zn)	IS: 3025 (P-49)	0.099	mg/l	3.0	13
24	Phenolic Compound (as CaH6OH)	IS: 3025 (P-43)	<0.001	mg/l	0.001	0.002
25	Odour	IS: 3025 (P-05)	Agreeable	-	Agreeable	Agreeable

3. Parameters Concerning Toxic Substances:

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.005	No Relaxation
2	Cyanide (as CN ⁻)	IS-3025(P-27)	<0.01	mg/l	0.01	No Relaxation
3	Cyanide (as CN ⁻)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
4	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
5	Molybdenum (as Mo)	IS-3025(P-52)	<0.05	mg/l	0.07	No Relaxation
6	Nickel (as Ni)	Apex J IS: 15428	<0.01	mg/l	0.02	No Relaxation
7	Poly nuclear Aromatic	APHA 644	<0.001	mg/l	0.001	No Relaxation
8	Poly chlorinated biphenyl	APHA 6038	<0.001	mg/l	0.005	No Relaxation
9	Arsenic (as As)	IS-302 (P-77)	<0.01	mg/l	0.01	0.01
10	Total Chlorine (as Cl)	IS-302 (P-82)	<0.05	mg/l	0.05	No Relaxation
11	Hexachlor	APHA 6232	NDL (0.01)	mg/l	0.01	No Relaxation
12	Dibromochloromethane	APHA 6232	NDL (0.01)	mg/l	0.01	No Relaxation
13	Dibromodichloromethane	APHA 6232	NDL (0.01)	mg/l	0.01	No Relaxation
14	Chloroform	APHA 6232	NDL (0.01)	mg/l	0.01	No Relaxation

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4. RESIDUAL ANALYSIS:

S.No.	Parameter	Test Method	Result	Unit	Limit (BFD)	Permissible Limit in absence of alternate source
1.	Arsenic	USEPA-523.2	ND (0.05)	ug/l	20 max	No Relaxation
2.	Azotite	USEPA-525.2	ND (0.05)	ug/l	2 max	No Relaxation
3.	Azide	USEPA-508	ND (0.01)	ug/l	0.05 max	No Relaxation
4.	Barium	USEPA-508	ND (0.01)	ug/l	0.05 max	No Relaxation
5.	BHT (org & p) instead of BHT, DDC& DDD)	USEPA-508	ND (0.05)	ug/l	1.0max	No Relaxation
6.	Alpha BHC	USEPA-508	ND (0.01)	ug/l	0.10max	No Relaxation
7.	Beta BHC	USEPA-508	ND (0.01)	ug/l	0.10max	No Relaxation
8.	Delta BHC	USEPA-508	ND (0.01)	ug/l	0.10max	No Relaxation
9.	Gamma HCH (l isomer)	USEPA-508	ND (0.05)	ug/l	1.0max	No Relaxation
10.	Endosulfan (a, b and sulphate)	USEPA-508	ND (0.05)	ug/l	0.4max	No Relaxation
11.	Monochlorobenz	USEPA-508	ND (0.05)	ug/l	1.00max	No Relaxation
12.	Chloro	USEPA-1637A	ND (0.05)	ug/l	1.0 max	No Relaxation
13.	Chloroform	USEPA-525.2	ND (0.05)	ug/l	10max	No Relaxation
14.	Picoline	USEPA-525.2	ND (0.05)	ug/l	2.0 max	No Relaxation
15.	2,4-Dichlorophenoxy Acetic acid	USEPA-515.1	ND (0.05)	ug/l	10max	No Relaxation
16.	Butadiene	USEPA-8141A	ND (0.05)	ug/l	22 max	No Relaxation
17.	Isoprene	USEPA-332	ND (0.05)	ug/l	0.8max	No Relaxation
18.	Methyl eth	USEPA-8141B	ND (0.05)	ug/l	190 max	No Relaxation
19.	Methyl propene	USEPA-8141B	ND (0.05)	ug/l	0.2 max	No Relaxation

5. MICROBIOLOGICAL REQUIREMENT:

RESULTS				
S. No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1.	Escherichia coli	IS-1181:2016	Absent	Absent (0/100ml)
2.	Coliform Bacteria	IS-1181:2016	Absent	Absent (0/100ml)

Remarks: Seeed in above tested parameters, water sample meet as per IS-10500:2012 specification. Hence water is fit for drinking purposes.

IBL: Hetero Detection limit.

The detection limit of individual pesticide is 0.01ug/l

Checked by



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ITS TESTING LABORATORY PRIVATE LIMITED

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Report Code: W-20023-03 Page 1 of 3

TEST REPORT

Water Sample Analysis

Report Code: W-201225-03

Issue Date: 25/12/2023

Name and Address of Customer

M/S NACOF OF INDIA LIMITED
SHEHAMBADA, NEAR HIMGIRI ZEE UNIVERSITY,
SHERPOOR, SELAQUE, DEHRADUN- 240197
UTTARAKHAND

Sample Description

1. Ground Water Sample ✓

Sampling Location

1. Near-SLF Area From Bore well No-03 ✓

Sample Drawn On

1. 20/12/2023

Sample Drawn By

1. ITS Lab Representative

Sample Quantity

1. 2.0 Liter in Pet Bottle for Chemical & 500ml in
For Microbiological in Sterilized Glass Bottle.

Sample Received On

1. 20/12/2023

Analysis Duration

1. 20/12/2023 To 23/12/2023

Test Specification To Be Used

1. IS: 10500:2012

TEST RESULTS

1. ORGANOLEPTIC & PHYSICAL PARAMETERS:

S. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Colour	IS-3025 (P-40)	<3.0	Haeco	5	15
2.	Taste	IS-3025 (P-7 & 8)	Agreeable	-	Agreeable	-
3.	Turbidity	IS-3025 (P-10)	<1.0	NTU	1	5
4.	pH value	IS-3025 (P-11)	6.54	-	6.5-8.5	-
7.	Total Dissolve Solids (TDS)	IS-3025 (P-16)	196	mg/l	500	2000

2. GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS:

1.	Calcium (as Ca)	IS-3025 (P-46)	16.0	mg/l	75	200
7.	Chloride (as Cl)	IS-3025 (P-32)	48.0	mg/l	250	1000
8.	Fluoride (as F)	IS-3025 (P-60)	0.28	mg/l	1.0	1.5
9.	Free Residual Chlorine	IS-3025 (P-26)	>0.1	mg/l	0.2	1.0
5.	Iron (as Fe)	IS-3025 (P-33)	0.082	mg/l	1.0	No Restriction
6.	Magnesium (as Mg)	IS-3025 (P-44)	0.168	mg/l	10	100
11.	Nitrate (as NO ₃)	IS-3025 (P-34)	1.88	mg/l	45	No Restriction
10.	Arsenic surface	Arsenic N of IS-13428	<0.1	mg/l	0.2	1.0
9.	Sulphate (as SO ₄)	IS-3025 (P-24)	17.98	mg/l	200	400
10.	Sulphate (as SO ₄)	IS-3025 (P-26)	<0.05	mg/l	0.05	No Restriction
11.	Alkalinity (as CaCO ₃)	IS-3025 (P-23)	148	mg/l	200	600
12.	Total Hardness (as CaCO ₃)	IS-3025 (P-23)	98.0	mg/l	200	600

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ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-86, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
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S. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
13.	Aluminium (as Al)	IS: 3025 (P-51)	<0.01	mg/l	0.01	0.2
14.	Total Ammonia	IS: 3025 (P-34)	<0.1	mg/l	0.5	No Relaxation
15.	Boron (as B)	IS: 13307	<0.1	mg/l	0.7	No Relaxation
16.	Bromine (as Br)	IS: 3025 (P-75)	<0.1	mg/l	0.5	1.0
17.	Chlorides (as Cl)	IS: 3025 (P-26)	<1.0	mg/l	4.0	No Relaxation
18.	Copper (as Cu)	IS: 3025 (P-42)	<0.05	mg/l	0.09	1.5
19.	Manganese (as Mn)	IS: 3025 (P-59)	<0.1	mg/l	0.5	0.5
20.	Microfou	IS: 3025 (P-36)	<4.5	mg/l	0.5	No Relaxation
21.	Selenium (as Se)	IS: 3025 (P-56)	<0.01	mg/l	0.01	No Relaxation
22.	Silver (as Ag)	Annex 2 IS-13428	<0.05	mg/l	0.1	No Relaxation
23.	Zinc (as Zn)	IS: 3025 (P-69)	0.088	mg/l	1.0	15
24.	Phenolic Compound (as CaHOOH)	IS: 3025 (P-43)	<0.001	mg/l	0.001	0.001
25.	Odour	IS: 3025 (P-05)	Agreeable	-	Agreeable	Agreeable

3. Parameters Concerning Toxic Substances:

S. No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Cadmium (as Cd)	IS-3023(P-41)	<0.001	mg/l	0.001	No Relaxation
2.	Cyanide (as C.N)	IS-3023(P-27)	<0.01	mg/l	0.05	No Relaxation
3.	Lead (as Pb)	IS-3023(P-47)	<0.01	mg/l	0.01	No Relaxation
4.	Mercury (as Hg)	IS-3023(P-48)	<0.001	mg/l	0.001	No Relaxation
5.	Molybdenum (as Mo)	IS-3023(P-2)	<0.05	mg/l	0.07	No Relaxation
6.	Nickel (as Ni)	Annex 1 of IS-13428	<0.01	mg/l	0.02	No Relaxation
7.	Poly nuclear Aromatics	APHA 8480	<0.0001	mg/l	0.0001	No Relaxation
8.	Poly chlorinated biphenyl	APHA 6630	<0.0001	mg/l	0.0005	No Relaxation
9.	Arsenic (as As)	IS-3023(P-17)	<0.01	mg/l	0.01	0.05
10.	Total Chromium (as Cr)	IS-3023(P-12)	<0.05	mg/l	0.05	No Relaxation
11.	Bromofen	APHA 6212	ND(0.01)	mg/l	0.01	No Relaxation
17.	Dibromochloromethane	APHA 6212	ND(0.01)	mg/l	0.01	No Relaxation
17.	Bromochloromethane	APHA 6212	ND(0.01)	mg/l	0.01	No Relaxation
14.	Chloroform	APHA 6212	ND(0.01)	mg/l	0.01	No Relaxation

Checked by

Signature

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4. REMEDIAL ANALYSIS:

S.NO.	Parameter	Test Method	Result	Unit	Limit (ug/l)	Permissible Limit in absence of alternate source
1.	Alkalies	IS:PA-325.2	BDL(0.05)	ug/l	20 max	No Relaxation
2.	Ammonia	IS:PA-525.2	BDL(0.05)	ug/l	2 max	No Relaxation
3.	Nitrite	IS:PA-508	BDL(0.05)	ug/l	0.05 max	No Relaxation
4.	Nitrate	IS:PA-508	BDL(0.05)	ug/l	0.05 max	No Relaxation
5.	CO ₂ (p-p & p-p-converted) (OT, DDE & DOO)	IS:PA-508	BDL(0.05)	ug/l	1.0max	No Relaxation
6.	Alpha (Ca ²⁺)	IS:PA-508	BDL(0.05)	ug/l	0.05max	No Relaxation
7.	Beta (Mg)	IS:PA-508	BDL(0.05)	ug/l	0.05max	No Relaxation
8.	Iron (Fe)	IS:PA-508	BDL(0.05)	ug/l	0.05max	No Relaxation
9.	Carbonyl Chloride (acid)	IS:PA-508	BDL(0.05)	ug/l	2.0max	No Relaxation
10.	Endosulfan (a, b and sulphate)	IS:PA-508	BDL(0.05)	ug/l	0.4max	No Relaxation
11.	Miconazole	IS:PA-508	BDL(0.05)	ug/l	1.0max	No Relaxation
12.	Lixian	IS:PA-1657.5	BDL(0.05)	ug/l	1.0 max	No Relaxation
13.	Chlorpyrifos	IS:PA-525.2	BDL(0.05)	ug/l	30 max	No Relaxation
14.	Phosnic	IS:PA-525.2	BDL(0.05)	ug/l	2.0 max	No Relaxation
15.	2,4-Dichlorophenoxy Acetic acid	IS:PA-515.1	BDL(0.05)	ug/l	50 max	No Relaxation
16.	Bacchar	IS:PA-8141A	BDL(0.05)	ug/l	125 max	No Relaxation
17.	Imprazent	IS:PA-512	BDL(0.05)	ug/l	9.0max	No Relaxation
18.	Metolachlor	IS:PA-8141B	BDL(0.05)	ug/l	100 max	No Relaxation
19.	Metol propalin	IS:PA-8141B	BDL(0.05)	ug/l	1.3 max	No Relaxation

5. MICROBIOLOGICAL REQUIREMENT:

RESULTS				
S. No.	Parameter	Test Method	Result	Required as per IS-10500:2012
1.	Escherichia coli	IS-15185:2016	Absent	Absent (0) cfu
2.	Coliform Bacteria	IS-15185:2016	Absent	Absent (0) cfu

Remarks - Based on above tested parameters, water sample meet as per IS-10500:2012 Specification. Hence water is fit for drinking purpose.

BDL: Below Detection limit

The detection limit of individual particles is 0.01 ug/l

Checked by

Signature

Authorized Signatory





ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-83, Phase-II Noida, Gautam Budh Nagar - 201305. (U.P.)

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TEST REPORT

TEST REPORT NO: AAQ-391223-02

DATE OF REPORT: 25.12.2023

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S. NACO OF INDIA LIMITED
SHESHAMBADA, NEAR HINGIRI ZEE UNIVERSITY, SHEERPUR,
MELAKUI, DEHRADUN- 248197 UTTARAKHAND

Date of Monitoring : 18.12.2023 To 19.12.2023

Analysis Start Date : 20.12.2023

Analysis End Date : 25.12.2023

Duration Of Monitoring : 24 Hours

Time Of Monitoring : 06:30PM (CO for 1.0 Hr.)

Sample ID No : AAQ-201223-02

Sampling Issue By : ITS REPRESENTATIVE

Sampling Location : Near-Gate of Zee Hingiri University Road Area.

Sampling Method : FINESTAIR-08

Sampling Machine Placed At Height : 2.5 METRE FROM GROUND LEVEL.

Weather Condition : CLEAR Ambient Temperature: 16.0°C

Wind Direction : E to W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matter, (PM ₁₀)	µg/m ³	82.0	100 (24 Hrs)	IS 5182 Part-XXIII
2	Particulate Matter, (PM _{2.5})	µg/m ³	73.2	80 (24 Hrs)	IS 5182 Part-XXIV
3	Sulphur Dioxide, (SO ₂)	µg/m ³	18.6	80 (24 Hrs)	IS 5182 Part-II
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	42.1	80 (24 Hrs)	IS 5182 Part-VI
5	Carbon Monoxide, (CO)	mg/m ³	0.39	For 1 Hr. - 1.0 For 1 Hr. - 1	IS 5182 Part-X
6	Ozone (as O ₃)	µg/m ³	22.6	For 8 Hrs/90 For 1 Hr/100	IS 5182 Part-IX
7	Ambient (as NO _x)	µg/m ³	41.2	400 (24 Hrs)	APHA-AIR-02
8	Lead (as Pb)	µg/m ³	<0.1	1.0 (1 Hr)	IS 5182 Part-XXII
9*	Hexane (as C ₆ H ₁₄)	µg/m ³	<0.1	5.0	IS 5182 Part-XI
10*	Heptane (as C ₇ H ₁₆)	µg/m ³	<1.0	1.0	IS 5182 Part-XI
11*	Styrene (as St)	µg/m ³	<1.0	20	APHA-AIR-470
12*	Ambient (as All)	µg/m ³	<1.0	4.0	APHA-AIR-502

Note: *Annual arithmetic mean of minimum 104 measurements in a year at a particular site for week 24 hourly at uniform

CHECKED BY



AUTHORIZED SIGNATORY



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-8B, Phase-8 Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognized by MOEF & CC (Ministry of Environment, Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, itslab@gmail.com, info@itslab.in, itslab@gmail.com

+91 9911609090, 9305780312, 9959848764, 8721888034

TEST REPORT

TEST REPORT NO./AAQ-201223-01

DATE OF REPORT: 25.12.2023

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer

M/S. NACOR OF INDIA LIMITED
SHESHAMBADA, NEAR HIMGIRI ZEE UNIVERSITY, MIERPUR,
RELAJULI, DEHRADUN- 248157 UTTARAKHAND

Date of Monitoring

18.12.2023 To 19.12.2023

Analysis Start Date

18.12.2023

Analysis End Date

25.12.2023

Duration Of Monitoring

24 Hours

City Of Monitoring

86.43PM (CO for 1 Hr) (1)

Sample ID No

AAQ-201223-01

Sampling Device Id

173.BI.PRS.SENSA/1/1

Sampling Location

Near Main Gate Area

Sampling Method

125ST/AIR-08

Sampling Machine Placed At Height

1.5 METER FROM GROUND LEVEL

Weather Condition

CLEAR Ambient Temperature: 10.0°C

Wind Direction

E to W

Equipment Used

Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	78.6	100 (24 Hrs)	IS 5182 Part-XXIII
2	Particulate Matters, (PM _{2.5})	µg/m ³	43.8	60 (24 Hrs)	IS 5182 Part-XXIV
3	Sulphur Dioxide, (SO ₂)	µg/m ³	12.8	80 (24 Hrs)	IS 5182 Part-II
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	30.5	80 (24Hrs)	IS 5182 Part-VI
5	Carbon Monoxide, (CO)	µg/m ³	0.38	For 6Hrs-2 To 1 Hrs-4	IS 5182 Part-X
6	Ozone (as O ₃)	µg/m ³	17.1	For 8 Hrs/100 For 1 Hrs/180	IS 5182 Part-IX
7	Ambient (as SO ₂)	µg/m ³	32.4	400 (24 Hrs)	APHA-ARB02
8	Lead (as Pb)	µg/m ³	<0.1	1.0 (Hrs)	IS 5182 Part-XXII
9	Benzene (as C ₆ H ₆)	µg/m ³	<0.1	1.0	IS 5182 Part-SI
10*	Benzene as Pyrene	µg/m ³	<1.0	1.0	IS 5182 Part-XI
11*	Nickel (as Ni)	µg/m ³	<1.0	20	APHA-ARB20
12*	Arsenic (as As)	µg/m ³	<1.0	8.0	APHA-ARB30

Note: * Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals

Checked by



Signature

AUTHORIZED SIGNATORY



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory, A-114, Sector-09, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognized by MOEF & CC (Ministry of Environment, Forest and Climate Change)

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+91 9016599800, 9305700312, 09958649764, 07210688634

TEST REPORT

TEST REPORT NO.:AAQ-20223-03

DATE OF REPORT: 25.12.2023

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer	1	MS. SACHE OF INDIA LIMITED SHESHAMBHADA, NEAR HIMGIRI ZEE UNIVERSITY, SHEHPUR, SELAQUI, DEHRADUN- 248197 UTTARAKHAND
Date of Monitoring	1	18.12.2023 To 19.12.2023
Analysis Start Date	1	20.12.2023
Analysis End Date	1	25.12.2023
Duration Of Monitoring	1	24 Hours
Time Of Monitoring	1	06:48PM (CD for 1.0 Hrs.)
Sample ID No.	1	AAQ-20223-03
Sampling Done By	1	ITS REPRESENTATIVE
Sampling Location	1	Near- SLF Area ✓
Sampling Method	1	IS 5182 AIR-08
Sampling Machine Placed At Height	1	2.3 METER FROM GROUND LEVEL
Weather Condition	1	CLEAR Ambient Temperature: 16.0°C
Wind Direction	1	E To W
Equipment Used	1	Respirable Dust Sampler (PM ₁₀) + Fine Particulate sampler (PM _{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matter ₁₀ (PM ₁₀)	µg/m ³	25.2	100 (24 Hrs)	IS 5182 Part-XXIII
2	Particulate Matter _{2.5} (PM _{2.5})	µg/m ³	41.6	60 (24 Hrs)	IS 5182 Part-XXIV
3	Sulphur Dioxide (SO ₂)	µg/m ³	11.7	80 (24 Hrs)	IS 5182 Part-II
4	Nitrogen Dioxide (NO ₂)	µg/m ³	28.8	80 (24 Hrs)	IS 5182 Part-VI
5	Carbon Monoxide (CO)	mg/m ³	0.32	For 8 Hrs: 5 For 1 Hrs: 14	IS 5182 Part-X
6	Ozone (as O ₃)	µg/m ³	17.0	For 8 Hrs: 10 For 1 Hrs: 100	IS 5182 Part-IX
7	Ammونيا (as NH ₃)	µg/m ³	30.7	600 (24 Hrs)	APHA-A18-012
8	Lead (as Pb)	µg/m ³	0.1	1.0 (Hrs)	IS 5182 Part-XXII
9*	Benzene (as C ₆ H ₆)	µg/m ³	0.1	5.0	IS 5182 Part-XI
10*	Hexa (as Pyrene)	µg/m ³	<1.0	1.0	IS 5182 Part-XI
11*	Nitral (as Ni)	µg/m ³	<1.0	20	APHA-A18-016
12*	Arsenic (as As)	µg/m ³	<1.0	6.0	APHA-A18-016

Note: * Annual arithmetic mean

of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals

Checked by



ANALYZED BY

AUTHORIZED LABORATORY



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-28, Phase-3 Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

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+91 9911850000, 9305786012, 99908949764, 97210866634

TEST REPORT

TEST REPORT NO: AAQ-201223-04

DATE OF REPORT: 25.12.2023

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Name And Address of Customer: M/S. NACOF OF INDIA LIMITED
SHEESHAMBADA, NEAR HIMGIRI ZEE UNIVERSITY, SHEERPUR,
SELAQUA, DEHRADUN- 248197 UTTARAKHAND

Date of Monitoring: 18.12.2023 To: 19.12.2023

Analysis Start Date: 20.12.2023

Analysis End Date: 23.12.2023

Duration Of Monitoring: 24 Hours

Time Of Monitoring: 07:37PM (CO Sm) (3 Hrs.)

Sample ID No: AAQ-201223-04

Sampling Done By: IIS REPRESENTATIVE

Sampling Location: Near Village-Rajraod ✓

Sampling Method: PASSIVE AIR OR

Sampling Surface Placed At Height: 2.5 METRE FROM GROUND LEVEL

Weather Condition: CLEAR Ambient Temperature: 16.0°C

Wind Direction: E To W

Equipment Used: Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matter, (PM ₁₀)	µg/m ³	70.7	100 (24 Hrs)	IS 5182 Part-XXII
2	Particulate Matter, (PM _{2.5})	µg/m ³	11.8	60 (24 Hrs)	IS 5182 Part-XXIV
3	Sulphur Dioxide, (SO ₂)	µg/m ³	7.2	80 (24 Hrs)	IS 5182 Part-II
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	18.3	80 (24 Hrs)	IS 5182 Part-VI
8	Carbon Monoxide, (CO)	mg/m ³	0.25	For 8 Hrs-2 / For 1 Hrs-4	IS 5182 Part-X
6	Ozone (as O ₃)	µg/m ³	14.6	For 8 Hrs-100 / For 1 Hrs-180	IS 5182 Part-IX
7	Ambient (as NH ₃)	µg/m ³	25.3	400 (24 Hrs)	APHA-A18402
8	Lead (as Pb)	µg/m ³	<0.1	1.0 (1 Hrs)	IS 5182 Part-XXII
10	Benzene (as C ₆ H ₆)	µg/m ³	<0.1	1.0	IS 5182 Part-XI
10*	Benzene (as Pyrene)	ng/m ³	<1.0	1.0	IS 5182 Part-XI
11*	Nickel (as Ni)	ng/m ³	<1.0	20	APHA-A18420
12*	Asenic (as As)	ng/m ³	<1.0	4.0	APHA-A18402

Note: * Annual arithmetic mean of minimum 104 measurements at a particular site taken twice a week, 24 hours per day, for 1 year.



AUTHORIZED SIGNATORY

around Water, Air quality, Sample Collection Photos for Lab. Testing (50)

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Authorized Signatory 



IN 486 JUDICIAL

Government of Uttarakhand

a Stamp

Certificate No.	: IN-LP02258037944670V
Certificate Issued Date	: 30-Jan-2025 03:51 PM
Account Reference	: NONACC (SVV) UT1259004/DCNRAD/UT/UK/DH
Unique Doc. Reference	: SUBM-UK/UK/1206994/12320015727958V
Purchased By	: NACOP INDIA LTD
Description of Document	: Article & Agreement or Memorandum of an agreement
Property Description	: NA
Consideration Price (Rs.)	: 0
First Party	: (Zero)
Second Party	: NACOP INDIA LTD
Stamp Duty Paid By	: NA
Stamp Duty Amount (Rs.)	: NACOP INDIA LTD
Stamp Duty Amount (Rs.)	: 500
	: (Five Hundred only)



Shalini Tiwari
Stamp Vendor
Co-1st Road, Dehradun

Agreement for Co-processing of Shredded & Non Shredded RDF/Plastic waste

This Agreement is made and entered into this 02nd day of February, 2022.

By and between:

First Party M/s. NACOP India Ltd, which is the having its facilities at Sheerbaroda, Bhopal, Madhya Pradesh, Uttarakhand (hereinafter called as NACOP and referred to as first part, which expression shall, unless repugnant to the context, include its successors and permitted assigns.)

Secretary



00Q2983669



Shree cement Limited a Company incorporated under the provisions of Companies Act, 1956, having its registered office at Bangar Nagar, Beawar, Distt Ajmer (Raj) (herein called as SCL) and which expression shall, unless repugnant to the context, include its successors and permitted assigns, this agreement is for supply of Shredded and Non Shredded RDF/Plastic waste to SCL's following Cement Plants: -

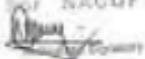
1. M/s. Shree Cement Ltd, Beawar plant-Address- Village Anndheri Doori, Beawar, Distt Ajmer, Raj
2. M/s. Shree Cement Ltd, Ras plant-Address- Village Ras, Tehsil Jaitaran, Distt Pat, Raj

NACOF and SCL are hereinafter individually referred to as a 'Party', and collectively referred to as the 'Parties'.

WHEREAS:

- NACOF is engaged in operation of supply of horticulture, forestry, planting equipment's & machinery, solar energy, organic farming etc. It is involved in the business of collection, Segregation, disposal of Non-Recyclable Plastic waste in the safe disposal & environment friendly manner in consonance with laws and within the framework of State and National guidelines.
- SCL is in the business of manufacture and sale of different types and grades of cement and has the capability to dispose the waste materials in an environment friendly manner thru co-processing in the cement kilns located at RAS unit (hereinafter referred to as the Unit).
- The primary objective of this Agreement is to support the pious intent of the government to free India from single-use Plastic waste and conserve environment in the public interest. This initiative would be helpful to in getting rid of the menace of single-use plastic which is degrading the environment and creating health hazards for the society at large.
- NACOF shall supply Shredded and Non Shredded RDF/Plastic waste to respective SCL units for Disposal through Co-processing. Shredded and Non Shredded RDF/Plastic waste shall be free from debris, stones, construction wastes, dead animals, insects, bio-medical waste and other banned items by CPCB for Co-processing (Specified in Annexure 1B).
- In turn, SCL has agreed to co-process the waste in the public, social and environmental interest and as part of its social initiative of its cement kilns located at the above said Unit. For this purpose, SCL commits itself to make requisite capital and other investments for making the sustainable use of the Shredded and Non Shredded RDF/Plastic waste and thereby contributing to the aforementioned social cause. Thus, both the Parties jointly while observing their respective commitments in public, social and environment interests enter into this agreement in consonance with laws, where NACOF the promises to provide Shredded and Non Shredded RDF/Plastic waste in consonance with this agreement, and in turn SCL, commits itself and promises to co-process the Shredded and Non Shredded RDF/Plastic waste at its cement kilns while committing to make requisite capital and other investments for this purpose, which shall be good and valuable consideration for each other.
- Any Green Benefits, subsidies and/or other benefits of any nature, if any, arising out of procurement/use of above Non Shredded RDF/Plastic waste supplied shall be claimed by SCL plants. These could be related to CDM, RAF, CO2, etc. as per applicable laws.

NOW, THEREFORE, in consideration of the mutual agreements, promises, covenants, representations and warranties set forth in this agreement, the receipt and sufficiency of which is acknowledged by the Parties, the Parties hereby agree as follows:

OF NACOF






1. Scope of Supply of Shredded and Non Shredded RDF/Plastic waste During the Term, the NACOF shall supply Shredded and Non Shredded RDF/Plastic waste to SCL as per the following specifications

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Table 1 - Specifications and acceptable limits of Material

S. P N	Parameter	UCM	Acceptance limit- all plants
1	MCV (As received)	Kcal/Kg	> 2000-2500
2	Loading & Unloading		Loading at source is in scope of NACOF and Unloading at receiving end is in scope of SCL
3	Quantity Available		Daily Generation of Shredded and Non Shredded RDF/Plastic waste is 100 MT
4	Quantity Commitment of Non Shredded RDF/Plastic waste per Month (indicative)	MT	Quantities may increase / decrease as per availability at NACOF and utilization by SCL Plant.
5	Size		Varied
6	Supply Prospects	Kcal/Kg	SCL may discontinue taking of Shredded and Non Shredded RDF/Plastic waste with prior intimation if MCV (ARB) < 2000 KCal/kg in receipt vehicles. the Truck.
7	Moisture	%	Max. Monthly Avg. Moisture < 40%
8	Chloride	%	< 2.5%

- 1.1 NACOF shall make available the Shredded and Non Shredded RDF/Plastic waste while complying the aforementioned specifications for delivery to SCL's factory set from the NACOF factory. The NACOF shall be responsible for loading material in bags / bale / loose in to the transporting vehicle arranged by the SCL.
- 1.2 Shredded and Non Shredded RDF/Plastic waste should be free from
 - 1.2.1 Any of the banned items listed in the Annexure 1B attached herein.
 - 1.2.2 Construction and demolition waste and non material like stones, glass, metals etc.
- 1.3 The Parties agree that the NACOF shall ensure that the specifications as per Table 1 in the Shredded and Non Shredded RDF/Plastic waste shall be maintained on monthly average basis. It is further agreed that quality of Shredded and Non Shredded RDF/Plastic waste is not within the permissible limits, then SCL shall be entitled to discontinue/stop the supply of Shredded and Non Shredded RDF/Plastic waste from that source, it is agreed and understood between Parties that it shall be prerogative of the SCL, to decide the same.

For NACOF



2. Supply and Delivery:

2.1 **Quantity:** NACOP will make available 500 MT/Month Shredded and 500 MT/Month Non Shredded RDF/Plastic waste for SCL. SCL may sign vehicles for Shredded and Non Shredded RDF/Plastic waste lifting from their Unit as per SCL plant requirement and quality however SCL may intimate any change in the schedule as per their unit requirement.

2.2 **Delivery**

- 2.2.1 The delivery schedule of Shredded and Non Shredded RDF/Plastic waste shall be prepared in agreement with both parties on fortnightly/monthly basis.
- 2.2.2 In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at mutually agreed solution to deal the situation.
- 2.2.3 The Transportation of the Shredded and Non Shredded RDF/Plastic waste to the SCL's factories shall be at the cost and responsibility of the SCL. The NACOP shall ensure that the vehicle is loaded at the earliest with the quality Shredded and Non Shredded RDF/Plastic waste as per specifications under clause 1. Notwithstanding the aforesaid, the NACOP shall continue to bear 100% risk of any item that are not ordered by SCL as per the clause 1 of the agreement.
- 2.2.4 The dispatch documents shall be prepared by the NACOP while complying with the requirements of applicable laws including those which may be required by the Pollution Control Boards or other departments for the transportation of the Material.
- 2.2.5 All requisite approvals for supplying and dispatching the NACOP to the SCL by the facility or any other authority as per applicable rules shall be obtained and complied with by the NACOP. SCL shall obtain statutory regulations and approvals from concerned authorities for co-processing the Shredded and Non Shredded RDF/Plastic waste in its factories and comply with all applicable laws in this regard.

2.3 **Documents to be provided by the Parties**

- 2.3.1 NACOP shall ensure for weighing of Shredded and Non Shredded RDF/Plastic waste at its own and issue necessary challan / Dispatch documents. The SCL shall arrange for, unloading and storage of the material at its factories. The weighing of the Shredded and Non Shredded RDF/Plastic waste shall be carried out and recorded at Weigh bridge located at NACOP.
- 2.3.2 NACOP shall at the beginning of each month, issue to the SCL Dispatch quantity details during the term of this agreement.
- 2.3.3 SCL shall be responsible for unloading, Storing, Pre-Processing, and Disposal of Shredded and Non Shredded RDF/Plastic waste through Co-Processing in its site in its cement plants.
- 2.3.4 SCL shall at the beginning of each month during the Term of this agreement, issue to the NACOP upon their request, a Certificate of Co-Processing of the Non Shredded RDF/Plastic waste received for Co-Processing during the previous month in the format set out in Annexure 1A attached to this agreement.

3. **Commercial terms for the Co-processing of Shredded and Non Shredded RDF/Plastic waste:**

3.1 **Price:**

3.1.1 Charges for material on Shredded and Non Shredded RDF/Plastic waste at Co processing. Specifying the parameters as per Specifications mentioned in Table-1. GST shall be extra as applicable

Sr. No.	Waste type	Cost Rs./MT
1	Shredded RDF/Plastic waste	625
2	Non Shredded RDF/Plastic waste	55

3.1.2 Charges for Shredded RDF/Plastic waste will be paid by SCL to Nacop. Bills will be raised by Nacop to SCL on monthly basis and payment by SCL will be within 7 days.

[Signature]

[Signature]

[Signature]



[Signature]



after receipt of the Invoices.

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- 3.1.3 Loading of Shredded and Non Shredded ROF/Plastic waste is in the Scope of NACOF.
- 3.1.4 Transportations of Shredded and Non Shredded ROF/Plastic waste is in the scope of SCL.
- 3.1.5 Any other statutory dues shall be extra as per applicable rules.

4. Term and Validity of the Agreement

The Agreement will be valid from 01st February-2023 to 2nd February-2024 (for 01 Years) or till further period, the generation of The Agreement may be amended by written consent of all the Parties to the Agreement.

5. Testing of quality Parameters

- 5.1 Each consignment of Shredded and Non Shredded ROF/Plastic waste shall be tested by SCL for the parameters, and Results as per SCL laboratory shall be final and binding. However in case of huge variation in results, Parties shall be entitled for joint sampling and testing at SCL's lab or any other third party lab.
- 5.2 Pre-shipment inspection: SCL shall be entitled to inspect the consignment prior to dispatch (including third party inspection) at site or source location of NACOF if required.

6. Point of Contact

NACOF and SCL shall nominate persons who should act as points of contacts during the term of the Agreement.

7. Force Majeure

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, pandemic, accidents, fire, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Current Plant or on account of Act of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, SCL/NACOF shall be obliged to settle all dues to other party as the case may be.

8. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

Any Dispute which cannot be settled within Thirty (30) days of consultation as provided written notice to that effect to the other Party and such arbitration shall be conducted at place mutually decided by all parties in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

9. Indemnity

NACOF shall defend, indemnify and save harmless SCL and their directors, employees and agents from and against any and all claims, demands, fines, losses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the foregoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent that such losses, expenses, claims, actions, damages or liabilities to which the indemnified Party may be



subject were caused by the gross negligence, fraud or willful misconduct of an Indemnified Party.

10. **Non-Waiver**

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Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

11. **Relationship**

It is understood that this Agreement between the parties shall be on a principle to principle basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

12. **Notice**

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

13. **Applicability**

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to its terms herein.

14. **Non-Exclusive Transaction**

The Agreement is nonexclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

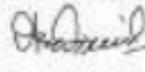
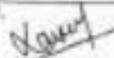
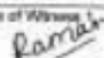
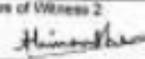
15. **Jurisdiction**

In the event of any dispute arising out of this agreement, Bench court, District Ajmer (Raj.) shall have the sole jurisdiction in the matter.

16. **Termination of agreement**

Either party shall have the right to terminate the MOU by giving 60 days' written notice to the other party.

SIGNED AND DELIVERED for and on behalf of:

<p>NACOP INDIA LTD</p> <p>For NACOP</p>  <p>Authorized Signatory</p>	<p>Shree Cement Limited</p>   <p>Authorized Signatory</p>
<p>Signature of Witness 1</p> 	<p>Signature of Witness</p> 
<p>Signature of Witness 2</p> 	<p>Signature of Witness 2</p> 







(58)

Annexure 1A

492

CERTIFICATE OF CO-PROCESSING of Shredded and Non Shredded RDF/Plastic waste (To be given by SCL)

This is to certify that we have taken receipt of the _____ MT of Shredded and Non Shredded RDF/Plastic waste received from M/s. NACOF India Ltd for Co-processing in our Cement Kiln during the period from _____ to _____. This same would be safely and completely Co-processed upon receipt and thereafter will not exist.

Authorized Signatory

Certificate of Co-Processing

Issued To: M/s. _____

Reference Invoice No. _____

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List of Banned Items

The Shredded and Non Shredded RDF/Plastic waste dispatched by NACOP India Ltd shall not contain following items that are listed as banned items for Co-processing

- Anatomical Hospital Wastes (Bio-medical waste)
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Empty Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage



F. Prasad
 NACOP
 Authorized Signatory



**PURCHASE ORDER**

Vendor Details Code : 1125999 NATIONAL FEDERATION OF FARMERS ORGANIZATION PROCESSING AND RETAILING COOPERATIVES HUKUM AJMER COMPLEX HP SAGAR ZONE-B BHOPAL, BHOPAL-460012 Madhya Pradesh Mob. : 987719970 Email Id : nfoof.aht@rediffmail.com GST No: 23AAABR6887PZ1 	Bill To address J.K. CEMENT WORKS Kalsak Nagar, Nandahara P.O. (T), Dist. : Chhatisgarh (Raj.) Tel. No. : 91471-230039 (Direct), 230887 (Pbx) GST No: 08AABCE0888K1Z7 FAN No: AABCE0152	PO No: 40921137 PO Date: 15.05.2023 Quotation Reference Vcs No: 8 Our Reference: JK-NIMBATERA
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We refer to your quotation and subsequent negotiation, we are pleased to place this Purchase Order on you for the supply of following items subject to terms and conditions stated below and printed even being annexed with this document.

S. No.	Item Code & PR No.	Item Description	Dist.	Quantity	Rate Per Unit (INR)	Amount (INR)
0102	1014426 1032209884	PCP-SCM 498 (88888202) PCP-SCM 498 Tax Code : 02 GST: 18% (08T18) 2022194) Delivery Date - 01.05.2024	00	100	2180.00	218000.00
					Gross Value: 218000.00 Discount : 0.00 Total Amount: 218000.00 18% GST: 39240.00 00% GST: 0000.00 Total GR value: 257240.00	

Total. In. Words: Two Lakh Sixty Two Thousand Four Hundred Twenty Four Rupees Only.

Special Text:

Party will supply shrouded material (BSP/Power/SP) as JK Cement Works Nandahara Ltd.
 Quality parameters will be:
 CV - Approx. 1500 to 1800 Kcal.
 Moisture - Approx. 15 %
 Ash - Approx. 25 %
 Material must be free from iron and foreign particles. Big size material will not be accepted.
 Party will supply and transport shrouded material. Free Chattran, Unshrouded etc.
 Transportation and Loading is in NACOE Distributor Scope. Unloading is JK Cement scope at Meghal wali.

Terms of Payment: 57 days credit from D/d receipt material/Invoice

Bank Name: ICBI Ltd



This is an electronically signed document and does not require any physical signature.

Corporate & Registered Office: Kanku Tower, Karapur-208001, (U.P.) #KDW,
 Phone: +91-012-2271470 to 81 Fax: +91-012-2288888 & Email: admin@jkcement.com

Page: 1 of 2



J.K. Cement Works, Nandahara
 J.K. Cement Works, Muzaffar
 J.K. Cement Works, Gorakhpur
 J.K. Cement Works, Jhansi

J.K. Power, Barhara
 J.K. Cement Works, Muzaffar
 J.K. White Cement Works, Gorakhpur
 J.K. PPL, Kanpur



JKce495ent

JK SUPER STRONG
BUILD SAFE

(6)

Vendor Code: 112596 - NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND

PO NO: 46923337

For J.K. CEMENT WORKS

[Handwritten signature]
General Manager, JK Cement Works

[Handwritten signature]



[Handwritten signature]

This is an electronically signed document and does not require any physical signature.

Corporate & Registered Office : Noida, Distt. Kanpur-208001, (U.P.) INDIA.
Phone : +91-512-2371475 to 81 Fax : +91-512-238854 Email: info@jkceent.com

Page: 2 of 2



- | | |
|--------------------------------|-------------------------------|
| J.K. Cement Works, Noida/Delhi | J.K. Power, Bikaner |
| J.K. Cement Works, Mongra | J.K. Cement Works, Multai |
| J.K. Cement Works, Coim | J.K. White Cement Works, Coim |
| J.K. Cement Works, Jhark | J.K. White, Khat |



IMPORTANT TERMS & CONDITIONS

Vendor Code: 112506 - NATIONAL FEDERATION OF FARMERS

PO NO - 41001317

- Please send us your order acceptance by return E-mail/yes.
- Invoices should be sent on postal address at Purchase department, Nimbahra (Ra) J.
- Please provide detail like Invoice No., Dist, Bill Amount, Name of commodity, GST No. M/MME certificate.
- Our bank are Allahabad bank, Kailash Nagar, Nimbahra.
- Please provide RTGS bank details for payment.
- All materials goods to be despatched as per instructions given in the order. In case goods are wrongly booked supplier shall be liable for payment of extra expenses.
- All order are subject to execution within the period specified in the order failing which the suppliers shall be held liable for damages and losses or account of delays in deliveries or non-deliveries of the goods and goods will be purchased on their account from alternate sources.
- No variation in quantity or quality of the goods ordered or in the mode of despatch or in the period of execution or in rates of the goods will be accepted unless confirmed by us before supply is made.
- All Material supplied in execution of this order shall be subject to our inspection and our approval of the same. In case of rejection of any material, the same shall be removed by the supplier at his own expenses back ways. In case of his failure to do so within reasonable time we shall be at liberty to remove the same to him at his own expenses. All rejected, short and broken material shall be replaced by the supplier at his own expenses.
- Any dispute relating to this order shall be jurisdiction of Jaipur Court only.
- We shall not bear any bank charges for documents raised through Bank/PROBODOLY.
- It is always our motto to give preference to the products manufactured by Environmentally Pollution free unit and meeting quality assurance parameters.
- Test certificate, material certificate, warranty certificate M.S.D.S., where applicable, must be provide along with material.
- Warranty- Guarantee shall be as per order terms, also against manufacturing defect for 12 months from date of commissioning & 18 months from date of dispatch will be applicable for all items.
- LD CLAUSE: Liquidity Damages will be applicable in case of late delivery @ 0.7% per week, maximum 3% of undelivered PO value.
- GST CLAUSE: Goods and Service Tax (GST), extra as applicable at the time of Billing / Invoicing, Supplier shall be responsible for providing proper GST Invoicing in a manner as prescribed by the government for purchaser to avail 100% credit against GST payment. In case purchaser was not able to avail the credit due to the reasons attributable to the supplier then the 100% GST paid by purchaser will be recovered from the supplier dues.
- Force majeure: Neither party shall be liable for non-performance either in full or part of this contract due to the reasons attributable and beyond its reasonable control such as strike, lockouts, lockdowns, acts of God etc. in year / our Works' premises. The foregoing shall not however be considered a waiver of either party's obligations under this contract and as soon as the occasion shall cease, the affected thereby shall promptly fulfil its previously fulfilled obligations under this contract. However, both the parties shall share information of any such developments in writing.
- Safety Clause - As per our company standard, safety policies and safety measures.
- Bribery and Corruption Clause:**

Suppliers, Contractors and Business Associates shall comply with all applicable anti-corruption laws and regulations. JK Cement Ltd, to this effect, have a zero tolerance policy towards any form of bribery, corruption, overcost and embezzlement. In particular, Suppliers, Contractors and Business Associates shall not pay bribes or make any other inducements (including kickbacks), facilitate payments, excessive gifts and hospitality, given or donations in relation to their business dealings. Suppliers, Contractors and Business Associates are expected to perform all business dealings transparently and those dealings shall be accurately reflected on their business books and records. Suppliers, Contractors and Business Associates shall not hire third parties or do something they are not allowed to do themselves, like paying bribes. Suppliers, Contractors and Business Associates



For more electronically signed documents and also not require any physical signature.
Corporate & Registered Office: Nimbahra Town, Raipur-20001, (U) P/INDIA
 Phone - +91-012-2271475 to 81 Fax - +91-672-2280034 E-mail- info@jkcement.com

- | | |
|-----------------------------|--------------------------------|
| J.K. Cement Works, Nimbahra | J.K. Power, Barnahal |
| J.K. Cement Works, Murgao | J.K. Cement Works, Muzhapur |
| J.K. Cement Works, Goran | J.K. White Cement Works, Goran |
| J.K. Cement Works, Jadh | J.K. White, Raun |

INDIAN AGRO ORGANICS

498

Address : 23/249 JEONI MANDI , AGRA-282004

Email : indianagroorganics@gmail.com

Tel : 91-0562-2520611

PURCHASE ORDER

PO No : 015/IAO/2023-24	Dated : 26 th October , 2023			
TO	FROM			
M/s NACOF India Ltd. Address : DEHRADUN	M/s INDIAN AGRO ORGANICS Address : 23/249 Jeoni Mandi AGRA-282004			
GSTIN : 10AAABN0498F1ZY Tel : 91-0522-4236980 Mob : 7903775650	GSTIN : 09AJIPK1479J1ZS Tel : 91-0562-4348776 Mob : 9837903741			
We are pleased to issue a Purchase Order for "M/s NATIONAL FEDERATION OF FARMERS' & PROCUREMENT , PROCESSING & RETAILING COOPERATIVE OF INDIA LTD" (NACOF) as per below specifications.				
DESCRIPTION COMPOST (4 mm.) 1. The material should be free from C & D , R.D.F & adhering City Compost Specifications. TERMS OF BUSINESS 1. The material will be filled as per our filling schedule. 2. Initially, we are requesting Rs 15,000/- advance to cover the cost of 25 MT (Approx) and the balance amount Rs. 40,000/- will be released on receipt of material and approval at our site. 3. The empty bags will be supplied by our filling filling but weight which includes packing, loading & unloading if required. In Words : Rupees Twenty lakhs Only.	HSN Code	Qty (MT)	Rate	Amount
	3101	10000	Rs.200/- Per MT	Rs. 20,00,000/-
	Taxable Amount			Rs. 20,00,000/-
	CGST @			EXEMPTED
SGST @			EXEMPTED	
GRAND TOTAL			Rs. 20,00,000/-	
** The Invoice needs to be raised in name of "INDIAN AGRO ORGANICS"				
** Further PO will raised after successfully fulfilment of this PO.				

For Indian Agro Organics



499
OPERATION AND MAINTENANCE OF EXISTING WASTE TREATING PLANT ALONG WITH OPERATION AND MAINTENANCE OF SANITARY LANDFILL FACILITY OF FRESH WASTE PROCESSING AT SHEESHAMBADA, DEHRADUN

Total Disposal of RDF & Compost / Recycling material (Sale / Free Sample)

S.No.	Period	UNIT	Total RDF Sale /Free Sample	Total Compost Sale /Free Sample	Recycling material sale
			A	B	C
1	26 Nov-2022 to July -2023	TON	2582.56	905.24	5.49
2	Aug-2023 to 14 Feb -2024	TDN	3854.04	1478.4	51.34
	Total	TON	6436.60	2383.64	56.83



National Federation of 500er's Procurement, Processing & Retailing Co-operatives of India Ltd.

DEHRADUN RDF DISPATCH DETAIL from 1st Dec 2022 to 14th Feb . 2024

	DATE	VEHICLE NO	BILLED TO	DELIVERED PLACE	LOADING WEIGHT (Tons)
1	8-Dec-22	MP23H1359	BHILA CORPORATION LTD.	SATNA, MP	26.22
2	15-Dec-22	MP16H1724	BHILA CORPORATION LTD.	SATNA, MP	28.03
3	27-Jan-23	RJ01GC2501	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	24.01
2	33-Feb-23	RJ01GC0521	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	24.96
3	22-Feb-23	RJ01GC0669	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	26.96
6	3-Mar-23	NL01AG2106	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	25.61
7	3-Mar-23	RJ01GB8775	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	39.05
8	3-Mar-23	RJ01GB0095	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	36.69
9	4-Mar-23	RJ01GB3357	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	34.72
10	4-Mar-23	NL02401109	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	35.79
11	5-Mar-23	NL01AF8189	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	40.04
12	5-Mar-23	NL01AF8188	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	34.55
13	5-Mar-23	RJ01GB9252	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	42.41
14	5-Mar-23	RJ01GC3057	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	34.26
15	5-Mar-23	NL01AE8325	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	28.91
16	5-Mar-23	NL01AG0968	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	31.88
17	6-Mar-23	RJ01GB4932	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	55.78
18	6-Mar-23	RJ01GC2045	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	35.78
19	9-Mar-23	RJ05GB0461	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	64.67
20	9-Mar-23	RJ05GB3995	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	31.81
21	30-Mar-23	NL01AG2107	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	50.07
22	30-Mar-23	RJ03GC0344	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	36.59
23	30-Mar-23	RJ02GB8823	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	39.40
24	30-Mar-23	RJ01GC0344	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	38.02
25	30-Mar-23	NL01AG2108	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	35.82
26	30-Mar-23	RJ02GB3365	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	31.88
27	31-Mar-23	NL01AF8884	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	30.42
28	31-Mar-23	RJ02GB8875	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	37.56
29	31-Mar-23	RJ02GB8447	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	30.58
30	31-Mar-23	RJ02GB5447	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	30.78
31	31-Mar-23	RJ02GC2695	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	32.06
32	12-Mar-23	RJ02GB0547	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	21.84
33	12-Mar-23	RJ02GB3357	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	30.08
34	12-Mar-23	RJ02GB9252	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	27.22
4	17-Mar-23	RJ01GC3732	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	31.09
36	21-Mar-23	RJ01GC1167	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	35.90
37	3/22/2023	NL01A80022	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	37.22
38	3/22/2023	RJ02GB8875	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	39.73
39		RJ02GB8771	M/S SHREE CEMENT LTD	PALL, RAJASTHAN	41.21



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THE GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

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Authorized Signatory

40	3/25/2023	MP33H1856	BIRLA CEMENT LTD.	SATNA, MP	20.43
41	3/25/2023	N003AG6094	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	35.38
42	3/26/2023	N003AG8028	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	38.77
43	3/26/2023	N003AG2110	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	40.98
44	3/26/2023	R010GC2167	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	31.71
45	3/26/2023	R010GC2475	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	32.39
46	3/27/2023	R010GB9872	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	40.48
47	3/27/2023	R010GB9880	M/S SHREE CEMENT LTD	PAU, RAJASTHAN	41.69
48	14.05.25	R0020C3455	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	25.01
49	22.05.25	MP18H5572	BIRLA CORPORATION LTD.	SATNA, MP	25.01
50	25.05.25	UP18PT9648	BIRLA CORPORATION LTD.	SATNA, MP	24.00
51	26.05.25	UP18PT9528	BIRLA CORPORATION LTD.	SATNA, MP	24.39
52	26.05.25	MP33H1856	BIRLA CORPORATION LTD.	SATNA, MP	33.3
53	30.05.25	N003AG2110	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	37.8
54	30.05.2023	R010GB2295	ULTRATECH CEMENT LTD	CHITTOGRAH, RAJASTHAN	35.14
55	03.06.25	N003AG2110	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	37.8
56	03.06.25	R010GB2295	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	38.55
57	06.06.25	N003AG2038	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	37.325
58	07.06.25	R010GB9881	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	33.89
59	15.06.2023	UP17AT3251	M/S SILVERTONE PAPER MILL	MUZAFFARNABAD, UP	21.82
60	03.06.2023	R003AG6024	ULTRATECH CEMENT LTD.	CHITTOGRAH, RAJASTHAN	37.78
61	16.06.2023	N003AG2108	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	40.73
62	16.06.2023	R010GB5571	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	45.59
63	22.06.2025	HP64B3450	AMBUSA CEMENT	Salon Hiranuchal Pradesh	23.82
64	18.06.2023	N003AG8032	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	32.14
65	25.06.2023	R003GC8136	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	37.37
66	25.06.2023	N003AG6032	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	37.82
67	26.06.2023	N003AF8884	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	36.58
68	28.06.2023	N003AG2308	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	31.66
69	20.07.2023	N003AG2308	JK CEMENT	CHITTOGRAH, RAJASTHAN	43.30
70	04.07.2023	R003GB6955	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	31.72
71	20.07.2023	R010GB8771	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	43.4
72	23.07.2023	N003AG8032	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	35.95
73	22.07.2023	N003AG6028	M/S Ultratech Cement Ltd	CHITTOGRAH, RAJASTHAN	33.03
74	26.07.2023	R010GB8771	JK CEMENT	CHITTOGRAH, RAJASTHAN	36.4
75	30.07.2023	N003AF8884	JK CEMENT	CHITTOGRAH, RAJASTHAN	30.71
76	30.07.2023	N003AG2308	JK CEMENT	CHITTOGRAH, RAJASTHAN	33.31
77	05.08.23	R010C2880	JK CEMENT	CHITTOGRAH, RAJASTHAN	30.03
78	06.08.23	R010GB8371	JK CEMENT	CHITTOGRAH, RAJASTHAN	33.105
79	08.08.23	R010GB8775	JK CEMENT	CHITTOGRAH, RAJASTHAN	35.15
80	21.08.23	N003AG6024	JK CEMENT	CHITTOGRAH, RAJASTHAN	28.50
81	23.08.23	N003AG6034	JK CEMENT	CHITTOGRAH, RAJASTHAN	40
82	25.08.23	N003AG6032	JK CEMENT	CHITTOGRAH, RAJASTHAN	40.960
83	27.08.23	N003AG2108	JK CEMENT	CHITTOGRAH, RAJASTHAN	39.725
84	27.08.23	N003AG6028	JK CEMENT	CHITTOGRAH, RAJASTHAN	37.36
85	06.08.2023	R003GC6886	JK CEMENT	CHITTOGRAH, RAJASTHAN	38.2
86	06.08.2023	N003	AMBUSA CEMENT	DAURADHAT SALON H.P	22.84



Dr. SHEKHAR NATHI MANAGER PPL LTD.

Authorized Signatory

502

87	28.08.23	PL12N032	AMBUJA CEMENT	DALRAGHAT SALON H.P	22.04
88	28.08.23	NL01AG6004	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	34.43
89	29.08.23	HP11C5525	AMBUJA CEMENT	DALRAGHAT SALON H.P	22.07
90	29.08.23	HP1308772	AMBUJA CEMENT	DALRAGHAT SALON H.P	21.63
91	31.08.23	NL01AG6026	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	35.56
92	01.09.23	NL01AG6022	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	42.04
93	02.09.23	NL01AG6028	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	31.32
94	05.09.23	FB12M8574	AMBUJA CEMENT	DALRAGHAT SALON H.P	21.91
95	06.09.23	NL01AG6024	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	35.38
96	06.09.23	HP1188348	AMBUJA CEMENT	DALRAGHAT SALON H.P	25.1
97	06.09.23	RJ01G88775	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	39.88
98	07.09.23	HP13A6772	AMBUJA CEMENT	DALRAGHAT SALON H.P	24.7
99	12.09.23	NL01AG6022	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	42.7
100	13.09.23	NL01AG2307	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	40.40
101	13.09.23	NL01AG6024	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	38.07
102	14.09.23	RJ01G88775	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	41.42
103	18.09.23	RJ01G88771	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	36.52
104	19.09.23	NL01AG2107	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	33.66
105	20.09.23	RJ01G88775	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	37.24
106	22.09.23	NL01AG2109	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	28.85
107	23.09.23	HP1106772	AMBUJA CEMENT	DALRAGHAT SALON H.P	24.44
108	27.09.23	HP1188348	AMBUJA CEMENT	DALRAGHAT SALON H.P	29.19
109	28.09.23	NL01AG602	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	35.92
110	30.09.23	RJ01G86695	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	34.32
111	30.09.23	RJ01GCB136	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	29.45
112	02.10.23	RJ01GC2695	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	34.34
113	03.10.23	HP21 B 8348	AMBUJA CEMENT	DALRAGHAT SALON H.P	25.36
114	04.10.23	NL01AG6032	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	29.03
115	06.10.23	NL01AG6022	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	38.15
116	07.10.23	RJ01G88771	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	36.55
117	08.10.23	NL01AG6026	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	28.05
118	11.10.23	RJ01G88775	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	39.53
119	11.10.23	NL01AG2108	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	32.98
120	13.10.23	NL01AG9092	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	39.64
121	14.10.23	RJ01G80252	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	31.94
122	17.10.23	RJ01G86695	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	35.31
123	18.10.23	NL01AG2107	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	36.95
124	18.10.23	NL01AG8032	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	37.45
125	19.10.23	HP1386772	AMBUJA CEMENT	DALRAGHAT SALON H.P	25.02
126	20.10.23	NL01AG6024	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	33.79
127	26.10.23	NL01AG6026	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	36.22
128	29.10.23	RJ01G88771	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	33.52
129	30.10.23	RJ01G86695	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	31.75
130	31.10.23	RJ01G89252	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	30.7
131	01.11.23	NL01AG6024	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	35.21
132	04.11.23	NL01AG2307	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	40.96
133	04.11.23	NL01AG60071	J.K.CEMENT	CHITTOGRAH, RAJASTHAN	32.64



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For GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

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134	05.11.23	HP62 C 5551	AMBUJA	DALRAGHAT SALON H.P	24.32
135	05.11.23	HP11 A 4505	AMBUJA	DALRAGHAT SALON H.P	24.7
138	05.11.23	HP11 B 3965	AMBUJA CEMENT	DALRAGHAT SALON H.P	24.15
137	07.11.23	UF12 AT 0009	DIAMOND TRADING CO.	MUZAFFARPUR,UP	24.71
138	08.11.23	NLD1AG2107	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	37.8
139	09.11.23	NLD1AG56022	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	35.06
140	10.11.23	RJ09GE0073	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	34.825
141	16.11.23	RJ01GB8771	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	46.41
142	16.11.23	RJ09GE0067	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	34.25
143	16.11.23	RJ01GB3565	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	36.47
144	16.11.23	RJ09GE0071	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	31.05
145	17.11.23	NLD1AG60028	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	36.55
146	18.11.23	HP 69 9157	AMBUJA CEMENT	DALRAGHAT SALON H.P	25
147	19.11.23	NLD1AG6034	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	32.96
148	22.11.23	RJ01GB8171	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	35.88
149	23.11.23	NLD1AG2107	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	32.5
150	23.11.23	NLD1AG2108	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	32.8
151	24.11.23	RJ01GB8775	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	37.57
152	29.11.23	RJ09GE0065	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	28.47
153	29.11.23	HP 11 B 5772	AMBUJA CEMENT	DALRAGHAT SALON H.P	39.53
154	01.12.2023	NLD1AG107	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	34.59
155	01.12.2023	RJ09GE0073	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	38.54
156	01.12.2023	RJ09GE0066	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	38.55
157	03.12.2023	HP11C6772	AMBUJA	DALRAGHAT	24.45
158	04.12.2023	RJ01GB6893	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	36.52
159	05.12.2023	NLD1AG2108	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	33.52
160	05.12.2023	HP643265	AMBUJA	DALRAGHAT	23.68
161	08.01.2024	NLD1AG8004	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	32.17
162	10.01.2024	RJ09GE 0006	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	41.05
163	11.01.2024	NLD1AG 2107	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	36.5
164	12.01.2024	NLD1AG 8006	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	37.25
165	13.01.2024	NLD1AG 8004	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	37.89
166	14.01.2024	RJ01GB 8252	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	38.22
167	15.01.2024	RJ01GB 8775	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	39.89
168	18.01.2024	RJ01GB 3565	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	30.19
169	19.01.2024	RJ09GE 0079	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	30.78
170	21.01.2024	RJ09GE 0066	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	38.23
171	21.01.2024	RJ01GC 8138	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	38.03
172	22.01.2024	NLD1AG 2110	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	34.59
173	24.01.2024	UK07 CB 2057	Reliz India	Ghaziabad, UP	22.74
174	24.01.2024	NLD1AG 8030	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	37.61
175	25.01.2024	RJ09GE 0086	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	38.13
176	27.01.2024	NLD1AF 9884	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	37.95
177	28.01.2024	RJ01GB 8052	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	36.44
178	28.01.2024	NLD1AG 2110	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	36.93
179	01.02.2024	RJ09GE0087	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	42.05
180	01.02.2024	HP6884	J.K. CEMENT	CHITTOGRAH, RAJASTHAN	41.87



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181	01.02.2024	RJ1GBB775	I.K CEMENT	504	CHITTOGRAH RAJASTHAN	49.3
182	02.02.2024	RJ1GBB775	I.K CEMENT		CHITTOGRAH RAJASTHAN	35.03
183	02.02.2024	NL01AG6028	I.K CEMENT		CHITTOGRAH RAJASTHAN	30.95
184	03.02.2024	RJ1GBB252	I.K CEMENT		CHITTOGRAH RAJASTHAN	35.81
185	04.02.2024	RJ1GC0136	I.K CEMENT		CHITTOGRAH RAJASTHAN	35.52
186	05.02.2024	NL01AG 8024	I.K CEMENT		CHITTOGRAH RAJASTHAN	38.75
187	08.02.2024	RJ09GE0070	I.K CEMENT		CHITTOGRAH RAJASTHAN	33.71
188	10.02.2024	NL01AG 2107	I.K CEMENT		CHITTOGRAH RAJASTHAN	32.73
189	12.02.2024	RG09GE 0073	I.K CEMENT		CHITTOGRAH RAJASTHAN	34.47
190	14.02.2024	NL01AG 2109	I.K CEMENT		CHITTOGRAH RAJASTHAN	32.98
			TOTAL			6,436.60



For GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

National Federation of Agricultural Producers
Processing & Retailing Co-operatives of India Ltd.

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DEHRADUN COMPOST DISPATCH DETAIL from 26NOV 2022 to 15th Feb 2024

S.No.	DATE	VEHICLE NO	PARTY NAME	ADDRESS	QUANTITY (IN M.T.)
1	26.11.22	UK07CD0655	Parvinder singh	Dehradun	2.3
2	29.11.2022		VIMAL RANA	DEHRADUN	7.4
3	29.11.2022		DEEPAK NEGI	DEHRADUN	7.9
4	07.12.22	UK07CD0655	Parvinder singh	Dehradun	2.7
5	20.12.22	UK07CD0655	Parvinder singh	Dehradun	2.5
6	05.01.23	UK07CD-0655	Parvinder Singh	Dehradun	2.37
7	10.01.23	UK07CD-0655	Parvinder Singh	Dehradun	2.23
8	13.01.23	UK07CB5504	Pram singh rawa	Dehradun	3.1
9	19.01.23	UK07AW9431	Sachin kumar	Dehradun	3.37
10	02.02.23	UK07CD0655	Pravinder Singh	Dehradun	2.30
11	03.02.23	UK07Q5966	VIJAY KUMAR	Dehradun	4.51
12	03.02.23	UK07Q5966	VIJAY KUMAR	Dehradun	4.28
13	04.02.23	UK07Q5966	VIJAY KUMAR	Dehradun	4
14	1/26/2023	MF06/2572	INDIAN AGRO ORGANICS	Agra	24.76
15	2/26/2023	UK16/0222	G D GUPTA	Dehradun	10.37
16	2/26/2023	UK07/4939	G D GUPTA	Dehradun	10.84
17	2/27/2023	UK07/4939	G D GUPTA	Dehradun	12.24
18	2/27/2023	UK07/4939	G D GUPTA	Dehradun	11.2
19	02.03.23	UK16CA2328	JAVED ALI	Dehradun	7.83
20	02.03.23	UK07093434	PRAVINDRA SINGH	Dehradun	2.46
21	11.03.23	UK07CD0655	PRAVINDRA SINGH	Dehradun	2.22
22	23.03.23	OO16G4835	IAS SOCIETY	Dehradun	21.43
23	23.03.23	OO16G4835	IAS SOCIETY	Dehradun	22.2
24	31.03.23	UK07CB5506	PRAVINDRA SINGH	Dehradun	1.9
25	30.03.23	UK16CA2329	JAVED ALI	Dehradun	4.8
26	4.04.23	UK07CB1964	PRAVINDRA SINGH	Dehradun	2.60
	14.04.2023		RAKESH	DEHRADUN	2.25
25	15.04.23	UK07CB5508	PRAVINDRA SINGH	Dehradun	1.88
26	26.04.23	UK07CB1964	PRAVINDRA SINGH	Dehradun	2.4
27	11.05.23	UK07CB1964	PARVINDER SINGH	Dehradun	2.5
28	12.05.23	UK16CA 1671	KAMAL SRAH	Dehradun	5.48
29	14.05.23	UK 16 CA 1834	FARMAN	Dehradun	8.79
30	14.05.23	UK16CA 2087	FARMAN	Dehradun	6.11
31	18.05.23	UK07AN7700	JYOTI NAUTYAL	Dehradun	9.19
32	27.05.23	UK07CA4830	GO GUPTA	Dehradun	13.86
33	27.05.23	UK07CA4830	GO GUPTA	Dehradun	15.84
34	19.05.23	UK14Q48076	INDIAN AGRO ORGANICS	Aggr	25.73
35	21.05.23	UK07AE1833	RAMAN PANT	Dehradun	1.51
36	26.05.23	UK16CA0565	Vivod	Dehradun	2.02
40	29.05.2023		ANSH PARIAR	DEHRADUN	0.4
41	01.06.2023		ANSH PARIAR	DEHRADUN	1.75
37	03.06.2023	R42G46000	Ansh Pansar	Dehradun	1.98
38		UK07CB1964	Parvinder Singh	Dehradun	2.56



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For GREEN CLEAR WHITE MANAGEMENT PVT. LTD.

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39	10.06.2023	UP16CA2167	RAGHU	Dehradun	7.79
40	14.06.2023	UP07CB5998	Pravinder Singh	Dehradun	2.03
41	28.06.23	UP07CB7883	Pravinder Singh	Dehradun	2.3
44	18.07.2023		DEEJ KUMAR	DEHRADUN	2.5
42	21.07.23	UP12AT4898	INDIAN AGRO ORGANICS	Agra	31.75
43	22.07.23	HRS9C3137	INDIAN AGRO ORGANICS	Agra	37.29
44	22.07.23	UP12T9378	INDIAN AGRO ORGANICS	Agra	23.65
45	23.07.23	KALDAAAS74	INDIAN AGRO ORGANICS	Agra	34.19
46	23.07.23	KASLAH8552	INDIAN AGRO ORGANICS	Agra	35.32
47	23.07.23	HRS8E1759	INDIAN AGRO ORGANICS	Agra	45.79
48	23.07.23	UP07CB7985	Parvinder Singh	Dehradun	1.71
49	24.07.23	R/11GB4410	INDIAN AGRO ORGANICS	Agra	24.5
50	24.07.23	UP12T9578	INDIAN AGRO ORGANICS	Agra	26.84
51	25.07.23	UP12AT4899	INDIAN AGRO ORGANICS	Agra	38.95
52	25.07.23	HRS801759	INDIAN AGRO ORGANICS	Agra	42.59
53	26.07.23	HRS9C3137	INDIAN AGRO ORGANICS	Agra	42.9
54	27.07.23	HRS881759	INDIAN AGRO ORGANICS	Agra	44.2
55	28.07.23	HRS8C3137	INDIAN AGRO ORGANICS	Agra	40.42
56	28.07.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	40.16
57	29.07.23	HRS8E1759	INDIAN AGRO ORGANICS	Agra	46.3
58	30.07.23	UP07P12730	ANIL	Dehradun	3.07
59	30.07.23	UP15CT8421	INDIAN AGRO ORGANICS	Agra	28.35
60	31.07.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	38.46
61	04.08.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	41.61
62	04.08.23	H055G92407	INDIAN AGRO ORGANICS	Agra	25.87
63	05.08.23	UP07CA4939	G.D. GUPTA	Dehradun	38.34
64	06.08.23	UP07CA4939	G.D. GUPTA	Dehradun	35.58
65	06.08.23	UP07CA4939	G.D. GUPTA	Dehradun	38.98
66	13.08.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	39.54
67	17.08.23	UK16A0294	RAKESH	Dehradun	5.71
68	14.08.23	HRS9C3137	INDIAN AGRO ORGANICS	Agra	36.61
69	13.08.23	UP07CB8956	PARVINDER SINGH	Dehradun	3.3
46	15.08.2023		SHARMA JI	DEHRADUN	4.48
70	15.08.23	UP15CT8421	INDIAN AGRO ORGANICS	Agra	23.75
71	19.08.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	38.33
72	21.08.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	40.06
73	24.08.23	UP12AT4999	INDIAN AGRO ORGANICS	Agra	57.27
74	26.08.23	UP15CT8421	INDIAN AGRO ORGANICS	Agra	27.33
75	30.08.23	UP89078715	INDIAN AGRO ORGANICS	Agra	34.77
76	30.08.23	HRS8T9484	INDIAN AGRO ORGANICS	Agra	24.78
77	30.08.23	UP11BT8080	INDIAN AGRO ORGANICS	Agra	24.80
78	30.08.23	UP07CB5656	FERVINDER SINGH	Dehradun	1.8
79	31.08.23	HRS5K5566	INDIAN AGRO ORGANICS	Agra	25.29
80	31.08.23	HRS8E7090	INDIAN AGRO ORGANICS	Agra	25.02
81	31.08.23	KJ11G88971	INDIAN AGRO ORGANICS	Agra	25
82	01.09.23	UP07CB9689	INDIAN AGRO ORGANICS	Agra	25.24
83	03.09.23	HRS899894	INDIAN AGRO ORGANICS	Agra	26.02

For GREEN CLEAN WHITE MANAGEMENT PVT. LTD.

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84	03.09.23	UP11AT6371	INDIAN AGRO ORGANICS	Agra	57.83
85	04.09.23	RJ130A9379	INDIAN AGRO ORGANICS	Agra	26.2
86	08.09.23	UP11BT0592	INDIAN AGRO ORGANICS	Agra	36.1
87	07.09.23	RJ130D1467	INDIAN AGRO ORGANICS	Agra	29.92
88	07.09.23	UK07CB5886	PARWINDER SINGH	Dehradun	2.89
89	06.09.23	RJ130B0215	INDIAN AGRO ORGANICS	Agra	23.4
90	06.09.23		GULZAR	DEHRADUN	3.82
91	08.09.23	HR73 7262	INDIAN AGRO ORGANICS	Agra	16.6
92	08.09.23	UP11AT6371	INDIAN AGRO ORGANICS	Agra	18.76
93	10.09.23	UP830T8753	INDIAN AGRO ORGANICS	Agra	14.98
94	11.09.23	RJ130C3585	INDIAN AGRO ORGANICS	Agra	14.98
95	13.09.23	HR73 7262	INDIAN AGRO ORGANICS	Agra	17.48
96	15.09.23	UP11AT6371	INDIAN AGRO ORGANICS	Agra	40.56
97	19.09.23	HR73 7262	INDIAN AGRO ORGANICS	Agra	18.31
98	22.09.23	UP11AT6371	INDIAN AGRO ORGANICS	Agra	19.19
99	21.09.23	UP11BT0592	INDIAN AGRO ORGANICS	Agra	18.31
100	25.09.23	HR73 7262	INDIAN AGRO ORGANICS	Agra	18.28
101	27.09.23	UK07CB5856	PARWINDER SINGH	Dehradun	2.63
102	28.09.23	MP07H89565	INDIAN AGRO ORGANICS	Agra	11.4
103	29.09.23		Loose compost for locals		4.9
104	02.10.23	MP07H89565	INDIAN AGRO ORGANICS	Agra	30.25
105	05.10.23	UP11AT6371	INDIAN AGRO ORGANICS	Agra	40.78
106	07.10.23	UK07CB7754	PARWINDER SINGH	Dehradun	3.33
107	09.10.23	UK16CA2328	JAVED ALI	Dehradun	4.49
108	10.10.23		Loose compost for locals		2.4
109	13.10.23	HR73 7262	INDIAN AGRO ORGANICS	Agra	17.07
110	13.10.23		Loose compost for locals	Dehradun	0.9
111	15.10.23	UK16ER1619	DEEPAK GUARD	Dehradun	0.27
112	20.10.23	UK07CB7754	PARWINDER SINGH	Dehradun	2.92
113	22.10.23		Loose compost for locals	Dehradun	0.49
114	25.10.23		Loose compost for locals	Dehradun	0.25
115	25.10.23		Loose compost for locals	Dehradun	0.7
116	29.10.23	UK07CA9288	RAKESH	Dehradun	2.35
117	29.10.23		Loose compost for locals	Dehradun	0.35
118	30.10.23		Loose compost for locals		0.4
119	31.10.23		Loose compost for locals		0.275
120	31.10.23		Loose compost for locals		0.38
121	08.11.23		Loose compost for locals		0.435
122	08.11.23		Loose compost for locals		0.195
123	07.11.23		Loose compost for locals		0.21
124	07.11.23	UP15 ET 7089	PARWINDER SINGH	Dehradun	1.99
125	10.11.23		Loose compost for locals		0.124
126	10.11.23		Loose compost for locals		0.4
127	10.11.23		Loose compost for locals		0.13
128	18.11.23	UK07CAB333	RANVIK SINGH	Dehradun	1.12
129	20.11.23	HP17 3822	JAMNISH KUMAR	Dehradun	2.85

For GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

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130	21.11.23		Loose compost for locals		0.5
131	23.11.23		Loose compost for locals		0.45
132	27.11.23		Loose compost for locals		0.32
133	27.11.23		Loose compost for locals		0.3
134	29.11.23		Sevaram Guard		0.43
135	02.12.23		Loose compost for locals		0.63
136	05.12.23		Loose compost for locals		0.54
137	08.12.23		Local Shobh	selagal	0.84
138	10.12.23		Loose compost for locals		0.63
139	13.12.23		Loose compost for locals		0.47
140	14.12.23		Loose compost for locals		0.71
141	15.12.23		Loose compost for locals		2.82
141	17.12.23		Loose compost for locals		0.45
142	18.12.23		Loose compost for locals		0.65
143	19.12.23		Loose compost for locals		0.53
144	20.12.23		Loose compost for locals		0.55
145	21.12.23		Loose compost for locals		0.61
146	23.12.23		Loose compost for locals		0.55
147	24.12.23		PARWINDER SINGH		2.63
148	25.12.23		Loose compost for locals		0.58
149	26.12.23		Loose compost for locals		0.6
150	28.12.23		Loose compost for locals		0.68
151	29.12.23		SANDEEP ELEC		11.85
152	08.01.24	MH12TR0674	GD GUPTA	Dehradun	7.09
153	12.01.24	LP 25 E 7689	PARVINDRA SINGH	Dehradun	3.08
154	14.01.24	UP13 T 9378	INDIAN AGRO ORGANICS	Agra	25.76
155	28.01.24	UP15 ET 7689	PARWINDER SINGH	Dehradun	13.36
156	30.01.24	LP15 ET 7689	PARWINDER SINGH	Dehradun	11.84
157	01.02.24	UKD7CA 4939	IMD TAHR	Dehradun	18.01
158	03.02.24	UK16CA 3152	GD GUPTA	Dehradun	3.61
159	03.02.24	UK16CA 3152	GD GUPTA	Dehradun	6.57
160	04.02.24	UKD7CA 4939	IMD TAHR	Dehradun	15.2
161	11.02.24	UK16CA 3152	GD GUPTA	Dehradun	7.1
162	11.02.24	UKD7CA 4939	IMD TAHR	Dehradun	15.55
			TOTAL		2383.64

For GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

[Signature]

Authorized Signatory

[Signature]



**National Federation 509mer's Procurement,
Processing & Retailing Co-operatives of India Ltd.**

DEHRADUN RECYCLE DISPATCH DETAIL from 1st Dec 2022 to 20th Feb. 2024

S.NO	DATE	VEHICLE NO	DRIVER TO	DELIVERED PLACE	LOADING WEIGHT (Tons)
1	18.04.2023	UK26CA2313	MORMOON RANA	LOCAL	0.56
2	19.04.2023	UK19ER1053	SALMAN	LOCAL	0.53
1	21.04.2023	F-880C	SAMSUDDIN	LOCAL	0.37
3	27.04.2023	F-880C	AJAY KUMAR	LOCAL	0.33
3	29.04.2023	F-880C	Rohan	LOCAL	0.18
6	30.04.2023	F-880C	MORMOON RANA	LOCAL	0.18
7	02.05.2023	UK07CD0779	MALI KUMARI	LOCAL	0.08
8	02.05.2023	UK07CB9744	GAPESH KUMAR	LOCAL	0.25
9	08.05.2023	UK07CB9744	GAPESH KUMAR	LOCAL	0.32
10	10.07.2023	UP10AT7888	NADEEM	LOCAL	1.23
11	23.07.2023	UK16CA2313	NADEEM	LOCAL	1.88
12	23.07.2023	F-880C	Rohan	LOCAL	0.34
13	04.08.2023	UK16CA2313	NADEEM	LOCAL	1.58
14	16.08.2023	UK16CA2313	NADEEM	LOCAL	0.77
15	07.09.2023	UK16CA2313	NADEEM	LOCAL	1.26
16	10.09.2023	UK16CA2313	NADEEM	LOCAL	1.20
17	17.09.2023	UP11BT1701	NADEEM	LOCAL	3.06
18	02.10.2023	UK07CD1781	NADEEM	LOCAL	2.71
19	15.10.2023	UK07CB7403	NADEEM	LOCAL	0.64
20	24.10.2023	UK16CA2313	NADEEM	LOCAL	3.30
21	04.11.2023	UP11CT4060	NADEEM	LOCAL	1.86
22	09.11.2023	UK10ER1053	MORMOON RANA	LOCAL	0.18
23	09.11.2023	UP11CT4060	SALMAN	LOCAL	0.52
24	10.11.2023	UK07CB8843	ACEEM	LOCAL	0.14
25	14.11.2023	UP11CT4060	SALMAN	LOCAL	0.53
26	15.11.2023	UP11CT4060	SALMAN	LOCAL	0.46
27	17.11.2023	UK07CB2180	SAMSUDDIN	LOCAL	0.19
28	18.11.2023	UK07CB2180	SAMSUDDIN	LOCAL	0.12
29	19.11.2023	UP11CT4060	SALMAN	LOCAL	0.25
30	27.11.2023	UK07CB2180	SAMSUDDIN	LOCAL	0.44
31	02.12.2023	UK07CB2180	SAMSUDDIN	LOCAL	0.21
32	13.12.2023	UK07CD1040	NADEEM	LOCAL	0.92
33	17.12.2023	UK07CD1048	AJAY KUMAR	LOCAL	0.41
34	22.12.2023	UK07CD1040	AJAY KUMAR	LOCAL	0.84
4	23.12.2023	UK07CB7092	SAMSUDDIN	LOCAL	0.27
36	28.12.2023	UK07CD1040	AJAY KUMAR	LOCAL	1.29
37	29.12.2023	UK07CB7092	SAMSUDDIN	LOCAL	0.50
	01.01.2024	UK07CD1040	AJAY KUMAR	LOCAL	0.74





New Shredder installation

New Tata Tipper Purchase



FOR GREEN CLEAN WASTE MANAGEMENT PVT. LTD.

[Signature]
Authorized Signatory

[Handwritten mark]

New Excavator Purchase **519**



For GREEN CLEAR WASTE MANAGEMENT PVT. LTD.


Authorized Signatory

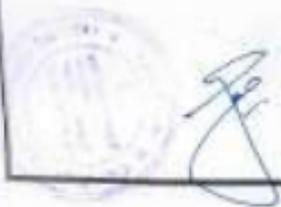


520
**Green Clean Waste
Management Private Limited**

Seeshambada, Selaqui, Dehradun Uttarakhand

CDRO LOGBOOK

Jan. 2024



(86)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 01/01/2024

Page No.: 01

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5230	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.9	0.7	0.2
13	21:30	5270	0.8	0.6	
		40			



Note: _____

Shift 08:00 To
13:00 To 14:00 lunch Time
Shift 14:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

57

CDRO LOGSHEET

Date: 02/01/2024

Page No: 02

S.No	Time	Electricity Consumption (Unit/KWH) ✓	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5270	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	5311	0.8	0.6	0.2
		41			

Note:

Shift - 08:00 To 17:00
 17:00 To 21:00
 Sanitation - 17:00 To 21:00
 CDRO Operator

J



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 03/01/2024

Page No: 05

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5311	0.7	0.6	0.3
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	5351	0.9	0.7	0.2
		40			



Note:

Power - 08.00 To 17.00
 13.00 To 14.00 Lunch Time
 Sam Suddhi - 17.00 To 22.00
 CDRO Operator



(83)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 04/01/2024

Page No: 04

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5351	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	5387	0.9	0.7	0.2
		36			

Note: _____

AVI - 08:00 To 17:00
 1:00 To 14:00 Lunch Time
 Sapasudhan - 17:00 To 22:00
 CDRO Operator

Jr



(90)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 05/01/2024

Page No.: 05

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5187	0.8	0.6	0.2
2	9:30	Power cut Issue	—	—	—
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.7	0.2
5	12:30	Power cut Issue	0	—	—
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30	5406	0.8	0.6	0.2
9		19	—	—	—
10			—	—	—
11			—	—	—
12			—	—	—
13			—	—	—

Note: 1. Power & water will be off /



Ravi - 8:00 to 17:00
 13:00 to 14:00 Lunch Time
 Sam Suddin - 17:00 to 22:00
 CDRO Operator

Hi



Green Clean Waste Management Private Limited

526

(31)

CDRO LOGSHEET

Date: 06/01/2024

Page No.: 06

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5406	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	5446	0.9	0.6	0.3
14		40			

NOTE:

Ravi - 2:00 To 17:00
 13:00 To 14:00 Lunch Time
 Service addw → 17:00 To 23:00
 CDRO Operator



(92)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 07/01/2020

Page No: 07

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5446	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30	5472	0.8	0.6	0.2
9		26	-	-	-
10			-	-	-
11			-	-	-
12			-	-	-
13			-	-	-

Name: Uday K. Patil (S.S.) 917 /



Ravi - 8:00 To 17:00
13:00 To 14:00 Lunch Time.

SomSudhin - 17:00 To 27:00

CDRO Operator

Handwritten signature



Green Clean Waste Management Private Limited

528

(93)

CDRO LOGSHEET

Page No. 08

Date: 08/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	Power Cut Issue	—	—	—
2	9:30	5472	0.8	0.6	0.2
3	10:30		0.9	0.7	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.9	0.7	0.2
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.6	0.3
10	18:30		0.8	0.6	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.7	0.2
13	21:30	5514	0.9	0.6	
		42			

Note: 8:30 Power cut Issue

Shift - 08:00 To 17:00
 18:00 To 24:00 Lunch Time
 Samsuddin - 17:00 To 22:00
 CDRO Operator




(34)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 09/01/2024

Page No. 09

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5514	0.8	0.6	0.2
2	9:30	Power supply off	—	—	—
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.7	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.7	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	5554	0.9	0.7	0.2
	22:00	40	0.8	0.6	0.2



Shift - 08:00 To 17:00
 12:00 To 14:00 Lunch Time
 Sign Submit - 17:00 To 17:30
 CDRO Operator

H



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 10/01/2024

Page No: 10

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5554	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	5593	0.8	0.6	0.2
		39			

NAME: _____

From: 08:00 To 17:00
 18:00 To 19:00 Lunch Time
 Sanjivkumar
 CDRO Operator




(96)

Green Clean Waste Management Private Limited

531

CDRO LOGSHEET

Page No.: //

Date: 11/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5593	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.8	0.6	0.2
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	5634	0.9	0.6	0.3
		41			

Notes:

Raw - 8:00 To 17:00

18:00 To 14:00 lunch time

Supersuder - 17:00 To 2:30

CDRO Operator



A handwritten signature in blue ink, appearing to be 'Hi' or similar, written over a horizontal line.



(97)

Green Clean Waste Management Private Limited

532

CDRO LOGSHEET

Page No. 12

Date: 12/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5634	0.9	0.7	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.8	0.6	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.7	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:20		0.9	0.7	0.2
10	18:20		0.8	0.6	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.6	0.3
13	21:30	5674	0.8	0.6	0.2
		40			

Note:

Raw: 8:00 To 17:00
 13:00 To 14:00 lunch time
 SamSuddin - 17:00 To 22:00
 CDRO Operator




(28)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 12/01/2024

Page No.: 13

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5674	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.7	0.2
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	5713	0.9	0.6	0.3
		39			

Note:

Ravi: 8:00 To 17:00
 13:00 To 14:00 lunch time
 Sat/Sunday: 17:00 To 22:00
 CDRO Operator



Green Clean Waste Management Private Limited

534

(99)

CDRO LOGSHEET

Date: 14/01/24

Page No: 14

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	14:30	5713	0.8	0.6	0.2
2	15:30		0.9	0.7	0.2
3	16:30		0.9	0.6	0.3
4	17:30		0.8	0.6	0.2
5	18:30		0.9	0.7	0.2
6	19:30		0.8	0.6	0.2
7	20:30		0.9	0.6	0.3
8	21:30	5738	0.8	0.6	0.2
9		25			
10					
11					
12					
13					
14					
15					



Name: _____

Shift: 14:00 To 22:00

CDRO Operator: _____

[Signature]



Green Clean Waste Management Private Limited

535

CDRO LOGSHEET

Date: 15/11/24

Page No.: 15

S.No	Time	Electricity Consumption (kWh/KWH)	Inlet Leachate (m3/hr)	Outlet Leachate (treated) (m3/hr)	Rejected Leachate (m3/hr)
1	8:30	5738	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30	Power cut Issue	—	—	—
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.9	0.7	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.7	0.2
13	21:30	5778	0.8	0.6	0.2
		40			

Note: 10:30 to 11:00 Power cut Issue

Raw - 8:00 To 17:00
13:00 To 14:00 Lunch Time
Sanitation 17:00 To 22:00

CDRO Operator



(101)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Page No: 16

Date: 16/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5778	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.6	0.3
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.7	0.2
13	21:30	5816	0.8	0.6	0.2
		38			

Note: _____

Ravi - 08:00 To 12:00
 13:00 To 14:00 Lunch Time
 Sampath - 17:00 To 22:00
 CDRO Operator




Green Clean Waste Management Private Limited

CDRO LOGSHEET

Page No: 17

Date: 17/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5816	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.8	0.2
5	12:30		0.9	0.7	0.2
6	14:30		0.8	0.6	0.2
7	15:30		0.8	0.6	0.2
8	16:20		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30	5841	0.9	0.7	0.2
11	-	25	-	-	-
12	-		-	-	-
13	-		-	-	-

Name: S. P. S. S.

Raw - 8:00 To 17:00
13:00 To 14:00 Lunch Time

Scrubber - 17:00 To 22:00
CDRO Operator

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Green Clean Waste Management Private Limited

538

CDRO LOGSHEET

Page No: 13

Date: 18/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5841	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30	Water in hand	-	-	-
8	16:30		0.9	0.6	0.3
9	17:30	212 221 221	-	-	-
10	18:30	222 221 1	-	-	-
11	19:30		-	-	-
12	20:30		0.9	0.7	0.2
13	21:30	5871	0.8	0.6	0.2
	23:00				

Note: High pressure fan Bell & Howley is

Plant - 08:00 To 17:00
 17:00 To 14:00 Wash Time
 Sampleable - 17:00 To 22:00
 CDRO Operator



(304)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 19/01/2024

Page No: 17

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5871	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.6	0.3
10	18:30		0.9	0.7	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.6	0.3
13	21:30	5910	0.8	0.6	0.2
		39			

Note:

Ravi: 08:00 To 17:00
13:00 To 14:00 Lunch Time

Sundara: 17:00 To 23:00

CDRO Operator



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Green Clean Waste Management Private Limited

540

CDRO LOGSHEET

Date: 20/01/2024

Page No: 20

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5910	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30	Power cut Issue	—	—	—
4	11:30		0.9	0.7	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.3
10	18:30		0.9	0.6	0.3
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.7	0.2
13	21:30	5945	0.8	0.6	0.2
		35			

Note:

Ravi: 08:00 To 17:00
 13:00 To 14:00 with Time
 Sam Siddhan - 17:00 To 22:00
 CDRO Operator




(106)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Page No. 21

Date: 21/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5945	0.9	0.7	0.2
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	5984	0.9	0.6	0.3



Note:

Ravi - 08:00 To 17:00
 13:00 To 14:00 Lunch Time
 Sarajuddin - 17:00 To 22:00
 CDRO Operator

H



Green Clean Waste Management Private Limited

542

CDRO LOGSHEET

Page No.: 22

Date: 23/01/2024

K.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5984	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.6	0.3
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.7	0.2
13	21:30	6020	-	-	-
		36			

Name: विकास डी. गुजराते जी / मालिक के लिए



Raw - 8:00 To 17:00
13:00 To 14:00 Lunch Time
Sopsudha - 17:00 To 22:00
CDRO Operator



(108)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 21/01/2024

Page No.:

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6020	0.6	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.7	0.2
11	19:30	6053	0.8	0.6	0.2
12	20:30	33	-	-	-
13	21:30				

Note: *Handwritten note in Hindi: 40% से अधिक मात्रा में सीने कचरा है।*

Ravi - 08:00 To 17:00

13:00 To 14:00 Lunch Time

Saxsuddin: 17:00 TO 22:00

CDRO Operator

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(109)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 24/01/2024

Page No: 24

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6053	0.9	0.6	0.3
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.7	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.9	0.7	0.2
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.7	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30	6089	0.8	0.6	0.2
13	21:30	36	-	-	-



Note: ...

Ravi - 08:00 To 14:00
 13:00 To 14:00 lunch time
 Sangradin - 17:00 To 22:00
 CDRO Operator



(110)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Page No.: 85

Date: 25/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6089	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.7	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	6123	0.9	0.6	0.3
		34			

Note: _____

Ravi: 08:00 To 17:00
 13:00 To 14:00 Leachate Time
 Sureshbabu: 17:00 To 22:00
 CDRO Operator



Hi

Green Clean Waste Management Private Limited

(11)

CDRO LOGSHEET

Page No: 26

Date: 26/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (Treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6123	0.9	0.7	0.2
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.7	0.2
5	12:30		0.8	0.6	0.2
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.7	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	6158	0.8	0.6	0.2
		35			

Note: _____

Ravi: 08:00 To 12:30

Somvudis: 14:00 To 22:00

CDRO Operator




(112)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 27/01/2024

Page No: 27

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6158	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30	6191	0.9	0.6	0.3
11	19:30	Windows pipe line cleaning work	-	-	-
12	20:30	-	-	-	-
13	21:30	-	-	-	-
		23			

Note: 18:30 to 21:30 Windows pipe line cleaning work



Ravi: 08:00 To 17:00

12:00 To 14:00 Lunch Time

Sameeruddin - 17:00 To 22:00

CDRO Operator

H



Green Clean Waste Management Private Limited

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CDRO LOGSHEET

Page No: 28

Date: 28/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m3/hr)	Outlet Leachate (Treated) (m3/hr)	Rejected Leachate (m3/hr)
1	8:30	6131 6131	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30	6216	0.9	0.6	0.3
9					
10					
11					
12					
13					
14					
		25			



Note:

Ravi - 08:00 To 17:00
 18:00 To 19:00 Wash Time
 Samundin Absent
 CDRO Operator



(11)

Green Clean Waste Management Private Limited

549

CDRO LOGSHEET

Date: 29/01/2014

Page No.: 29

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6216	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30	6242	0.9	0.6	0.3
9					
10					
11					
12					
13					
		26			



NOTE:

Ravi - 08:00 To 17:00
 13:00 To 14:00 Lunch Time
 Sanjivkumar :- Operator (Inform)
 CDRO Operator

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(115)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Page No.: 30

Date: 20/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Reject Leachate (m ³ /hr)
1	8:30	6242	0.9	0.7	0.2
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.7	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.6	0.3
13	21:30	6282	0.8	0.6	0.2
		40			

Note: _____



Shift - 08:00 To 17:00
 17:00 To 22:00 Lunch Time
 Sanitary Officer -> 17:00 To 22:00
 CDRO Operator

551 Green Clean Waste Management Private Limited

(116)

CDRO LOGSHEET

Page No.: 3

Date: 30/01/2024

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	6282	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.7	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.6	0.3
13	21:30	6523	0.8	0.6	0.2
		41			

Note: _____

Rest - 08:00 To 17:00
 13:00 To 14:00 Lunch Time
 Sanyuddan - 17:00 To 22:00
 CDRO Operator

H



Sheeshambada Processing 552 Site Inspection Photo by officers

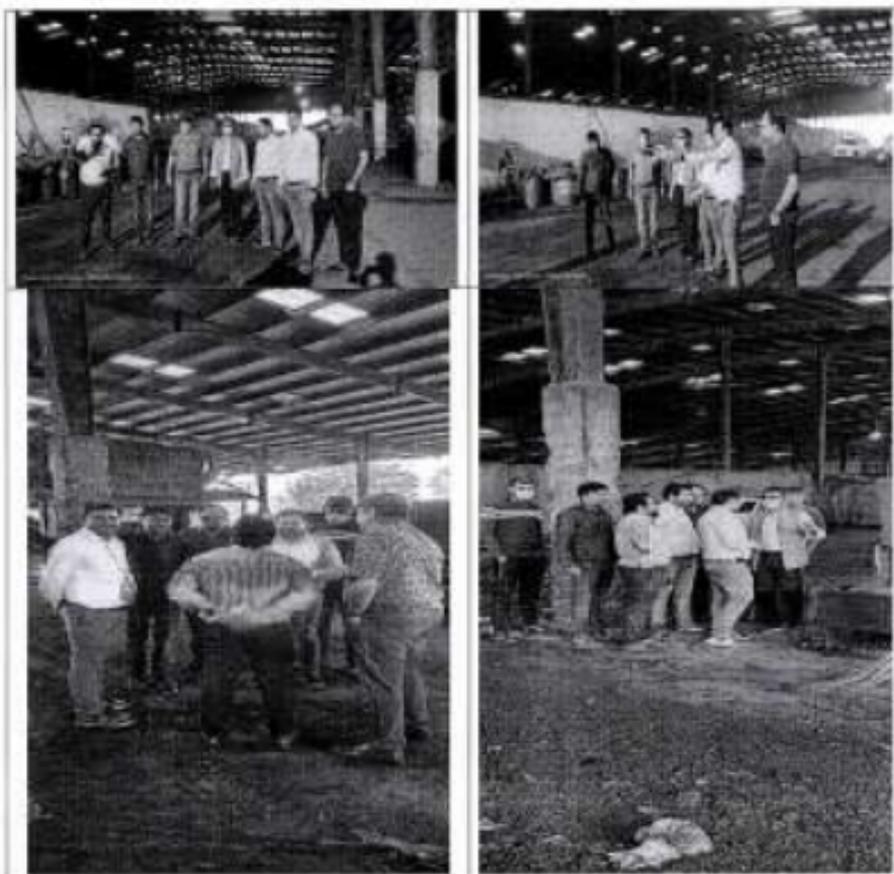
Site Inspection by Joint Secretary & Mission Director, Swachh Bharat Mission –Urban, Government of India, Municipal Commissioner, Nagar Nigam Dehradun, Mr Ravi Panday SE, Urban Development Department Uttarakhand, Chief Municipal Health officer Municipal Corporation Dehradun, Asst. Municipal Commissioner Nagar Nigam Dehradun, Independent project Engineer and NACOF Team on dates 26- April -2023.



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Site Inspection by Expert Team, Swachh Mission –Urban, Government of India, Chief Municipal Health officer Municipal Corporation Dehradun, Independent project Engineer and NACDF Team month of 03 May -2023



Site Inspection by Chief Municipal Health officer Municipal Corporation Dehradun, Independent project Engineer and NACOF Team month of May -2023.



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Site Inspection by Municipal Commissioner, Municipal Corporation Dehradun, chief Municipal Health officer, Nagar Nigam Dehradun, Independent project Engineer and NACOF Team month of 13 July & 26 July -2023.

555



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Site Inspection by Municipal Commissioner, Municipal Corporation Dehradun, Legal adviser (Mr Aman Rab), Independent project Engineer and NACOF Team month of 30 July -2023.

556



Mury

8

Site Inspection by Municipal Commission **557** Municipal Corporation Dehradun, Revenue Department Govt. of Uttarakhand, Irrigation Department Govt. of Uttarakhand, Forest Department Govt. of Uttarakhand, Independent Project Engineer and NACOF Team month of 23 Jan -2024



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Site Inspection by Municipal Commissioner, Municipal Corporation Dehradun, Independent project Engineer and NACOF Team month of 01 Feb -2024



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श्रीलम्बादा प्रोसेसिंग प्लांट के सांख्यिकीक लेखांकित सॉफ्ट में दिनांक 04-04-2022 को जमा करने की घटना घटित हुई जिसके उपरान्त यह विधायक सहस्रतु एवं यह सचिव, नगर निगम, अजमेर का निर्देश किया गया। प्रोसेसिंग प्लांट के मुझे प्राप्त स्वतः एकाधिक रिक्सा डेट/अवधारणा, दुर्भाग्य एवं जमा करने की घटना से स्पष्ट पर परकीय कर्तव्य सचिवों द्वारा प्राप्त की गयी कि प्लांट को अन्वय स्वतः का सांख्यिकीक किया जाने तथा सहाय-सहाय पर अन्वय कर्तव्य संसाधन एवं परवर्तन विभाग सचिवों द्वारा प्राप्त प्रवेश कर प्रोसेसिंग कार्य परकीय किया जाता रहा है।

यह देहातूर डेट मैनेजमेंट प्रकृति द्वारा प्रोसेसिंग प्लांट के एकाधिकारण में सम्मिलित अवधारणा/रिक्सा डेट और लिस्ट को अनुभव के निहित प्रविधानों के अन्तर्गत निराकरण नहीं करने पर नगर निगम द्वारा खंडित जारी कलें हुए कम्पनी पर अवधारणा की कार्यवाही की गयी एवं कम्पनी को तीन दिनों में 20 अंशित कि अंतर्गत परकीय अनुभव के सिन्धु संख्या-23.1(iii) के अंत में कि नयी रिक्सा उपलब्ध कम्पनी द्वारा अपने पर सं-04WMP/17584/DOA-28.03/254 दिनांक 06-04-2022 के द्वारा अनुभव पर के सिन्धु सं 2.2(b)(ii) एवं 2.2(C) के अंत में "Notice of Termination" प्रेषित किया गया था।

यह देहातूर डेट मैनेजमेंट प्रकृति द्वारा संचयन करके का से प्रोसेसिंग न किने जाने एवं सम्मिलित अवधारणा/रिक्सा डेट को अनुभव में निहित प्रविधानों के अन्तर्गत निराकरण नहीं किने जाने पर कम्पनी के विरुद्ध Termination की कार्यवाही का प्लांट के संवहन हेतु ई-निविदा प्रक्रिया को अन्वय से गरी कम्पनी का घटना किया गया।

वैधानिक भूमि भला स्वतः पर एकाधिक रिक्सा डेट/अवधारणा के निराकरण की सम्पूर्ण प्रिमेयरी अनुभव के अन्तर्गत यह देहातूर डेट मैनेजमेंट प्रकृति की की तथा यह देहातूर डेट मैनेजमेंट प्रकृति के लेखांकित की कार्यवाही हेतु घटित सचिवों द्वारा वैधानिक भूमि भला स्वतः पर एकाधिक अवधारणा/रिक्सा डेट का संचयन उपरान्त कम्पनी से विरुद्ध 80 80.10 अंशित फायदा/संचय किया गया है। यह भी अन्वय कर्तव्य है कि यह देहातूर डेट मैनेजमेंट प्रकृति द्वारा उक्त अन्वय के निराकरण हेतु अधिदेशन प्रकृति है। उक्त अधिदेशन की प्रक्रिया में अधिदेशन सहाय संचय है एवं अधिदेशन के निर्णय से सहाय अन्वय उक्त संचयन/उपलब्ध संचयन में की जाने की संवहन नहीं होगी।

अन्वय में एकाधिक वैधानिक भूमि भला स्वतः पर रिक्सा डेट/अवधारणा को रिक्सा डेट की कंपनी में सचिवों द्वारा सहाय सहाय रिक्सा संख्या-2 में रिक्सा डेट की प्रोसेसिंग 81 810 अंशित विधिक टन से अन्वय कलें हुए सहाय 2,85,173 विधिक टन रिक्सा डेट को निराकरण हेतु 80 80 विधिक टन की रा में 80 20,08,00,00/- सहाय होने का अनुभव है। उक्त कम्पनी अनुभूति उपलब्ध रिक्सा डेट के सचिवों के सहाय पर-84 कलें है।

श्रीलम्बादा प्रोसेसिंग प्लांट के सचयन में अन्वय यह एकाधिकारी में की सचिवन है उक्त दिनांक 28-04-2022 को संसुक्त सचिव एवं सचिवीय विभाग निदेश, सहाय सहाय निगम, अजमेर और सचिवीय कार्य संवहन, सहाय सहाय द्वारा भी उपलब्ध का संवहन को हेतु सचयनीय प्रकृति कार्यवाही करने के निर्देश दिये गये।

संवहन में श्रीलम्बादा प्रोसेसिंग प्लांट के निगम की प्रिन्सिपल पर कार्यवाही की जाने उचित होगी-

1. इकल के सम्मिलित अधिदेशन/उक्त संचयन/उपलब्ध संचयन में सचयन में निराकरण की इकल कम्पनी को देहांत हुए अन्वय में एवं सचयनीय संवहन हेतु इकल में रिक्सा डेट के निराकरण की सचयनीय कलें सहाय से इकल की कलें है।
2. रिक्सा डेट/अवधारणा/रिक्सा डेट को निराकरण किने जाने हेतु उपरका विर पर अन्वयसहाय सहाय से सचय की सचयनीय प्रदान करने की कृत करें।

अतः उपरसंसाधन श्रीलम्बादा प्रोसेसिंग प्लांट के लेखांकित सॉफ्ट पर एकाधिक रिक्सा डेट/अवधारणा के निराकरण करने के लिए उचित कार्यवाही हेतु प्रेषित।

सचिव
नगर निगम, अजमेर।

नगर निगम, अजमेर।

वैधानिक सचिव, सहाय विभाग, अजमेर नगर निगम, अजमेर।





561 कार्यालय नगर निगम, देहरादून।



(फोन-0135-275401-फैक्स-0135-2661900 ई-मेल-nagamigam.ddun@gmail.com)

पत्रांक-1397-CH

Work Oder

दिनांक- 19/09/23

To,

Prof Absar Ahmad Kazmi
Civil Engineering Department
IIT Roorkee Uttarakhand

Subject: - The Project of solid waste, processing, composting and scientific Landfill (SFL), disposal system in Build operate and transfer Mode (BOT) for entire city's municipal solid wastes at Sheeshambada Site.

(Quantification/Estimation & Quality Analysis of stored RDF/mixed waste at processing plant site.)

Reference:-

1. Letter No. 1051(H) dated 02/08/23 of Nagar Nigam Dehradun.
2. Your letter dated 4th August, 2023.

Dear Sir

This refers to your letter-dated 4th August-2023 wherein you proposed the rates for quantification & characterization of stored waste at the Sheeshambada processing site. Nagar Nigam Dehradun is pleased to issue work order to Civil Engineering Department IIT Roorkee Uttarakhand on following terms and conditions:

A) Scope of work:-

1. Estimation of Legacy waste in terms of Volume and weight by drone survey.
2. Sampling of waste at five locations at three different depths. (Total 15 samples)
3. Analysis of 15 Samples for characteristics/Components such as Textile, wood, Rubber, Leather, metal Glass, Stone Ceramic.
4. Analysis of 15 samples for Bulk density, moisture contents, and size distribution.
5. Analysis of 15 samples for larger fractions, i.e., >30 mm for calorific value, Moisture Content, Ash Chlorine, Sulphur
6. Analysis of 15 samples of fine fraction, i.e., <4 mm for Density, pH, Moisture, Color, Odor, Conductivity, Carbon, Nitrogen, Phosphorus, Potassium, Heavy Metals (Arsenic, Cadmium, Chromium, Copper, Lead, Mercury (mg/kg), Nickel (mg/kg) Zinc (mg/kg)
7. Analysis of 15 Samples 4-30 mm fraction for Bulk density, Moisture Contents, Size Distribution
8. TCLP Tests on 15 Samples of 4-30 mm and 15 Samples for <4 mm Fraction

B) Time Frame : within 3-4 month after the receipt of fee

C) Consulting charges : Rs 12.0 Lacs (Rs. Twelve Lac + 18% GST

Please acknowledge the receipt of this work order. You are required to start the work from within one week as per terms mentioned above.

Copy to:-

1. Municipal Commissioner, Nagar Nigam Dehradun
2. Senior finance Officer, Nagar Nigam Dehradun

Chief Municipal Health officer
Nagar Nigam Dehradun

Chief Municipal Health officer
Nagar Nigam Dehradun

Sonay ok
19.09.2023

EV 904503904LN
Date 20/9/23

19/09/23
Aswani



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Report

on

**Assessment of mass of legacy waste at the Shishambura dumpsite, Dehradun
Uttarakhand**



Submitted by:

Dr. A A Kazmi, Professor

Dr Saurabh Vijay, Assistant Professor

Department of Civil Engineering, IIT Roorkee

January 2024



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MAIN RESULT: The mass of the legacy waste at the Shishambhari dumpsite, Dehradun Uttarakhand, on 11th December 2023 was estimated to be 49,85,43,123.7 Kg (4,98,543 metric tonnes).

Introduction:

Shishambhari dumpsite is located on the western side of Dehradun, Uttarakhand. This report is based on drone surveying and garbage core drilling to assess the mass of legacy waste at the Shishambhari dumpsite, Dehradun, Uttarakhand.

Data and Methods:

Data	Purpose
Drone Images	To Generate a Digital Surface Model and Image Mosaic of the dumpsite
GPS Data	To Geotag the Drone Images.
Garbage Core Drilling	To estimate the garbage density profiles and conversion from volume to the mass of the garbage.

A drone survey was conducted at the Shishambhari dumpsite in Dehradun, Uttarakhand, on the 11th of December, 2023. The presented report is based on initial reconnaissance followed by a drone survey, garbage core drilling, post-processing, and analysis. The drone survey (90 m altitude from the ground) was planned over the dumpsite, covering an area of approximately 1,15,000 m² (Figure 1). The actual dumpsite area was approximately 40,900 m². The survey team dug the ground at multiple locations to estimate the garbage's density profile. These combined efforts aimed to gather comprehensive information about the legacy waste at the Shishambhari dumpsite in Dehradun, Uttarakhand.

Multiple drone images were adjusted using the photogrammetry technique, which resulted in the generation of an image mosaic (Figure 2) and digital surface model. The locations with structures and vehicles were eliminated from the assessment. The survey team dug the garbage piles at multiple locations to measure the density profile of the garbage with depth (sampling point locations are shown in Figure 2).

We mapped the boundary of the dumpsite using our mosaiced drone image. We've divided our visible waste disposal site into sections A, B and C (see Figure 3). Section A corresponds to the area where we possess a detailed topographic map. Section B is based on the same information and assumption as used for Section A. Section C is the remaining part of the visible dumpsite extending beyond the limits of Section A and B. We generated the base layer using the height information available for Section A and compared the differences with our digital surface model. In case of Section B, we determined the mean of the four lowest values at the boundary to mark the reference ground level (refer to Figure 4c). In Section A and B, we considered the depth where the membrane is placed to protect groundwater from contamination. In case of Section C, we determined the mean of the four lowest values to mark the reference ground level.



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Results

1. **Garbage depth:** Figure 4c shows the garbage depth for three sections, namely A, B and C, as described in the Data and Methods.
2. **Garbage area and volume:** The garbage area was delineated in the image mosaic, while the volume was determined by considering the area and garbage depth for sections A, B and C.
3. **The team considered different garbage density scenarios depending on the depth**

At each density sampling point, we conducted density measurements at 1m, 2m and 3m depths. We dug at 6 locations (three locations per section A and B) for density sampling (Figure 2). For mass estimation, we computed the average density found at a certain depth based on all the locations at a given section. For instance, we considered three density locations at a depth of 1m in section A and averaged them for further consideration for all the points in section A at a depth of 1m. We did similarly for depths up to 3m. This was the maximum depth we could access due to the nature of the waste and the type of equipment used for the excavation. For deeper garbage depths, we linearly interpolated the density depth relation up to the maximum density value of 1234 kg/m³ (maximum density observed at the Danda Lohard dumpsite, Dehradun in 2023).

Table 1: Garbage Area, volume and mass for the Shikawibharni dumping site

Section	Area (m ²)	Volume (m ³)	Estimated Mass (kg)
A	11629.6	150833.57	16,53,19,485.5
B	19609.21	263744.14	27,94,66,696.3
C	9666.4	36067.01	5,37,56,941.95
Total	40,905.2	4,70,644.72	49,85,43,123.7



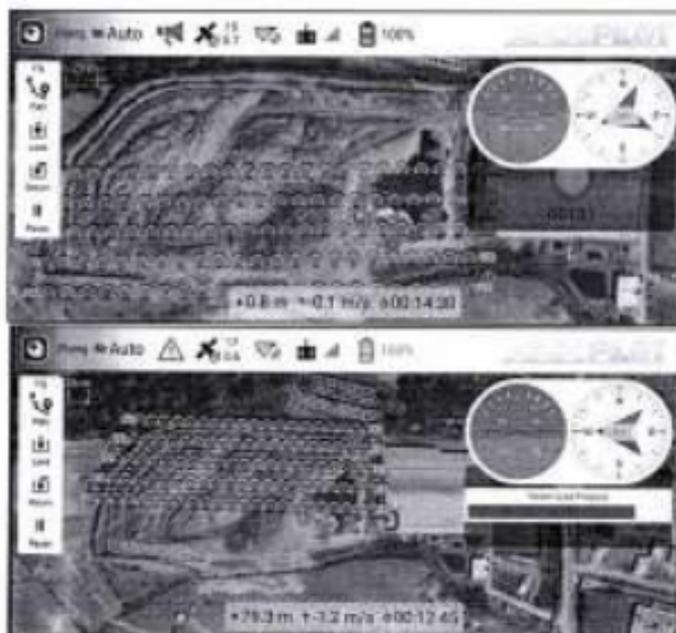


Figure 1: Drone flight plan for the Shikhan Bara dam project



Handwritten signature in blue ink.

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Figure 2: Orthomosaic of the Sitohm Bura dumpsite based on drone survey. The red dashed line shows the boundary of the dumpsite. White circular dots show the locations of density sampling.



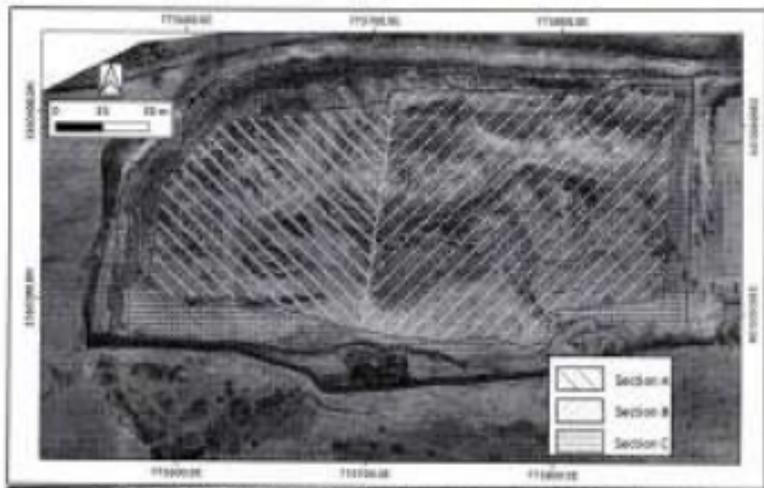


Figure 3: Orchard showing three sections considered for the dump site.



A handwritten signature in blue ink, consisting of a large, stylized initial 'S' followed by a smaller character.

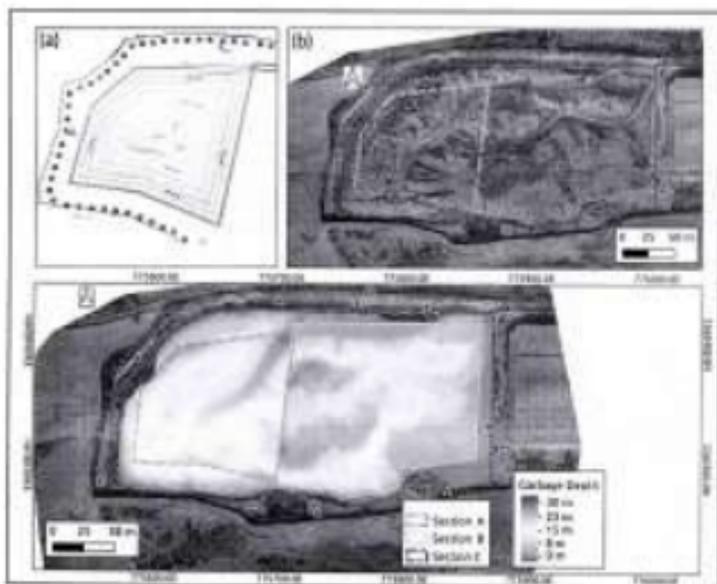


Figure 4: The top panel (a) displays the screenshot of the topographic map available for the Sitsham Bari dumpsite, indicating the boundary of Section A. Panel (b) shows the boundary as our image mosaic. Panel (c) shows the garbage depth derived for the Sitsham Bari site. Here, the orange dotted line indicates Section A, the yellow line indicates Section B, while the rest of the area inside the red-dotted line is Section C.



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Table 2: Location and the density value for the Shikombhara dumping site

S. No.	Locations	Coordinates	In-situ Density (kg/m ³)		
			1m	2m	3m
1	Location 1	30°20'36.76"N 77°52'10.15"E	697	760	820
2	Location 2	30°20'37.49"N 77°52'7.64"E	740	810	860
3	Location 3	30°20'37.59"N 77°52'5.12"E	820	850	890
4	Location 4	30°20'35.64"N 77°52'3.29"E	780	850	910
5	Location 5	30°20'38.10"N 77°52'2.72"E	700	790	840
6	Location 6	30°20'36.99"N 77°52'1.89"E	745	800	890



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कार्यालय नगर निगम, देहरादून।



(0512- 2190-2714274 (सीमा) - 0135- 2609003 ई-मेल- nagarnigam.ddn@gmail.com)

पत्रांक 2023-2 (14)

दिनांक 24/12/24

कोष में

सर्वोद्योग प्रमोद
वीआरओ/लोक निर्माण विभाग
स्मार्ट सिटी लि, देहरादून।

विषय: शीतमन्सूहा प्रोत्साहित घाट के भूमि मल कला पर एकजिहा शिगेरी घाट के निष्काशन के सम्बन्ध में।
संदर्भ

उपरोक्त विषयक नगर निगम, देहरादून के कार्यलय पत्रांक-2776(एन) दिनांक 01-05-2023 के द्वारा शीतमन्सूहा प्रोत्साहित घाट के भूमि मल कला पर एकजिहा शिगेरी घाट के निष्काशन हेतु निर्देशक, सड़क विभाग, निदेशात्मक, उत्तराखण्ड को संबोधित किया गया अर्बन-2 के अन्तर्गत धनराशि स्वीकृत करने का अनुरोध एवं शीगेरी विभाग तथा धा, निरलेह काम में प्रयुक्त सड़क, सड़क विभाग विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 21-07-2023 को आयुक्त बैठक में शीतमन्सूहा प्रोत्साहित घाट के सौंपेटी संघर्षित सड़क पर एकजिहा शिगेरी घाट का नुसंधान/परिष्कार अर्बन/अर्बन/सीटी सड़की से सतने का निर्णय किया गया सम्बन्ध में नगर निगम, देहरादून के कार्यलय पत्रांक-1387(एन) दिनांक 16-08-2023 (आपराधी सतन) के द्वारा शीतमन्सूहा प्रोत्साहित घाट के सौंपेटी संघर्षित सड़क पर एकजिहा शिगेरी घाट के नुसंधान/परिष्कार अर्बन/अर्बन/सीटी सड़की से सतने का निर्णय किया गया। अर्बन/अर्बन/सीटी सड़की द्वारा दिनांक 31-01-2024 को ई-मेल के माध्यम से शीतमन्सूहा प्रोत्साहित घाट के सौंपेटी संघर्षित सड़क पर एकजिहा शिगेरी घाट के नुसंधान/परिष्कार निर्देश प्रस्तुत की गयी है। मुक्ति बायक जनशक्ति से जुड़े शीतमन्सूहा प्रोत्साहित घाट के भूमि मल कला पर एकजिहा शिगेरी घाट का निष्काशन कर कार्य नगर निगम निधि/शासन की स्वीकृति से प्रयास किया जाना है।

संयुक्त सड़क, उत्तराखण्ड शासन के कार्यलय पत्रांक सं-1102-11/1/39/2023-19-2-10764 Development/174536/2023 में देहरादून स्मार्ट सिटी लि के अन्तर्गत सड़क वीआरओ/लोक निर्माण विभाग को नगर निगम, देहरादून की विभिन्न कार्य/सौंपेटी हेतु सड़क विभा के सम्बन्ध में प्रस्ताव सवि, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 04-12-2023 को सम्पन्न बैठक के कार्यलय दिनांक 12-12-2023 में नगर निगम, देहरादून संवर्णनित सौंपेटी होने वाले मुद्दे परीक्षा/विनकी लागत 1.00 करोड़ से अधिक हो, के विचारधरत हेतु देहरादून स्मार्ट सिटी लि के अन्तर्गत सड़क वीआरओ/लोक निर्माण विभाग को सड़क किया गया है।

आत ध्यानक जनशक्ति से जुड़े शीतमन्सूहा प्रोत्साहित घाट के भूमि मल कला पर एकजिहा शिगेरी घाट का निष्काशन का कार्य शीतमन्सूहा प्रोत्साहित घाट के भूमि मल कला पर एकजिहा शिगेरी घाट के निष्काशन के सम्बन्ध में प्रयास किया जाना है।

आत ध्यानक जनशक्ति से जुड़े शीतमन्सूहा प्रोत्साहित घाट के भूमि मल कला पर एकजिहा शिगेरी घाट के निष्काशन के सम्बन्ध में प्रयास किया जाना है।



सदर
नगर निगम
देहरादून।
नगर निगम
देहरादून।

सदर निधि, निदेशात्मक/प्रशासन, देहरादून को नुसंधान।

25.12.24

[Handwritten signature]

25.12.2024





कार्यालय नगर निगम, देहरादून।

(फोन- 0135-2754074 (दिनांक) 0135-2651000 ई-मेल nagarnigam.dun@gmail.com)

क्रमांक 2355 CH)

दिनांक 28/04/23

श्रीमान

विदेशिक
शहरी विकास विभाग
उत्तराखण्ड।

विषय नगर निगम देहरादून की नगरीय टोल इन्फ्रस्ट्रक्चर प्रकल्प के अन्तर्गत टोलरथागत प्रोसेसिंग प्लॉट की अगुवाई करने के लिए वित्तीय सहयोग प्रदान करने से सम्बन्ध में।

सन्दर्भ

शीतमसाला प्रोसेसिंग प्लॉट में प्रोसेसिंग इकाया में अंशिक 415 मिट्टिक टन अवशिष्ट इन्फ्रस्ट्रक्चर हेतु जा रहा है, जिसमें 415 टन प्लाट पर शहरी टोल वट रहा है, जिसके दृष्टिकोण प्लॉट की अगुवाई करने की आवश्यकता जताता जा रही है। अतःक इकाया नए एम्प्लॉयीमेंट में भी प्रतिबन्ध है तथा दिनांक 28-04-2023 को संयुक्त सचिव एवं स्ट्रुक्चर विभाग निर्देशक, उत्तराखण्ड विभाग अखण्ड नगर देहरादून कार्य संज्ञकत, भारत सरकार द्वारा की जाने निर्देशन में तालम का संज्ञान लेते हुए प्रोसेसिंग प्लॉट की अगुवाई को प्लॉट जमा की निर्देशन दिते गये है। सहयोग प्रदान में प्लॉट में अर्थात् स्थल उपलब्ध है, जिसमें इन्फ्रस्ट्रक्चर के लिए विभिन्न वित्तीय सौधन संस्थापन की जा सकती है। विभिन्न एंजिनियरों द्वारा आवश्यकताएं पेश की जा सकती है। अतःक प्रकल्प अगुवाई गये है, जिसका विवरण निम्न अनुसार है-

क्र.सं.	वर्गीयता का विवरण	अनुमानित लागत	60% 14%	कुल अनुमानित
1	75 एम्प्लॉयमेंट ट्रेनिंग	1,25,00,000	22,50,000	1,47,50,000
2	30 टीबीसीएच इलेक्ट्रिक सेक्टर	60,00,000	11,60,000	71,60,000
3	25 टीबीसीएच सेक्टर	1,00,00,000	20,00,000	1,20,00,000
			संशु-	4,54,10,000

उपरोक्त हेतु प्लॉट की आवश्यकता एम्प्लॉयीमेंट के प्रकार में इलाजित है, जिसमें सम्बन्ध 65 प्रतिशत (₹ 2,98,21,730) में कार्यवाही प्रकल्प नए इन्फ्रस्ट्रक्चर प्रकल्प सहायता को रूप में नगर निगम द्वारा 35 प्रतिशत (₹ 1,44,58,300) एक कार्यवाही प्रकल्प नए प्रिधान अगुवाई देहरादून की रूप में अगुवाई अनुमानित है।

जा प्रोसेसिंग प्लॉट को सुकल सहायता/अगुवाई करने के लिए वित्तीय सौधन/उपकरण अगुवाई करने के वित्तीय सहयोग प्रदान करने का संकेत करें।
सहायता उपलब्धता।

श्रीमति सचिव, शहरी विकास विभाग, उत्तराखण्ड सरकार को सार सुकल अगुवाई।

शहरी विकास विभाग
उत्तराखण्ड
नगर निगम, देहरादून।



U.S.
11/5/23



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कार्यालय नगर निगम, देहरादून।



(फोन- 0135-271437/4378-0135-2651063 ई-मेल- nagarnigam.ddn@gmail.com)

पत्रांक- 1446/24

दिनांक 26/9/23

प्रेषक,

नगर आयुक्त,
नगर निगम, देहरादून।

सेवा में

निदेशक,
शहरी विकास निदेशालय,
उत्पाकम्ब, 31/62 राजपुर रोड, देहरादून।

विषय: नगर निगम, देहरादून की नगरीय टोल अर्पणित प्रबंधन के अन्तर्गत शीतमसाला प्रोसेसिंग प्लांट की क्षमता बढ़ाने एवं 58 हूब/टिपर वाहनों से रूप किये जाने हेतु सड़क शीतलीकरण का तकनीकी समिति में परीक्षणोपचार प्रेषित करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक शहरी विकास निदेशालय, उत्पाकम्ब से पत्रांक-1465/94/JNNURM-SWM-DDN/2011-12 दिनांक 04-09-2023 तथा तत्पान के पत्र संख्या-IV(3)/2023-12(SWM)/23 दिनांक 27-07-2023 का सादर सम्बन्ध ग्रहण करने का कष्ट करें।

एका के अनुमान में निर्देशानुसार देहरादून की नगरीय टोल अर्पणित प्रबंधन के अन्तर्गत शीतमसाला प्रोसेसिंग प्लांट की क्षमता बढ़ाने एवं जोर-दू-बोर कुदा करवाएण हेतु 58 हूब/टिपर वाहनों से रूप करने हेतु अग्रपान करावे - 999220000.00 (नौ करोड़ निगमसे लाख चाईस हजार मात्र) की शीतलीकरण सड़क की नवी है, निम्न अग्रपान एवं तुलनात्मक विवरण संलग्न कर शीतलीकरण का जिला शहरीय तकनीकी समिति में परीक्षण कर अर्पणितपूर्ण सड़क शीतलीकरण को 02 प्रतियों में अस्तरोत्तरार्थ प्रेषित की जा रही है।

अतः उक्त धोरण की प्रथमिचता को देखते हुए श्वारीय त्यक्ती प्रदान करने का कष्ट करें।

संलग्न उपरोक्तानुसार

26/9/23
Sylton
Inf. provided



[Handwritten Signature]

भाषावेद

[Handwritten Signature]
निदेशक (गोपण)
निदेशालय

नगर आयुक्त,
नगर निगम, देहरादून।

[Handwritten Signature]
नगर आयुक्त,
नगर निगम, देहरादून।

प्रतिलिपि प्रमुख सचिव, शहरी विकास विभाग, उत्पाकम्ब शासन से सादर सूचनाएं प्रेषित।

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20-9-23

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नगर निगम, देहरादून की नगरीय दोस अर्थात् प्रबन्धन के अन्तर्गत सीतलम्बाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाये जाने एवं 08 हुपर/टीपर वाहनों को क्रय किये जाने हेतु कुल रु 2.00 करोड़ के प्रस्ताव के संबंध में अपर सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन की अध्यक्षता में विभागीय समिति की दिनांक 18.12.2023 को गठन 12.00 बजे आगत बैठक का कार्यपत्र :-

आगत पत्र
दिनांक 27/12/2023
उपरोक्त
शहरी विकास विभाग
उत्तराखण्ड शासन

उक्त बैठक में निम्नलिखित अधिकारियों द्वारा प्रतिभाग किया गया :-

1. श्री नीरज कुमार, नगर आयुक्त, नगर निगम, देहरादून।
2. श्री ललित नारायण मिश्र, अपर निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून।
3. श्री एच.के. पाण्डे, सहायक, राज्य योजना आयोग, नियोजन विभाग, उत्तराखण्ड शासन।
4. श्री प्रदीप कुमार शुक्ल, उप सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
3. श्री उदय प्रताप सिंह, प्रोजेक्ट इंजीनियर, सीतलम्बाड़ा, देहरादून।
6. श्री रमेश चौहान, सामाजिक विकास विशेषज्ञ, नगर निगम, देहरादून।

संबन्धित बैठक में प्रतिभाग कर रहे सभी अधिकारियों का स्वागत किया गया। नगर आयुक्त, नगर निगम, देहरादून द्वारा अवगत कराया गया कि वर्ष 2018 में नगर निगम, देहरादून का सीतलम्बाड़ा होने के उपरान्त क्षेत्रफल में वृद्धि एवं पार्श्व की संख्या 100 हो जाने के कारण प्लांट में बूड़े की मात्रा लगभग 450 मिट्टिक टन प्रतिदिन होने के चलते स्तर अधिक मात्रा में बूड़े का प्रोसेसिंग करने में व्यावहारिक कठिनाईओं का सामना करना पड़ रहा है। वर्तमान में प्रोसेसिंग प्लांट को क्षमता से अधिक समय तक संचालित किया जा रहा है। प्लांट संचालन में आ रही समस्याएं संपरदाओं के कारण सीतलम्बाड़ा प्रोसेसिंग प्लांट की क्षमता को वर्तमान तर्ज संख्या, क्षेत्रफल एवं जनसंख्या के दृष्टिगत बढ़ाया जाना/अपॉडि किया जाना किरत अवसरक है।

SE/AF

28/12/23

25/12/23

नगर आयुक्त, नगर निगम, देहरादून द्वारा नगर क्षेत्रान्तर्गत नगरीय दोस अर्थात् प्रबन्धन के वर्तमान में प्रचलित व्यवस्था से विभागीय समिति के सदस्यों का अग्रता कराया गया। अवगत कराया गया कि नगरीय दोस अर्थात् प्रबन्धन हेतु सीतलम्बाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाये जाने हेतु 08 मशीनों तथा 16 एम्बल/टीपर वाहनों, 30 टीडीएच/एच वैलेंटिक सेक्टर, 25 टीडीएच/एच सेक्टर का क्रय किया जाना एवं 58 हुपर/टीपर वाहनों का क्रय किया जाना निश्चित है।

3- इस संबंध में सहायक राज्य योजना आयोग, नियोजन विभाग द्वारा नगर की दोस अर्थात् प्रबन्धन हेतु डोर-टू-डोर एवं सीतल सेडीनेशन के संबंध में पूछा की गयी। इस संबंध में नगर आयुक्त, नगर निगम, देहरादून द्वारा अवगत कराया गया कि वर्तमान में नगर क्षेत्रान्तर्गत डोर-टू-डोर पूरा कलेक्शन के अन्तर्गत एक हुपर/टीपर वाहन द्वारा लगभग 850 परिवारों का कूड़ा संग्रह हो रहा है जिस हेतु डोर-टू-डोर कूड़ा कलेक्शन के लिए कुल 750 वाहनों की आवश्यकता है। वर्तमान में 120 वाहनों के माध्यम से कूड़ा कलेक्शन का कार्य किया जा रहा है, जोकि पर्याप्त नहीं है। कूड़ा संग्रह माध्यम से सुदृढ़ किये जाने हेतु 130 अतिरिक्त वाहनों को क्रय किया जाना निश्चित है, जिसके अन्तर्गत प्रथम चरण में कुल 50 वाहनों को क्रय किया जाना प्रस्तावित किया गया है।

3- उक्त के संबंध में गिरफ्तार (सीतल-सीतल) अन्तर्गत नगर निगम, देहरादून की नगरीय दोस



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अपेक्षित प्रबंधन के अंतर्गत शीशमवाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाई जाने एवं 58 हज़ार/टॉनर बंधनों को बढ़ा किये जाने संबंधी प्रस्ताव हेतु कुल संस्तुत लागत कुल रु. 996.22 लाख पर सैद्धांतिक रूप से अनुमानित प्रदान करतें हुये निम्नलिखित शर्तों के अधीन कार्यवाही किये जाने के निर्देश दिये गये :-

1. पूर्ण वृत्त प्रस्ताव Procurement से संबंधित है। जो, इस संबंध में नगर निगम, देहरादून विल डिवीज के शासनार्थक संख्या-103/XXVII/702/2007 टी0बी0-1 दिनांक 31 जुलाई, 2022 में सावणी एवं सेलजी के रूप में लिए भारत सरकार द्वारा विकसित गवर्नमेंट ई-मार्केटप्लेस, जेम (GeM) के संबंध में दिशे गये दिशा-निर्देशों के अनुसार अपेक्षित कार्यवाही करना सुनिश्चित करे।
2. भारत सरकार द्वारा विकसित गवर्नमेंट ई-मार्केटप्लेस, जेम (GeM) पोर्टल में Required Specification के अनुरूप सामग्री की दर उपलब्ध न होने पर नियमानुसार प्रक्रिया अपनाते हुये Manufacturer/Dealer आदि से प्राप्त कर विनिर्दिष्ट करते हुए सख्त अधिकारी के अनुमोदनपश्चात् अपेक्षित कार्यवाही सुनिश्चित की जायेगी।
3. ह्रास की जाने वाली सामग्री एवं सेवाओं की दरों की उपयुक्त होने (Reasonability of rates) को सुनिश्चित किया जायेगा।
4. नगर निगम, देहरादून नगरीय वील अपेक्षित प्रबंधन हेतु भविष्य की आवश्यकताओं को ध्यानर रखते हुये मशीनों/बाइनों का ह्रास किया जाना सुनिश्चित करे।
5. मशीनों/बाइनों का ह्रास किये जाने के संबंध में उल्लेख्य अधिकारी नियमावली, 2017 (सिद्ध सशोधित) का अनुपालन सुनिश्चित किया जायेगा।

इसके साथ ही बैठक में उपस्थित सभी अधिकारियों को धन्यवाद ज्ञापित करते हुए बैठक समाप्त हुई।



उपरोक्त संकेत
सुंदरी विशरत अनुमान-3

संख्या-114/W3/2023-12 (115W74) 2023
देहरादून: 26 दिसम्बर, 2023

Signed by Kish Singh
Bhadrachal
Date: 23-12-2023 17:03:07
(निमित्त सिंह भद्रीचल)
अगर सचिव।

प्रतिनिधि : निम्नलिखित को सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1. नगर सचिव, विल/विद्योवन विभाग, उपरोक्त संकेत।
- 2. निमित्त, सुंदरी विशरत निदेशक, उपरोक्त संकेत, देहरादून।
- 3. निदेशक, वील, नगर निगम, देहरादून।
- 4. निदेशक, वील, नगर निगम, देहरादून।

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कार्यालय नगर निगम, देहरादून।



(WB- 0126-271427/रिजि- 0136-2081000 ई-मेल- nagarnigam.ddn@gmail.com)

संज्ञक-662/सीटी/2023

दिनांक-01/01/2023

सेवा में

परिचयना प्रबंधक,
पीडब्ल्यूओ-लोक निर्माण विभाग
स्मार्ट सिटी लि, देहरादून।

विषय: शौरभवाड़ा प्रोसेसिंग की समता बढ़ाने के लिए नई मशीनों के क्रय एवं स्थापना के संबंध में।

महोदय,

उपरोक्त विषयक नगर निगम, देहरादून की नगरीय लोक अरबिष्ट प्रबंधन के अन्तर्गत शौरभवाड़ा में संघलित प्रोसेसिंग प्लांट की समता को बढ़ाने की आवश्यकता को देखते हुए 75 एम्बएस ट्रोमल 30 टीपीओसी बैलेस्टिक सेपरेटर एवं 25 टीपीओसी शेंडर मशीनों के क्रय हेतु कार्यलय संज्ञक-2756(एच) दिनांक 28-04-2023 के द्वारा वित्तीय सहयोग प्रदान करने के क्रम में अल्प सचिव, शहरी मिशन अनुभाग-3, उत्तराखण्ड शासन के कार्यलय संज्ञक-171422/IV(3)/2023-12(115WB) 2023 दिनांक 26 दिसम्बर-2023 के द्वारा प्रोसेसिंग प्लांट की समता बढ़ाने हेतु अनुरोध स्वीकृत की गयी है।

संयुक्त सचिव, उत्तराखण्ड शासन के कार्यलय संज्ञक-UDC-11/A/39/2023-IV-2-Urban Development/174510/2023 में देहरादून स्मार्ट सिटी लि के अन्तर्गत शहरी पीडब्ल्यूओ-लोक निर्माण विभाग को नगर निगम, देहरादून की विभिन्न कार्य/योजनाओं हेतु मणित किये जाने के सम्बन्ध में मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 04-12-2023 को सम्पन्न बैठक के कार्यवृत्त दिनांक 12-12-2023 में नगर निगम, देहरादून क्षेत्राभंगत संघलित होने वाले वृहद योजनाओं लिम्बवी लागत 1.00 करोड़ से अधिक हो, के क्रियान्वयन हेतु देहरादून स्मार्ट सिटी लि के अन्तर्गत शहरी पीडब्ल्यूओ-लोक निर्माण विभाग को मणित किया गया है।

अतः यामक अनुरोध से जुड़े शौरभवाड़ा प्रोसेसिंग प्लांट के सुयक संभालन हेतु 75 एम्बएस ट्रोमल 30 टीपीओसी बैलेस्टिक सेपरेटर एवं 25 टीपीओसी शेंडर मशीनों के संलग्न तकनीकी विशेषताओं के अनुसार नई मशीनों के क्रय एवं स्थापना का कार्य शसन्देश अनुसर करने का कष्ट करें।

सहाय्य प्रारंभवादनुरध

प्रतिनिधि: निताधिकारी/प्रशासक, देहरादून को सुयगर्ध।

मुख्यसचिव,
नगर निगम, देहरादून।

नगर आयुक्त,
नगर निगम, देहरादून।




**Uttarakhand
Tenders**
eProcurement System Government of Uttarakhand
577
Tenders

Date : 20-Feb-2024 12:15 PM


Basic Details

Organisation Code	PWO/001 Circle Dehradun		
Tender Reference Number	SIS/10-R/24, Dated 27-01-2024		
Tender ID	2024_pwo_09111_1	Withdrawal Allowed	No
Tender Type	Open Tender	Form of contract	Bill Rate
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	Site/Work Technical Evaluation Allowed	No
Payment Mode	Offline	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments

Sl.No.	Instrument Type
1	DD - Demand Draft
2	BC - Bank Guarantee
3	FDI - Fixed Deposit Receipt

Cover Details, No. Of Covers - 2

Cover No.	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	As per Tender Notice and Invitation for Bid (SIC).
		.pdf	As per SIB.
2	Finance	.xls	Financial Bid (BOQ)

Tender Fee Details. (Total Fee in ₹ * - 5,900)

Tender Fee in ₹	5,900	Fee Payable At	Dehradun
Fee Payable To	Project Manager, Dehradun Smart City PRJ		
Tender Fee Exemption Allowed	No		

EMD Fee Details

EMD Amount in ₹	6,25,000	EMD Exemption Allowed	No
EMD Fee Type	Fixed	EMD Percentage	NA
EMD Payable To	Chief Project Manager/S.E./Asst. Circle, PWO D-Dun	EMD Payable At	Dehradun

Work /Item(s)

Title	Under the municipal solid waste management of Municipal corporation Dehradun the work of purchasing and installing 75 mm Trommel, 30 TPH ballistic separator and 25 TPH shredder to increase the capacity of Shashikant Processing Plant.		
Work Description	Under the municipal solid waste management of Municipal corporation Dehradun the work of purchasing and installing 75 mm Trommel, 30 TPH ballistic separator and 25 TPH shredder to increase the capacity of Shashikant Processing Plant.		
Pre Qualification Details	Please refer tender documents.		
Independent External Monitor/Remarks	NA		
Tender Value in ₹	4,14,00,000	Product Category	Civil Works - Works
Contract Type	Tender	Bid Validity(Days)	90
Location	Dehradun City,	Pincode	248001
Pre Bid Meeting Address	Superintending Engineer, PWO, Dehradun	Pre Bid Meeting Date	12-Feb-2024
		Bid Opening Place	Superintending Engineer, PWO, Circle, Dehradun



	PWD, Dehradun		11:30 AM		PWD, Dehradun
Should Allow NDA Tender	No	Allow Pre-qualified Bidder	578	No	

Critical Dates

Publication Date	26-Feb-2024 09:55 PM	Bid Opening Date	26-Feb-2024 03:30 PM
Document Download / Sale Start Date	26-Feb-2024 09:55 PM	Document Download / Sale End Date	26-Feb-2024 03:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	13-Feb-2024 03:00 PM	Bid Submission End Date	26-Feb-2024 03:00 PM

Tender Documents

NET Document	S.No	Document Name	Description	Document Size (in KB)	
	1	Notification_1.pdf	Tender Notice	1525.79	
Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Bidder Documents	BID_1.pdf	Technical Bid (BID)	804.71
	2	BOQ	BOQ_03/2024.xls	BOQ	495.03

Latest Corrigendum List

S.No	Corrigendum Title	Corrigendum Type	View
1	Date Extended	Date	View
2	Corrigendum	Other	View

Tender Inviting Authority

Name	Superintending Engineer, 9th Circle, PWD, Dehradun
Address	Superintending Engineer, 9th Circle, PWD, Dehradun



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1



कार्यालय नगर निगम, देहली



एलए-002-2022ए, डीए-002-2022ए, एलए-002-2022ए, एलए-002-2022ए
E-mail: nagar@nctdelhi.gov.in

सं. 35/2023

दिनांक 04/02/2023

प्रति,

मान्य अध्यक्ष,
नगर निगम देहली

होम में

विशेषीकरण,
देहली

साथ में

श्रीमान/श्रीमती निम्न संज्ञित शेट निश्चित शेट के सम्बन्ध में मुख्य नगर स्वच्छता अधिकारी द्वारा अपने कार्यालय पर सं. 22/24 (एचए) दिनांक 04.02.2023 से संलग्न प्रस्ताव निश्चित दिनांक 04.02.2023 का आशयपूर्ण करने का कष्ट करें, जिसमें उनके द्वारा बताया है कि वे शेट से उत्पन्न हो रहे कचरे को स्वयं ही सफाई कर रहे हैं। शेट निश्चित शेट निश्चित शेट के समान दिश से और निगम को पानी के एक जोर ट्रेप या स्ट्रीट ड्रेन में न डालें बल्कि इसे सुरक्षित रूप से संभालें और इसे को सही ढंग से तोड़ें और ट्रेप या स्ट्रीट ड्रेन में न डालें बल्कि इसे सुरक्षित रूप से संभालें।

यदि आप सहमत हैं तो कृपया शेट को सुरक्षित रूप से संभालें और इसे को सही ढंग से तोड़ें और ट्रेप या स्ट्रीट ड्रेन में न डालें बल्कि इसे सुरक्षित रूप से संभालें।

877
25/2/23
BOM(HR)

साथ में
1/2
(मान्य/श्रीमान)
निदेशक
नगर निगम
देहली

CH
00000
1/2
05/02/2023

6/2/23



अतः श्रीमान्/श्रीमती विद्या अतिथि सेवा समिति ज्येष्ठ सेक्टर विद्या की सेवा का विद्या की भूमि से एक को
हम वहाँ से निर्माण किये जाने की अनुमति निम्न शर्तियाँ के अधीन किया जायेगा :-

1. यह अनुमति केवल के लिए होगी।
2. प्रस्तावित भूमि पर पहले निर्माण हो बिना पूर्व तयवाई में लागू करने का पूर्व से राज की अनुमति हम विद्या की सेवा-सेवा में अनुमति होगी। निर्माण के बाद से अधिकतम किसी का समय को कोई भी नहीं धारणी करेगी।
3. पूर्व से पहले पूर्व अपने निर्माण/निर्माण के लिए निर्धारित समय निर्माण/समय विद्या को प्राप्त करने से पहले होगी।
4. किसी प्रकार के भवन/बाग/बाग/बाग की निर्माण में निर्माण के लिए निर्धारित समय में जारी करेगी।
5. यह अनुमति मात्र अस्था प्रथम से निर्माण किये शर्तियों में जारी करने में जारी की जायेगी निर्माण इस प्रकार का निर्माण अन्य शर्तों के अधीन में जारी किया करेगा।



निर्माण/

अतः अस्था अस्था निर्माण, देहरादून।

संश्लेषित निर्माण को सुधारण एवं अस्था अस्था के लिए।

1. निर्माण अस्था अस्था अनुमति-1, अस्था अस्था अस्था, देहरादून।
2. अस्था अस्था अस्था निर्माण।
3. अस्था अस्था अस्था, देहरादून।
4. अस्था अस्था अस्था, देहरादून।
5. अस्था अस्था अस्था, देहरादून।
6. अस्था अस्था अस्था।



निर्माण/

अतः अस्था अस्था निर्माण, देहरादून।





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Site Inspection by Municipal Commissioner, Municipal Corporation Dehradun, Revenue Department Govt. of Uttarakhand, Irrigation Department Govt. of Uttarakhand, Forest Department Govt. of Uttarakhand, Independent Project Engineer and NACOF Team month of 23 Jan -2024



A handwritten signature in blue ink, appearing to be "A.K." or similar initials.



कार्यालय नगर 583, देहरादून।

Phone: 0119-2710044/0119-2720-299/0119-2710-299 Fax: 0119-2710-299 Email: nagarnigam.ddn@gmail.com

पत्रांक: 011/02/2024

दिनांक: 01/02/2024

सेवा में
परिवहन प्रबंधक,
केन्द्रीय-लोक निर्माण विभाग
स्मार्ट सिटी लि., देहरादून।

विषय: परिवहन प्रबंधक के लिफ्ट ट्रीटमेंट प्लान की शर्तों बढ़ाने के लिए नई शर्तों के रूप में स्थापना के सम्बन्ध में।

संदर्भ:
उपरोक्त विषय में राष्ट्रीय शक्ति अभिकल्प द्वारा पत्रिका संख्या दिनांक 25-04-2023 में अनुपालन में गठित समिति द्वारा जगतनगर प्रोडेंसिंग प्लॉट का दिनांक 13 एवं 18-06-2023 को संपुर्ण निष्पत्ति किया गया था, निष्पत्ति रिपोर्ट में समिति द्वारा प्रोडेंसिंग प्लॉट के लिफ्ट ट्रीटमेंट प्लान (एलटीडीपी) की शर्तों से अधिक लिफ्ट प्लानिंग होने के दृष्टिकोण से अतिरिक्त या अतिरिक्त लिफ्ट ट्रीटमेंट प्लान की शर्तों से 50 या उससे अधिक प्लानों का सुझाव दिया गया था, जिसके रूप में उक्त कार्य अतिरिक्त/अतिरिक्त/नगर निगम विधि के अन्तर्गत है।

सूचना तब, उत्तराखण्ड शासन के कार्यालय संख्या सं-UD/11/A/39/2023-IV-2-Urban Development/174510/2023 में देहरादून स्मार्ट सिटी लि. के अर्जागत गठित पैरिऑडिक-लोक निर्माण विभाग को पत्रा संख्या, देहरादून की दिनांक 04/01/2024/पैरिऑडिक हेतु समिति किने जाने के सम्बन्ध में सूचना तब, उत्तराखण्ड शासन की अतिरिक्त दिनांक 04-12-2023 को संपन्न बैठक के कार्यवाही दिनांक 12-12-2023 में नगर निगम, देहरादून द्वारा शर्तों संशोधित होने वाले प्लान योजनाओं दिनांक लागू 1.00 करोड़ से अधिक हो, से क्रियान्वयन हेतु देहरादून स्मार्ट सिटी लि. के अर्जागत गठित पैरिऑडिक-लोक निर्माण विभाग को भविष्य किया गया है।

आज सामक जमिन से जुड़े परिवहन प्रोडेंसिंग प्लॉट के लिफ्ट ट्रीटमेंट प्लान को 50 केरिऑडिक से 100 केरिऑडिक का लिफ्ट ट्रीटमेंट प्लान नई शर्तों के अन्तर्गत नई शर्तों के रूप में स्थापना का कार्य जगतनगर अनुत्तर करने का उद्यम करें।

संलग्न उपरोक्त/संलग्न।

प्रमुख,
नगर निगम, देहरादून।

प्रतिष्ठित: विभागाध्यक्ष/प्रमुख, देहरादून को सूचनाओं।

नगर निगम,
देहरादून।



Signature
01/02/24

DEHRADUN SMART CITY LTD.
777, Goyal Place, Bazzak Tower,
Maulganga Road, Dehradun 248001
Uttarakhand





कार्यालय नगर निगम अभियन्ता
नवम् वृत्त, सीओनोविड, देहरादून

584

Office of the Superintending Engineer, 9th Circle PWD, Dehradun Uttarakhand

Website- <http://ped.uk.gov.in>

E-mail: sepedddel@rediffmail.com

पत्रांक : 1071/1सी - 9/23

दिनांक 17/02/2024

निविदा आमंत्रण सूचना (अल्पमदति)

ई-बidding हेतु नगरीय (आरएन.सी.)

सार निगम देहरादून को ज्ञापन से मुख्य परिचालक अल्पमद/अधीक्षण अभियन्ता, देहरादून स्वतंत्र सिटी स्मार्ट सिटी, जेओनोविड, देहरादून द्वारा निम्न कार्य हेतु ई-बidding/एनोविड नगरपालिका नगरीय (LCS) में अन्वय पर अर्पणित की जाती है। आरएन.सी. (RFP) सम्बन्धित लोटी सूचना <https://www.uktenders.gov.in>, पर दिनांक 19.02.2024 से उपलब्ध होगी।

क्र.सं.	कार्य का नाम	अधिकतम मूल्य (रु० लाख में)	निविदा की दिनांक (दिनांक में)	निविदा जमा का मूल्य (रु० में)	कार्य पूर्ण करने का समय
1	2	3	4	5	6
1	Design build & maintenance (for 2 years) of Leachate treatment plant 100 KLD at Shambawa dump yard site under P&J PWD Smart city Dehradun (Implementation agency of Nagar Nigam Dehradun)	2.15	120	4000.00 + 18% GST	3 Months for installation and 2 years for maintenance

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(Handwritten signature)



(Handwritten signature)

585



कार्यालय अधीक्षण अभियन्ता नवम् वृत्त, लो.नि.वि., देहरादून
Office of the Superintending Engineer, 9th Circle PWD, Dehradun Uttarakhand
Website- <http://pwd.uk.gov.in>, E-mail: sepwdddun09@gmail.com

पत्रक: 1071/01/सी-9/23

दिनांक: 17.02.2024

निविदा आमंत्रण सूचना(अल्पकालीन)
ई-प्रस्ताव हेतु अनुरोध (आर.एफ.पी.)

नगर निगम देहरादून को ओर से मुख्य परियोजना प्रबन्धक/अधीक्षण अभियन्ता, देहरादून स्मार्ट सिटी नवम् वृत्त, लो.नि.वि., देहरादून द्वारा निम्न कार्य हेतु ई-आर.एफ.पी. न्यूनतम लागत चयन (LCS) के आधार पर आमंत्रित की जाती है। आर.एफ.पी. (RFP) सम्बन्धित सभी सूचना <https://www.uktenders.gov.in> पर दिनांक 19.02.2024 उपलब्ध होगा।

क्र. सं.	कार्य का नाम	अंशोहर धनराशि (रु. लाख में)	निविदा की वैधता (दिन में)	निविदा प्रपत्र का मूल्य (रु. में)	कार्य पूर्ण करने का समय
1	2	3	4	5	6
1	Design build & maintenance (for 2 years) of Leachate-treatment plant 100 KLD at Shisambara dump yard site under PIU PWD Smart city Dehradun (Implementation agency of Nagar Nigam Dehradun)	2.15	120	4000 +18% GST	3 Month for installation and 2 years for maintenance



पेशासी अभियन्ता, उत्तराखण्ड जल संस्थान, डीडीहाट (पिथौरागढ़)

ई-निविदा सूचना

दिनांक: 17.02.2024

**Green ⁵⁸⁶Clean Waste
Management Private Limited**
Seeshambada, Selaqui, Dehradun Uttarakhand

CDRO LOGBOOK

Dec. 2023



(15)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 01/12/2013

Page No: 01

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4173	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:20		0.8	0.6	0.2
8	16:30	42.00	0.9	0.6	0.3
9					
10					
11					
12					
13					
		27			

Note: _____

Rain - 8:00 to 13:00
 Sackin - 14:00 to 17:00

CDRO Operator

[Handwritten Signature]



Green Clean Waste Management Private Limited

588

CDRO LOGSHEET

Date: 02/12/2023

Page No: 02

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4200	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30	4240	0.9	0.7	0.2
9					
10					
11					
12					
13					
		40			



Note:

Rain - 8:00 To 17:00
13:00 To 14:00 Lunch Time

CDRO Operator



154

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 03/12/2023

Page No: 03

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4240	0.9	0.6	0.3
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.7	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.9	0.7	0.2
8	16:30	4272	0.9	0.6	0.2
9					
10					
11					
12					
13					
		32			

Note:

RAW - 8:00 To 17:00
13:00 To 14:00 Lunch Time

CDRO Operator



Green Clean Waste Management Private Limited

590

CDRO LOGSHEET

Date: 04/12/2023

Page No: 04

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4272	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	4320	0.9	0.7	0.2
		48			

Note: _____

Roll - 8:00 To 17:00
 13:00 To 14:00 = Lunch Time
 Samudhar - 17:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 05/12/2023

Page No.: 05

S.No	Time	Electricity Consumption (Unit/KWH) ✓	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4320	0.9	0.6	0.3
2	9:30		0.9	0.7	0.2
3	10:30		0.8	0.6	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.6	0.3
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	4367	0.8	0.6	0.2
		47			

Note: _____

Row - 8:00 To 17:00

13:00 To 14:00 LUNCHE TIME

Sanyudhin → 17:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

592

CDRO LOGSHEET

Date: 06/12/2023

Page No: 06

S.No	Time	Electricity Consumption (Unit/KWH) ✓	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4367	0.9	0.7	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.8	0.6	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.3
6	13:30		0.9	0.7	0.2
7	14:30		0.9	0.6	0.3
8	15:30		0.8	0.6	0.2
9	16:30		0.8	0.6	0.2
10	17:30		0.9	0.7	0.2
11	18:30		0.8	0.6	0.2
12	19:30		0.9	0.6	0.3
13	20:30	4405	0.9	0.7	0.2
		38			

Note: _____

Ravi: 08:00 To 16:30
 13:00 To 14:00 Lunch Time
 Suresh: 17:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 07/12/2025

Page No.: 07

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	14:30	4405	0.8	0.6	0.2
2	15:30		0.8	0.6	0.2
3	16:30		0.9	0.7	0.2
4	17:30		0.9	0.6	0.3
5	18:30		0.8	0.6	0.2
6	19:30		0.9	0.7	0.2
7	20:30		0.9	0.6	0.3
8	21:30	4432	0.8	0.6	0.2
9		27			
10					
11					
12					
13					



Note:

Signature: 14:00 To 22:00
CDRO Operator



Green Clean Waste Management Private Limited, 594

CDRO LOGSHEET

Date: 08/12/2023

Page No: 08

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4432	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.9	0.7	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4468	0.9	0.6	0.3
		36			

Note: _____

Rain - 8:00 To 17:00
 13:00 To 14:00 lunch Time
 Suspension - 17:00 To 22:00

CDRO Operator




Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 09-12-2023

Page No: 07

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4468	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4502	0.8	0.6	0.2
		34			

Note:

Raw - 8:00 To 17:00
 15:00 To 19:00 lunch time
 Sample collection 17:00 To 19:00

CDRO Operator




596

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 10/12/2023

Page No: / 0

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4502	0.9	0.6	0.3
2	9:30		0.9	0.7	0.2
3	10:30		0.8	0.6	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30	4528	0.8	0.6	0.2
9		26			
10					
11					
12					
13					



Note:

Someshwar 08:00 to 17:00

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 11/12/2023

Page No.: 1

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4528	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.7	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4568	0.9	0.7	0.2
		40			

Note:

Ravin 8:00 To 17:00
 18:00 To 19:00 with this
 Somayajulu 18:00 To 19:00

CDRO Operator




Green Clean Waste Management Private Limited

598

CDRO LOGSHEET

Date: 12/12/2023

Page No: 12

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4568	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.7	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.9	0.7	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	4604	0.8	0.6	0.2
		36			

Note: _____

Raw - 8:00 To 17:00
 13:00 To 14:00 lunch time
 Samsudin 17:00 To 21:00

CDRO Operator



(164)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 13/12/2023

Page No: 73

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejectal Leachate (m ³ /hr)
1	8:30	4604	0.9	0.7	0.2
2	9:30		0.8	0.6	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4641	0.8	0.6	0.2
		37			

Note: _____

Prav = 08:00 To 17:00
17:00 To 16:00 lunch time

Sahsuddin = 17:00 To 22:00

CDRO Operator



Handwritten signature



600 Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 14/12/2023

Page No: 14

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4641	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4677	0.8	0.6	0.2
		36			

Note:

Raw - 8:00 To 17:00
 13:00 To 14:00 Lunch Time
 Shutdown - 17:00 To 22:00

CDRO Operator




(166)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 15/12/2023

Page No: 15

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4677	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.8	0.6	0.2
6	14:30		0.9	0.7	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.6	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4712	0.8	0.6	0.2
		35			

Note: _____

Shift 8:00 To 17:00
13:00 To 14:00 lunch time

Songubhatt 17:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 16/12/2023

Page No.: 16

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4712	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.7	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30	4740	0.9	0.6	0.3
9					
10					
11					
12					
13					
		28			



Note: _____

Ravi - 08:00 To 19:00
13:00 To 14:00 Lunch Time

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 17/12/2023

Page No.: 17

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (Treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4740	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.9	0.6	0.3
5	12:30	4756	0.9	0.7	0.2
6					
7					
8					
9					
10					
11					
12					
13					
		16			



Note: Rev. leave plant. development work.

From: 8:00 To: 11:00

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 18/12/2023

Page No: 13

S.No	Time	Electricity Consumption (Unit/KWH) ✓	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4756	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.8	0.6	0.2
6	14:30		0.7	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30	4780	0.9	0.6	0.3
9					
10					
11					
12					
13					
		24			



Note: _____

Raw - 08:00 to 19:00
13:00 To 14:00 Lunch Time

CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 19/12/2023

Page No: 19

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4780	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	4817	0.8	0.6	0.2
		37			

Note: _____

Ravi - 08:00 To 18:00
 13:00 To 14:00 Lunch Time
 Sasuddhan - 17:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

606

CDRO LOGSHEET

Date: 20/12/2023

Page No.: 20

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4817	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.7	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.8	0.6	0.2
13	21:30	4857	0.8	0.6	0.2
		40			

Note:

Raw - 08:00 To 17:00
 13:00 To 14:00 Lunch Time
 Samsuddin - 17:00 To 21:00
 CDRO Operator




Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 21/12/2023

Page No: 21

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m3/hr)	Outlet Leachate (treated) (m3/hr)	Rejected Leachate (m3/hr)
1	8:30	4857	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.8	0.6	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.9	0.7	0.2
6	14:30	inlet water electricity	-	-	-
7	15:30		0.8	0.6	0.2
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.6	0.3
10	18:30		0.9	0.7	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.8	0.6	0.2
13	21:30	4892	0.9	0.6	0.3
		35			

Note: 14:30 inlet pipe line cleaning work.

Raw 08:00 To 17:00

18:00 To 24:00 Lunch Time

Sunday 17:00 To 22:00

CDRO Operator



Green Clean Waste Management Private Limited

608

CDRO LOGSHEET

Date: 22/12/2023

Page No: 01

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4892	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:00		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.6	0.3
12	20:30		0.9	0.7	0.2
13	21:30	4930	0.8	0.6	0.2
		38			

Note:

Ravi = 08:00 To 13:00
 13:00 To 19:00 Lunch Time
 Saprusudha = 19:00 To 23:00
 CDRO Operator




Green Clean Waste Management Private Limited

1779

CDRO LOGSHEET

Date: 23/12/23

Page No. 23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4930	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	4971	0.9	0.6	
		41			

Note:



Ravin 8:00 To 17:00
 18:00 To 19:00 Lunch Time
 Sapriya/John 17:00 To 22:00

CDRO Operator



175

Green Clean Waste Management Private Limited

610

CDRO LOGSHEET

Date: 24/12/23

Page No: 24

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	49.1	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30	49.4	0.8	0.6	0.2
9			-	-	-
10			-	-	-
11			-	-	-
12			-	-	-
13			-	-	-
		23			



Note: 4/12/23 AM 11:00 AM 12:00 PM 1:00 PM

Raw - 8:00 To 17:00
 13:00 To 14:00 lunch time
 Sam Sudhin - 17:00 To 22:00
 CDRO Operator



Green Clean Waste Management Private Limited

611

CDRO LOGSHEET

Page No.: 25

Date: 25/12/2013

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	4994	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.9	0.6	0.3
5	12:30		0.9	0.7	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	5033	0.8	0.6	
		39			



Name: _____

Ravi: 8:00 To 17:00
13:00 To 14:00 Lunch Time

Somnath Singh 17:00 To 22:00
CDRO Operator



Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 26/12/2023

Page No: 26

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (ml/hr)	Outlet Leachate (treated) (ml/hr)	Rejected Leachate (ml/hr)
1	8:30	5033	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30	Power cut Issue	—	—	—
5	12:30		0.9	0.7	0.2
6	14:30		0.9	0.6	0.3
7	15:30		0.8	0.6	0.2
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.9	0.6	0.3
11	19:30		0.9	0.7	0.2
12	20:30		0.8	0.6	0.2
13	21:30	5067	0.9	0.6	0.3
		34			

Note: Power cut Issue 11:30 To 12:15

Rav - 8:00 To 17:00

13:00 To 14:00 Lunch Time

Sua Sakhari - 17:00 To 22:00

CDRO Operator



(139)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 27/12/2013

Page No.: 22

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5067	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.8	0.6	0.2
9	17:30		0.9	0.7	0.2
10	18:30		0.9	0.6	0.3
11	19:30		0.8	0.6	0.2
12	20:30		0.8	0.6	0.2
13	21:30	5104	0.9	0.6	0.3
		37			

Note:



Raw - 8:00 To 11:00
 13:00 To 14:00 Lunch Time
 Sampulkin - 17:00 To 20:00
 CDRO Operator

(Handwritten signature)

614 Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 28/12/2013

Page No.: 23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5304	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.6	0.3
8	16:30		0.9	0.7	0.2
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.8	0.6	0.2
12	20:30		0.9	0.7	0.2
13	21:30	5140	0.9	0.6	0.3
		36			

Note: _____

Paver - 8:00 to 17:00
 18:00 To 19:00 Lunch time
 Camp Suddim - 17:00 To 22:00

CDRO Operator



(180)

Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 29/12/2023

Page No: 37

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5140	0.8	0.6	0.2
2	9:30		0.9	0.7	0.2
3	10:30		0.9	0.6	0.3
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30	5165	0.9	0.6	0.3
9			—	—	—
10			—	—	—
11			—	—	—
12			—	—	—
13			—	—	—
		25			



Note: 4000 m³ 2000 LTR 2000 LTR / (Sumudra)

Shift - 8:00 To 17:00
 13:00 To 14:00 Lunch Time
 Shift Duration - 17:00 To 2:00

CDRO Operator

(Handwritten signature)



Green Clean Waste Management Private Limited

616

CDRO LOGSHEET

Date: 30/12/2023

Page No.: 70

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	5165	0.8	0.6	0.2
2	9:30		0.9	0.6	0.3
3	10:30		0.9	0.7	0.2
4	11:30		0.8	0.6	0.2
5	12:30		0.9	0.6	0.3
6	14:30		0.8	0.6	0.2
7	15:30		0.9	0.7	0.2
8	16:30		0.9	0.6	0.3
9	17:30		0.8	0.6	0.2
10	18:30		0.8	0.6	0.2
11	19:30		0.9	0.7	0.2
12	20:30		0.9	0.6	0.3
13	21:30	5204	0.8	0.6	0.2
		39			

Note: _____

8:00 To 17:00
 13:00 To 14:00 Lunch time
 Saturday - 17:00 To 22:00
 CDRO Operator




Green Clean Waste Management Private Limited

CDRO LOGSHEET

Date: 31/12/2023

Page No: 3

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (Treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	14:30	5204	0.9	0.6	0.3
2	15:30		0.9	0.7	0.2
3	16:30		0.8	0.6	0.2
4	17:30		0.8	0.6	0.2
5	18:30		0.9	0.6	0.3
6	19:30		0.9	0.7	0.2
7	20:30		0.8	0.6	0.2
8	21:30	5230	0.9	0.6	0.3
9					
10					
11					
12					
13					
		26			



Note: Power Absent Today

Scanned by 14 on 22/01/2024

CDRO Operator



Solid Waste Management Recycling Plant Sheeshanwada, Dehradun

618

"Time-Based Action Plan."

Sr. No.	Type of Work	Tender Finalising and issue work order	Deadline for Commencement of Work	Total Time-period	Remarks
1	Legacy Waste (HMRDD) Remediation	The testing process has been assigned to HUI PWD, Smart City Ltd. Defender and selection of agency will be finalized within two months through e-tendering.	After finalization of agency, work will commence within One Month	24 months	The Completion of work is subject to weather conditions and other external factors which may cause the disturbance of processing.
2	Solid Waste Management Plant Upgradation	The tender has already been floated, and the company finalization process is scheduled for 30-3-2024	After finalization of agency, work will commence within One Month	4 months	
3	Leachate Treatment Plant Upgradation	The tender has already been floated, and the company finalization process is scheduled for 05-03-2024	After finalization of agency, work will commence within One Month	8 months	